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BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION No. No. 744 OF 2022

IN

ORIGINAL APPLICATION No. No. 277 OF 2022

IN THE MATTER OF:
MOHARRAM ALI

... APPLICANT

VERSUS

STATE OF U.P.

.... RESPONDENTS

WITH

LIYAKAT ALI & ORS.

.... APPLICANTS

VERSUS

STATE OF U.P.

... RESPONDENT

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NEW DELHI
DATED: 29.07.2025


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PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 744 OF 2022

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COMPLIANCE AFFIDAVIT ON BEHALF OF UTTAR PRADESH
POLLUTION CONTROL BOARD

I, Geetesh Chandra, aged about 47 years, S/o Shri Radhe Shyam Chandra presently posted as the Regional Officer, Uttar Pradesh Pollution Control Board (hereinafter referred to as UPPCB), Muzaffarnagar, U.P. do hereby solemnly affirm and state on oath as under:

- That in the official capacity mentioned above, I am acquainted with the facts and circumstances of the case and as such I am competent and authorized to swear this affidavit.
- That the grievance raised in the present matter is that the industry namely M/s Bindal Duplex Pvt. Ltd., Bhageshwari Paper Mill and Silverton Pulp & Paper Mill are running their

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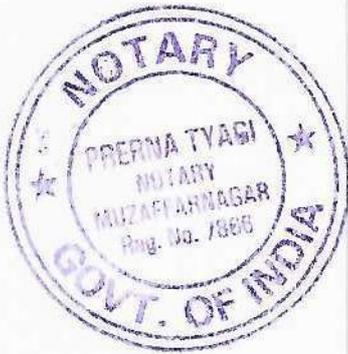
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units at Village Nagla Bujurg, Bhopa Thana, Muzaffarnagar and dumping their hazardous waste and coal ash at the bank of Ganga Canal in huge quantity causing serious environmental damage.

3. That in pursuance to the direction passed by this Hon'ble Tribunal the joint committee has undertaken the inspection of the 16 Pulp and Paper Industries, situated at Muzaffarnagar, and filed a compliance status of the said industries in question on 22.03.2025. The name of the said industries are mentioned hereinbelow:

Sl. No.	NAME OF THE UNITS
1.	M/s Silverton Pulp & Papers Pvt.Ltd.(Unit-1), Bhopa Road, Muzaffarnagar
2.	M/s. Silverton Pulp & Papers Pvt.Ltd.. (Unit-2), 9 th Km. Bhopa Road, Muzaffarnagar.
3.	M/s. Garg Duplex & Paper Mills Pvt. Ltd., 8.5 Km., Bhopa Road, Muzaffarnagar
4.	M/s. Shree Sidhali Paper Mills Ltd., Bhopa Road, Muzaffarnagar
5.	M/s. Meenu Paper Mills Pvt. Ltd., 9.5 Km., Bhopa Road, Muzaffarnagar
6.	M/s. Tehri Pulp & Paper Ltd. (Unit-1), 9 th Km., Bhopa Road, Muzaffarnagar
7.	M/s. Tehri Pulp & Paper Ltd. (Unit-2), 9 th Km., Bhopa Road, Muzaffarnagar
8.	M/s. Tirupati BaalajiFiberr Private Limited, Bhopa Road, Muzaffarnagar
9.	M/s. Bindals Papers Mills Ltd., Bhopa Road, Muzaffarnagar
10.	M/s. Shree Bhageshwari Papers Pvt. Ltd. (Unit-1), 9 th Km., Bhopa Road, Muzaffarnagar
11.	M/s. Shree Bhageshwari Papers Pvt. Ltd. (Unit-



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	2), 9 th Km., Bhopa Road, Muzaffarnagar
12.	M/s. Galaxy Papers Pvt. Ltd., Jolly Road, Muzaffarnagar
13.	M/s. Silvertan Papers Ltd. (Unit-1), 9 th Km. Bhopa Road, Muzaffarnagar.
14.	M/s. Silvertan Papers Ltd. (Unit-2), 9 th Km. Bhopa Road, Muzaffarnagar.
15.	M/s Bindlas Dupulx Ltd., (Unit-1), Bhopa Road, Muzaffarnagar
16.	M/s Bindlas Dupulx Ltd., (Unit-2), Bhopa Road, Muzaffarnagar

4. That it is necessary to point out here that in compliance of the direction passed by this Hon'ble Tribunal the joint committee has visited the above mentioned 16 Pulp and Paper industries on 05.10.2023, 13.10.2023 and 01.12.2023 to ascertain the status of compliance of the industries with respect to stipulated effluent discharge standards. In the said inspections the joint committee has collected the samples from inlet and outlet of the ETPs and also assessed the implementation of the charter for water recycling and pollution prevention in Pulp and Paper industries (specific to Ganga River Basin States) and management of fly ash, plastic waste and hazardous waste. In the said joint committee inspection, following facts have been found:

- a. It was observed that all the industries have installed ETP and have taken up various steps of water conservation through recycling of treated effluent in the process. Most of the industries observed meeting with charter's norms for water consumption and effluent generation. The analysis results of 15 units were found non-compliance particularly in respect of TSS, COD and BOD levels as



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per consent conditions stipulated by UPPCB. However, all the industries were observed meeting discharge standards notified under the Environment (Protection) Rules, 1986 except, the unit namely M/s Galaxy Papers Pvt. Ltd. was found operating and maintaining Zero Liquid Discharge.

- b. Joint committee has also visited the Dhandhera Drain and collected an effluent samples at downstream of M/s Galaxy Papers Pvt. Ltd., Jolly Road, Muzaffarnagar shows high level of Colour=500 Hzn, BOD=672 mg/l, COD=2620 mg/l and TDS=4080 mg/l. CPCB has formulated the charter for recycling and pollution prevention in Pulp and Paper industries operating in Ganga River Basins with consultation of CPPRI Saharanpur, Department of Paper Technology, IIT Roorkee.

A copy of the said charter for recycling and pollution prevention in Pulp and Paper industries is being annexed herewith as **Annexure-1**.

- c. Based on the water consumption data from the said industries, 02 industries were found non-compliance namely M/s Shree Bhageshwari Papers Pvt. Ltd. (Unit-1), 9th Km., Bhopa Road, Muzaffarnagar and M/s Shree Bhageshwari Papers Pvt. Ltd., (Unit-2), 9th Km., Bhopa Road, Muzaffarnagar.
- d. It was observed during the course of inspection of the joint committee that 02 STPs of the capacity 32.5 MLD Kidwai Nagar and 22 MLD Village Sahawali are found



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not in operation. The 32.5 MLD STP on Khadarwala Drain, Krishnapuri Drain, Sujru Drain and Nai Basti Drain has on final phase of construction whereas 22 MLD STP at Sahawali Muzaffarnagar on Sahawali-Kukra Drain was found on trial operation.

- e. The committee also conducts inspection to evaluate the fly ash management, plastic waste management and hazardous waste management of the said industries and give recommendations on the above said inspection.

On the basis of the recommendations given by the said joint committee, the pointwise compliance status and factual report is as follows:

S. No.	Action Points	Responsible Agency for execution	Timelines for execution	Compliance Status
	A) Wastewater Management			
(i)	Assess the water quality of concerned Drains at relevant locations and in case of any industrial contribution /contamination found, corrective measures and action against the responsible industries shall be taken accordingly.	UPPCB	Quarterly	Weekly monitoring of drain carried out by UPPCB, Muzaffarnagar.
(ii)	De-silting of Dhandhera drain, Muzaffarnagar should be carried out at regular intervals so that there is continuous flow of water in the drain.	UPPCB and Irrigation Department	Half Yearly	De-silting work of Dhandhera drain is being carried out through industries. Photographs of De-silting work is attached herewith as Annexure-2.
(iii)	UP Jal Nigam should expedite the installation of	UP Jal Nigam	6 months	22 MLD STP (SBR



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	two (02) new STPs (i.e. 32.5 MLD at Kidwai Nagar, Muzaffarnagar and 22 MLD at vill. Sahawali, Muzaffarnagar) and ensure its operation in a time bound manner.			Technology) of Sahawali is now operational on full capacity. 32.5 MLD STP (SBR Technology) of Kidwai Nagar is now operational on 15 MLD capacity. The water quality of treated effluent of STPs is found within the prescribed limit. Analysis report is attached herewith as Annexure-3.
(iv)	The Agro based pulp & paper mills should submit an action plan for the complete treatment of wet washing effluent to UPPCB and UPPCB should assess the treatment facility of the wet washing wastewater (having high COD load) and issue appropriate direction in this regard as deemed fit.	Pulp & Paper Industries and UPPCB	3 months	M/s Silverton Papers Ltd. Bhopa Road, Muzaffarnagar and M/s Bindals Papers Mills Ltd., Bhopa Road, Muzaffarnagar are operated on Agro based raw material has installed Anaerobic Digester for treatment of Wet Washing Effluent generated in the process.
(v)	All industries are required to upgrade their ETPs to meet the prescribed standards as per CTO issued by UPPCB and Action Plan may be submitted to UPPCB.	Pulp & Paper Industries and UPPCB	1 month	During the earlier joint inspections of the industries, 10 Pulp & Paper industries found non-compliant



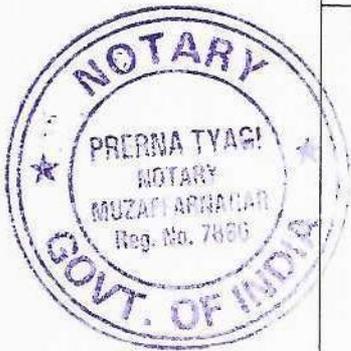
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				under Water (Prevention & Control of Pollution) Act, in respect of the treated effluent was not found as per E.P. Act standards. Further, directions have been issued to the industries for submission of adequacy of the ETP. Adequacy Report of the ETP carried out by CPPRI, Saharanpur submitted to UPPCB with recommendations.
	B) Fly-ash Management			
(i)	Industries should enter into direct agreement/contract with cement plants or brick manufacturers and maintain proper logbook records along with bills/receipts to ensure safe disposal.	Pulp & Paper Industries	1 month	Industry has maintained the records of Fly Ash Management. Agreement for the disposal of fly ash with Cement Plants and Brick manufacturer have been submitted.
(ii)	UPPCB should ensure regular compliance of fly ash management and implement a monitoring system to track the fly ash generated, recycled or disposed.	UPPCB	Regular	Inspections of industries have been carried out by UPPCB from time to time to monitor the fly ash management.
	C) Hazardous Waste Management			All industries have valid authorization under Hazardous and



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				other Wastes (Management & Transboundary Movement) Rules, 2016.
(i)	Proper records should be maintained for generation as well as disposal of hazardous waste through logbooks and manifests received from authorized recyclers/TSDF operators and quarterly reports of the same should be submitted to UPPCB.	Pulp & Paper Industries	Quarterly	Industries have agreement with TSDF for the treatment and disposal of generated hazardous waste having valid Hazardous Waste Authorization.
(ii)	All the hazardous waste generating industries shall require to register on the National Hazardous Waste Tracking System developed by CPCB.	Pulp & Paper Industries	Immediate	Letter has been sent to the industries.
	D)Plastic Waste Management			
(i)	The industries should make direct agreement/contract with the plastic waste processor/Cement plant to ensure the safe disposal and should maintain logbook records along with bills/receipt.	Pulp & Paper Industries	1 month	The generated plastic from in the industries has been transported to Waste to Energy Plants and Cement Plants for disposal. Direction have been issued by UPPCB to the industries for proper maintain the records of plastic waste generation and disposal. Industries has submitted the records of plastic waste generation and disposal on EPR portal of



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				CPCB.
(ii)	Units should maintain proper daily records for generation as well as disposal of plastic waste through logbooks, bills/receipt received from the authorized plastic waste processors and submit the quarterly report of the same to the UPPCB.	Pulp & Paper Industries	Quarterly	As per point no. (i).
(iii)	Units should set up a dedicated and adequate space for collection, storage and disposal of plastic waste generated by the wastepaper-based units.	Pulp & Paper Industries	2 months	As per point no. (i).
(iv)	The plastic packaging waste generated in the pulp & paper industry should be disposed-off through plastic waste processors (PWPs) which are registered on the Centralized Extended Producer's Responsibility (EPR) Portal for plastic packaging, in compliance of the Plastic Waste Management (PWM) Rules, 2016.	Pulp & Paper Industries	3 months	As per point no. (i).
(v)	The pulp & paper mills which are importing wastewater containing plastic waste as raw material should get themselves registered on the centralized EPR Portal for plastic packaging under the importer category.	Pulp & Paper Industries	3 months	Industries has submitted the records of plastic waste generation and disposal on EPR portal.
	E) Environmental Compensation related issues			
(i)	To recover pending Environmental Compensation (EC) imposed by UPPCB from the non-complied/defaulters industries and identified responsible persons for illegal dumping of hazardous chemicals fly ash on the bank of irrigation	UPPCB	1 month	Total amount Rs. 31,42,500/- had been imposed on 04 defaulter industries for disposing of fly ash in illegal and unscientific



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	canal.			manner from the date of incident i.e. 09.07.2022 till the date when the fly ash and other was disposed through TSDF i.e. 29.09.2022. The total amount Environmental compensation has been recovered and deposited in account of UPPCB.
(ii)	UPPCB may impose EC for non-compliance as per the guidelines prepared by CPCB. EC collected may be utilized for remedial measures of the area.	UPPCB	As applicable	--



That the status of various industries have been verified by the U.P. Pollution Control Board by conducting inspection on 11.07.2025 and the present status is as follows:

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Sl. No.	Name of the unit	Production Capacity	Raw Material	Date of Inspection	Operational Status	Compliance status
1.	M/s Silverton Pulp & Papers Pvt.Ltd. (Unit-1), Bhopa Road, Muzaffarnagar	Craft paper/Duplex Board/Cup Stock-300 MT/Day Captive Power Plant 5.0 MW	Waste Paper/Imported Waste Paper/Virgin Pulp- 375 MT/Day	11.07.2025	Operational	Water: Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards. (Annexure-4). Air: Stack Emission monitoring conducted by NABL accredited laboratory along with representative

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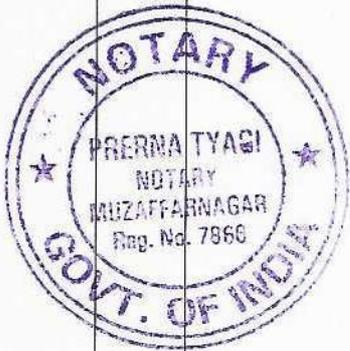
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						<p>of UPPCB. As per monitoring report, the specific parameter is found within prescribed limit. Annexure-5.</p> <p><u>Hazardous Waste/Plastic Waste/Fly Ash Disposal Management</u></p> <ul style="list-style-type: none"> • Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Sheetala Waste Management Project, Sikandara bad, Bulandshahr. Latest copy of Form-10 is attached herewith as Annexure-6. • Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 2.48 MT/Day. Generated plastic waste disposed in its unit in Waste to Energy Plant Boiler. • Industry has an agreement with the M/s Malwa Trading Co., Muzaffarnagar for disposal of fly ash in Ambuja Cement Plant on an average 42.88 MT/Day.
2.	M/s. Silverton Pulp & Papers Pvt. Ltd. (Unit-2), 9 th Km. Bhopa Road, Muzaffarnagar	Writing & Printing paper, News Print & Coated Paper- 550	Waste Paper -625 MT/Day	11.07.2025	Operational	<p><u>Water:</u> Waste water sample collected from outlet of ETP. As per analysis report, all parameters found</p>



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		<p>MT/Day Captive Power Plant- 16.0 MW</p>			<p>within the stipulated standards (Annexure-7). <u>Air:</u> Stack Emission monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, the specific parameter is found within prescribed limit (Annexure-8). <u>Hazardous Waste/Plastic Waste/Fly Ash Disposal Management</u> • Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Sheetala Waste Management Project, Sikandarabad, Bulandshahr. Latest copy of Form-10 is attached herewith as Annexure-9. • Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 2.86 MT/Day. Generated plastic waste disposed in its unit in Waste to Energy Plant Boiler. • Industry has an agreement with the M/s Malwa Trading Co., Muzaffarnagar for disposal of fly ash</p>
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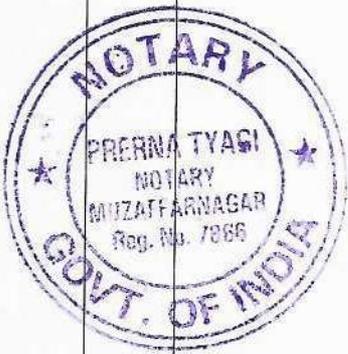
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						in Ambuja Cement Plant on an average 42.88 MT/Day.
3.	M/s. Garg Duplex & Paper Mills Pvt. Ltd., 8.5 Km., Bhopa Road, Muzaffarnagar	Kraft Paper/Board/ Cup Stock/Writing & Printing Paper 415 MT/Day (40 MT/Day based on Agro Waste and 375 MT/Day based on Waste Paper) Captive Power Plant- 4.5 MW	Waste Paper - 450 MT/Day Agro Waste- 130 MT/Day	11.07.2025	Operational	<p>Water: Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards.</p> <p>Annexure-10. Air: Stack Emission monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, the specific parameter is found within prescribed limit. Annexure-11. <u>Hazardous Waste/Plastic Waste/Fly Ash Disposal Management</u></p> <ul style="list-style-type: none"> Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Bharat Oil & Waste Management, Kanpur Dehat. Latest copy of Form-10 is attached herewith as Annexure-12. Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 2.9 MT/Day. For disposal of this, industry has a



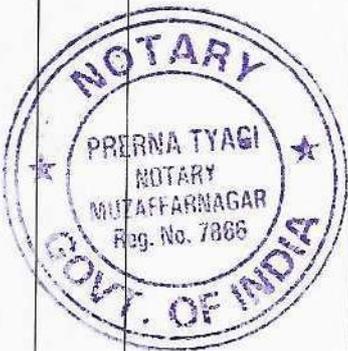
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						<p>valid agreement with M/s K.K. Duplex and Board Mills, Muzaffarnagar for use in Waste to Energy Plant Boiler.</p> <ul style="list-style-type: none"> • Industry has an agreement with the M/s G.M.R. Contractors, Village Nagla Buzurg, Muzaffarnagar for disposal of fly ash in Cement Plant/Brick Kilns on an average 4.5 MT/Day. • Industry has registration on EPR Portal. EPR Registration is attached herewith as an Annexure-13.
4.	M/s. Shree Sidhballi Paper Mills Ltd., Bhopa Road, Muzaffarnagar	Kraft Paper- 250 MT/Day, Captive Power Plant- 2.0 MW	Waste Paper, Rozin, Alum	11.07.2025	Operational	<p><u>Water:</u> Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards. Annexure-14.</p> <p><u>Air:</u> Stack Emission monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, Particulate Matter, Dioxins and Furans found within the stipulated standards. Annexure-15. <u>Hazardous Waste/Plastic Waste/Fly Ash Disposal Management</u></p> <ul style="list-style-type: none"> • Industry has a valid agreement



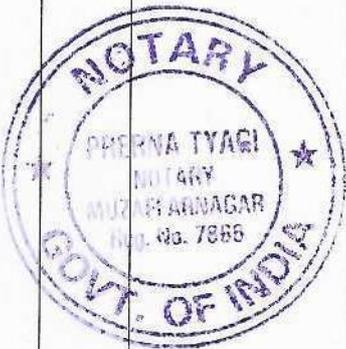
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						<p>for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Bharat Oil & Waste Management, Kanpur Dehat. Latest copy of Form-10 is attached herewith as Annexure-16.</p> <ul style="list-style-type: none"> Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 1.5 MT/Day. For disposal of this, industry has a valid agreement with M/s K.K. Duplex and Board Mills, Muzaffarnagar for use in Waste to Energy Plant Boiler. Industry has an agreement with the M/s Malwa Trading Co., Muzaffarnagar for disposal of fly ash in Ambuja Cement Plant on an average 2.5 MT/Day.
<p>5.</p>	<p>M/s. Meenu Paper Mills Pvt. Ltd., 9.5 Km., Bhopa Road, Muzaffarnagar</p>	<p>Kraft Paper 350 MT/Day Captive Power Plant 4.7 MW</p>	<p>Waste Paper 400 MT/Day</p>	<p>11.07.2025</p>	<p>Operational</p>	<p><u>Water:</u> Industry has adopted Zero Liquid Discharge system for waste water effluent. At the time of inspection, Industry found complying on Zero Liquid Discharge.</p> <p><u>Air:</u> Stack Emission monitoring conducted by NABL accredited</p>



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laboratory along with representative of UPPCB. As per monitoring report, Particulate Matter, Dioxins and Furans found within the stipulated standards.

Annexure-17.

Hazardous Waste/Plastic Waste/Fly Ash Disposal Management

- Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Bharat Oil & Waste Management, Kanpur Dehat. Latest copy of Form-10 is attached herewith as **Annexure-18.**
- Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 3.5 MT/Day. For disposal of this, industry has a valid agreement with M/s K.K. Duplex and Board Mills, Muzaffarnagar for use in Waste to Energy Plant Boiler.
- Industry has a valid agreement with brick kiln namely M/s Shiva Bricks Supply, Vill. Sandhawali, Muzaffarnagar for proper disposal of



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						<p>fly ash in making bricks on an average 4.5 MT/Day.</p> <ul style="list-style-type: none"> Industry has applied for registration on EPR Portal. Annexure 19.
6.	M/s. Tehri Pulp & Paper Ltd. (Unit-1), 9 th Km., Bhopa Road, Muzaffarnagar	Kraft Paper-250 MT/Day Captive power Plant 8.0 MW	Waste Paper-250 MT/Day	11.07.2025	Operational	<p><u>Water:</u> Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards. Annexure-20.</p> <p><u>Air:</u> Stack Emission monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, the specific parameter is found within prescribed limit. Annexure-21.</p> <p><u>Hazardous Waste/Plastic Waste/Fly Ash Disposal Management</u></p> <ul style="list-style-type: none"> Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Bharat Oil & Waste Management, Kanpur Dehat. Latest copy of Form-10 is attached herewith as Annexure-22. Industry maintained the records of plastic waste generation. As per the records



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						<p>provided by the unit, average plastic waste generation is 2.0 MT/Day. For disposal of this, industry has a valid agreement with M/s K.K. Duplex and Board Mills, Muzaffarnagar for use in Waste to Energy Plant Boiler.</p> <ul style="list-style-type: none"> Industry has an agreement with the M/s Bulk Ash Supplier, Bhopa Road, Muzaffarnagar in cement plant on an average 3.0 MT/Day. Industry has registration on EPR Portal. EPR Registration is attached herewith as an Annexure-23.
7.	M/s. Tehri Pulp & Paper Ltd. (Unit-2), 9 th Km., Bhopa Road, Muzaffarnagar	Kraft Paper- 350 MT/Day	Waste Paper, Caustic, Rozin Alum	11.07.2025	Operational	<p><u>Water:</u> Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards.</p> <p>Annexure-24.</p> <p><u>Air:</u> Industry uses steam from its sister concern (Unit-1).</p> <p><u>Hazardous Waste/Plastic Waste/Fly Ash Disposal Management</u></p> <ul style="list-style-type: none"> Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Bharat Oil & Waste



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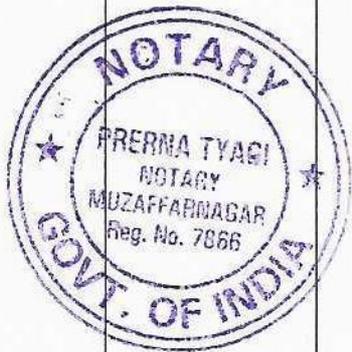
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						<p>Management, Kanpur Dehat. Latest copy of Form-10 is attached herewith as Annexure-25.</p> <ul style="list-style-type: none"> • Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 2.0 MT/Day. For disposal of this, industry has a valid agreement with M/s K.K. Duplex and Board Mills, Muzaffarnagar for use in Waste to Energy Plant Boiler. • Industry has an agreement with the M/s Bulk Ash Supplier, Bhopa Road, Muzaffarnagar in cement plant on an average 3.0 MT/Day. • Industry has registration on EPR Portal. EPR Registration is attached herewith as an Annexure-26.
8.	M/s. Tirupati Baalaji Fiberr Private Limited, Bhopa Road, Muzaffarnagar	Kraft/Writing Printing Paper 150 MTD, Captive Power Plant 0.5 MW	Waste Paper 175 MTD	11.07.2025	Operational	<p>Water: Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards Annexure-27.</p> <p>Air: Stack Emission monitoring conducted by NABL accredited laboratory along with representative</p>



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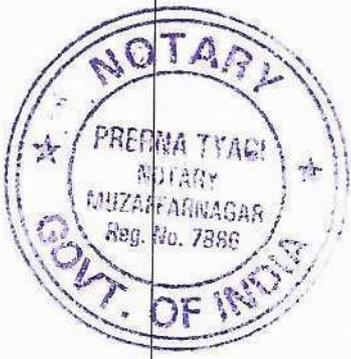
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of UPPCB. As per monitoring report, Particulate Matter, Dioxins and Furans found within the stipulated standards.

Annexure-28.
Hazardous Waste/Plastic Waste/Fly Ash Disposal Management

- Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Bharat Oil & Waste Management, Kanpur Dehat. Latest copy of Form-10 is attached herewith as **Annexure-29**.
- Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 2.0 MT/Day which is recycled in its sister concern pyrolysis plant.
- Industry has a valid agreement with brick kiln namely M/s Roshan Brick Supply, Jolly Road, Muzaffarnagar for proper disposal of generated fly ash in making bricks on an average 1.5 MT/Day.
- Industry has registration on EPR Portal. EPR Registration is



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						attached herewith as an Annexure-30.
9.	M/s. Bindals Papers Mills Ltd., Bhopa Road, Muzaffarnagar	Writing & Printing Paper- 300 MT/Day, Lime- 170 MT/Day Captive Power Plant 15 MW & 5 MW	Bagasse-736 MT/Day Or Wheat Straw 409 MT/Day, Wood 374 MT/Day, Filler 30 MT/Day, Waste Paper-32 MT/Day & Lime Stone- 60 MT/D, Lime Mud – 170 MT/Day	11.07.2025	Operational	<p>Water: Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards. Annexure-31.</p> <p>Air: Stack Emission monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, the specific parameter is found within prescribed limit. Annexure-32.</p> <p>Hazardous Waste/Plastic Waste/Fly Ash Disposal Management</p> <ul style="list-style-type: none"> • Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Bharat Oil & Waste Management, Kanpur Dehat. Latest copy of Form-10 is attached herewith as Annexure-33. • Industry has an agreement with the M/s Malwa Trading Co. & M/s Bulk Ash Supplier for disposed of fly ash in M/s. Ambuja Cement & M/s J.K.Cement for disposed of fly ash itself. • Industry has registration on



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						EPR Portal. EPR Registration is attached herewith as an Annexure-34.
10.	M/s. Shree Bhageshwari Papers Pvt. Ltd. (Unit-1), 9 th Km., Bhopa Road, Muzaffarnagar	Kraft Paper- 200 MT/Day	Agrowaste- 100 MT/Day Waste Paper- 90 MT/Day	11.07.2025	Operational	<p><u>Water:</u> Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards. Annexure-35.</p> <p><u>Air:</u> Stack Emission monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, the specific parameter is found within prescribed limit. Annexure-36.</p> <p><u>Hazardous Waste/Plastic Waste/Fly Ash Disposal Management</u></p> <ul style="list-style-type: none"> • Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Sheetala Waste Management Project, Sikandara bad, Bulandshahr. Latest copy of Form-10 is attached herewith as Annexure-37. • Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 2.3 MT/Day. For



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						<p>disposal of this, industry has a valid agreement with M/s K.K. Duplex and Board Mills, Muzaffarnagar for use in Waste to Energy Plant Boiler.</p> <ul style="list-style-type: none"> • Industry has an agreement with the M/s Arjun Enterprises, Gautam Budh Nagar for disposal of fly ash in M/s. Wonder Cement Ltd., Vill. Somna Dorau Mor, Gabhana, Aligarh on an average 2.2 MT/Day. • Industry has registration on EPR Portal. EPR Registration is attached herewith as an Annexure-38.
11.	M/s. Shree Bhageshwari Papers Pvt. Ltd. (Unit-2), 9 th Km., Bhopa Road, Muzaffarnagar	Writing & Printing Paper- 100 MT/Day	Waste Paper- 120 MT/Day	11.07.2025	Operational	<p><u>Water:</u> Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards. Annexure-39.</p> <p><u>Air:</u> Industry uses steam from its sister concern (Unit-1).</p> <p><u>Hazardous Waste/Plastic Waste/Fly Ash Disposal Management</u></p> <ul style="list-style-type: none"> • Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Sheetala Waste Management



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						<p>Project, Sikandara bad, Bulandshahr. Latest copy of Form-10 is attached herewith as Annexure-40.</p> <ul style="list-style-type: none"> • Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 2.3 MT/Day. For disposal of this, industry has a valid agreement with M/s K.K. Duplex and Board Mills, Muzaffarnagar for use in Waste to Energy Plant Boiler. • Industry has an agreement with the M/s Arjun Enterprises, Gautam Budh Nagar for disposal of fly ash in M/s. Wonder Cement Ltd., Vill. Somna Dorau Mor, Gabhana, Aligarh on an average 2.2 MT/Day. • Industry has registration on EPR Portal. EPR Registration is attached herewith as an Annexure-41.
12.	M/s. Galaxy Papers Pvt. Ltd., Jolly Road, Muzaffarnagar	Kraft Paper-100 MT/Day Captive Power Plant 1.0 MW	Waste Paper-120 MT/Day	11.07.2025	Operational	<p><u>Water:</u> Industry has adopted Zero Liquid Discharge system for waste water effluent. At the time of inspection, Industry found complying on Zero Liquid Discharge.</p> <p><u>Air:</u> Stack Emission</p>



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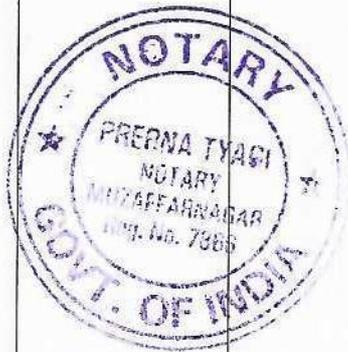
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monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, the specific parameter is found within prescribed limit. **Annexure-42.**

Hazardous Waste/Plastic Waste/Fly Ash Disposal Management

- Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Bharat Oil & Waste Management, Kanpur Dehat. Latest copy of Form-10 is attached herewith as **Annexure-43.**
- Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 1.8 MT/Day. Generated plastic waste disposed by M/s Keshav Enterprises Muzaffarnagar to Chittorgarh (Rajasthan).
- Industry has an agreement with the M/s Link Overseas LLP Ltd. Muzaffarnagar for disposed of fly ash in low laying area on an average 1.86 MT/Day.
- Presently industry



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						<p>applied for EPR registration.</p>
<p>13.</p>	<p>M/s. Silvertan Papers Ltd. (Unit-1), 9th Km. Bhopa Road, Muzaffarnagar</p>	<p>Kraft Paper-180 MT/Day Compress Biogas - 2300 Kg/Day Captive Power Plant - 4.0 MW</p>	<p>Waste Paper-70 MT/Day, Imported Waste Paper-25.8 MT/Day Wheat Straw-225 MT/Day OR Bagasse 600 MT/Day</p>	<p>11.07.2025</p>	<p>Operational</p>	<p><u>Water:</u> Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards. Annexure-44. <u>Air:</u> Stack Emission monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, the specific parameter is found within prescribed limit. Annexure-45. <u>Hazardous Waste/Plastic Waste/Fly Ash Disposal Management</u> • Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Sheetala Waste Management Project, Sikandara bad, Bulandshahr. Latest copy of Form-10 is attached herewith as Annexure-46. • Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 3.0 MT/Day. Generated plastic waste disposed in its unit in Waste to</p>



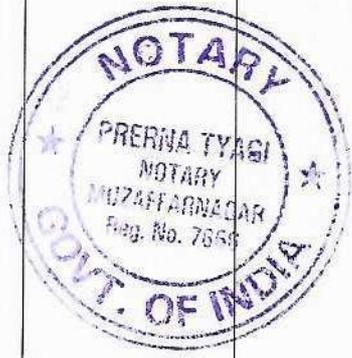
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						<p>Energy Plant Boiler.</p> <ul style="list-style-type: none"> Industry has an agreement with the Malwa Trading Co. for disposal of fly ash in M/s. Ambuja Cement Ltd. on an average 16.0 MT/Day. Presently industry applied for EPR registration.
14.	M/s. Silvertan Papers Ltd. (Unit-2), 9 th Km. Bhopa Road, Muzaffarnagar	Writing & Printing Paper, New Print and Coated Paper- 550 MT/Day, Captive Power Plant 16.0 MW	Waste Paper (Imported Waste Paper and Indian Waste Paper), Purchased Pulp 625 MT/Day	11.07.2025	Operational	<p><u>Water:</u> Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards.</p> <p>Annexure-47.</p> <p><u>Air:</u> Stack Emission monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, the specific parameter is found within prescribed limit. Annexure-48.</p> <p><u>Hazardous Waste/Plastic Waste/Fly Ash Disposal Management</u></p> <ul style="list-style-type: none"> Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Sheetala Waste Management Project, Sikandara bad, Bulandshahr. Latest copy of Form-10 is attached herewith as Annexure-49. Industry



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						<p>maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 3.0 MT/Day. Generated plastic waste disposed in its unit in Waste to Energy Plant Boiler.</p> <ul style="list-style-type: none"> • Industry has an agreement with the Malwa Trading Co. for disposal of fly ash in M/s. Ambuja Cement Ltd. on an average 16.0 MT/Day. • Presently industry applied for EPR registration.
15.	M/s Bindlas Duplex Ltd., (Unit-1), Bhopa Road, Muzaffarnagar	Kraft Paper- 200 MT/Day Captive Power Plant – 4.0 MW	Waste Paper- 200 MT/Day Agro Waste- 65 MT/Day Caustic Rozin Alum	11.07.2025	Operational	<p><u>Water:</u> Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards.</p> <p>Annexure-50. <u>Air:</u> Stack Emission monitoring conducted by NABL accredited laboratory along with representative of UPPCB. As per monitoring report, the specific parameter is found within prescribed limit. Annexure-51. <u>Hazardous Waste/Plastic Waste/Fly Ash Disposal Management</u></p> <ul style="list-style-type: none"> • Industry has a valid agreement for proper and scientific disposal of generated

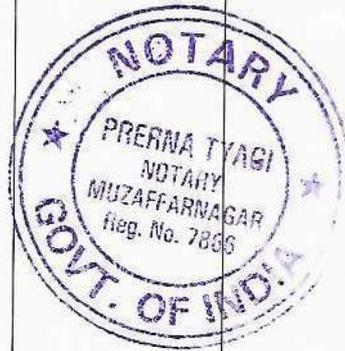


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						<p>hazardous waste with TSDF namely M/s Sheetala Waste Management Project, Sikandara bad, Bulandshahr. Latest copy of Form-10 is attached herewith as Annexure-52.</p> <ul style="list-style-type: none"> • Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 4.0 MT/Day. Generated plastic waste disposed by M/s Dew Resources Management, Muzaffarnagar. • Industry has an agreement with the M/s Malwa Trading Co. for disposal of fly ash in M/s. Ambuja Cement Ltd. on an average 2.73 MT/Day. • Industry has registration on EPR Portal. EPR Registration is attached herewith as an Annexure-53.
16.	M/s Bindlas Duplex Ltd., (Unit-2), Bhopa Road, Muzaffarnagar	Duplex Board- 250 MT/Day	Waste Paper, Caustic, Rozin Alum	11.07.2025	Operational	<p><u>Water:</u> Waste water sample collected from outlet of ETP. As per analysis report, all parameters found within the stipulated standards. Annexure-54.</p> <p><u>Air:</u> Industry uses steam from its sister concern (Unit-1).</p> <p><u>Hazardous Waste/Plastic</u></p>



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					<p><u>Waste/Fly Ash Disposal Management</u></p> <ul style="list-style-type: none"> • Industry has a valid agreement for proper and scientific disposal of generated hazardous waste with TSDF namely M/s Sheetala Waste Management Project, Sikandara bad, Bulandshahr. Latest copy of Form-10 is attached herewith as Annexure-55. • Industry maintained the records of plastic waste generation. As per the records provided by the unit, average plastic waste generation is 4.0 MT/Day. Generated plastic waste disposed by M/s Dew Resources Management, Muzaffarnagar. • Industry has an agreement with the M/s Ganpati Engineering & Construction utility for disposed of fly ash in M/s Wonder Cement Ltd. U.P. on an average 4.86 MT/Day. • Industry has registration on EPR Portal. EPR Registration is attached herewith as an Annexure-56.
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That the UPPCB is taking all the necessary steps with utmost fairness by adapting to institutional framework in

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compliance of all the directions passed by this Hon'ble Tribunal vide its previous and present order.

The present affidavit is being submitted for the kind perusal of this Hon'ble Tribunal.

[Signature]
DEPONENT

VERIFICATION:

Verified at Muzaffarnagar on this the 28th day of July, 2025 that the contents of above affidavit are true and correct to my knowledge based on records and information received and believed to be true, no part of it is false and nothing material has been concealed therefrom.

28 JUL 2025

[Signature]
DEPONENT



Greetesh Chandra
The deponent.....
is/are identified by Grit.....
have satisfied my self by examining the
deponent who are/are the contents
of affidavit which are being read out and
obtained by me to the deponent fee.....
The Regd. Rm.....
Muzaffarnagar DISTT MUZAFFARNAGAR

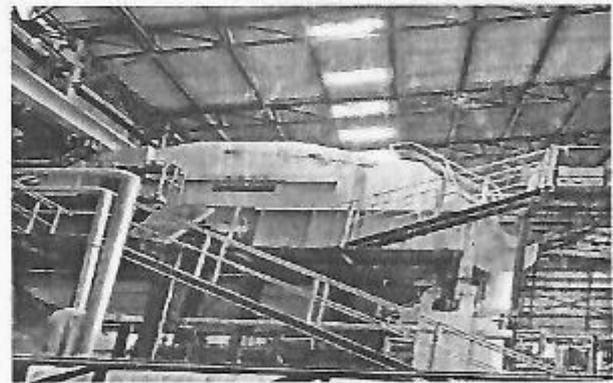
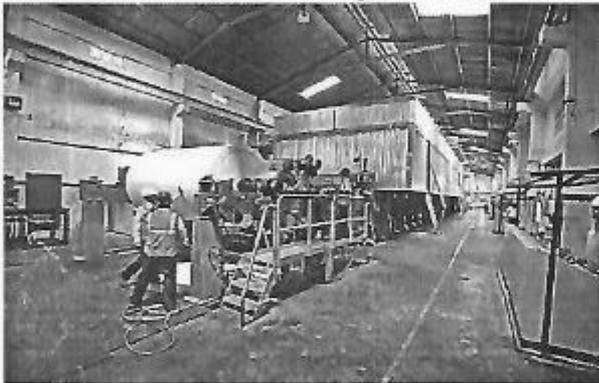
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**CHARTER FOR WATER RECYCLING & POLLUTION
PREVENTION IN PULP & PAPER INDUSTRIES
(IN MAIN STEM STATES OF RIVER GANGA &
YAMUNA)**

(CHARTER 3.0)



CPCB

**CENTRAL POLLUTION CONTROL BOARD
DELHI**

JUNE, 2024

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wood/agro residue based Pulp & Paper industries, typically having high solid content around 8 – 12% and COD in the range of 75000 – 125000 mg/L), lack of process optimisation, intensive use of water and consequently high discharge, low performing and inadequate existing effluent treatment plants, lack of awareness and unskilled manpower for proper operation & maintenance of ETP, etc.

Considering the adverse impact of discharge of untreated/partially treated effluent from Pulp & Paper industries on water quality of recipient water bodies (i.e. freshwater streams, rivulets, rivers etc.), the Central Pollution Control Board (CPCB) in year 2010 carried out a study in collaboration with **IIT Kanpur, IIT Delhi, IIT Roorkee and Central Pulp and Paper Research Institute (CPPRI), Saharanpur** and submitted a report on **“Techno-economic feasibility for setting up of Common Chemical Recovery Plant & Common Effluent Treatment Plant for Pulp & Paper Industries operating under identified cluster in Uttar Pradesh & Uttarakhand”**. The major highlights of the reports are as follows:

- a. Installation of stand-alone or Common Chemical Recovery Plants (CRPs) by wood/agro-based Pulp & paper industries for black liquor management was made as a mandatory requirement for continuing their manufacturing operations.
- b. Industries to be categorized as per the raw material and grade of paper produced for setting up benchmarks for specific freshwater consumption and wastewater discharge.
- c. Process optimization and adoption of cleaner production technology for minimizing water use and effluent generation.
- d. The setting up of CETP was found to be techno-economic unfeasible.
- e. Upgradation of ETP by individual paper mills.

The follow-up of the above study led to the formulation of the **“Charter for Water Recycling & Pollution Prevention in Pulp and Paper Industries located in river Ganga basin”** by CPCB in consultation with leading technical institutes like **IIT Roorkee, IIT Kanpur, IIT Delhi & CPPRI, SPCBs, representatives from industry & industry associations, and other stakeholders** with an objective to reduce the specific freshwater consumption & effluent discharge, improvement in quality of treated effluent to ensure improvement in water quality of the recipient water bodies/ streams/tributaries and river Ganga. The basic premise of the Charter was majorly based on:

Table 2: Categorization of Pulp & Paper industries, benchmark for specific freshwater consumption & specific effluent discharge in Charter 2.0

Type of Industry	Category	Benchmark values (kL/MT of product)	
		Specific Freshwater consumption	Specific Effluent discharge
Wood Based Pulp & Paper Mills producing bleached grades of chemical pulps, papers, paperboards & newsprint	A1	50	40
Wood Based Pulp & Paper Mills producing unbleached grades of papers and paperboards	A2	25	20
Agro Based Pulp & Paper Mills producing bleached grades of chemical pulps, papers, paperboards & newsprint	B1	50	40
Agro Based Pulp & Paper Mills producing unbleached grades of papers and paperboards	B2	25	20
RCF and Market Pulp Based Paper Mills producing bleached grades of papers, paperboards & newsprint	C1	15	10
RCF and Market Pulp Based Paper Mills producing unbleached grades of papers and Paperboards	C2	10	6
RCF and Market Pulp Based Specialty Paper Mills	D	50	40

Targeted norms for treated effluent quality as recommended in Charter 2.0 are mentioned in Table 3 below:

Table 3: Targeted norms for treated effluent quality as recommended in Charter 2.0

Parameters	Integrated Pulp & Paper Mills Producing Chemical Pulp	RCF based Mills
pH	6.5-8.5	6.5-8.5
TSS (in mg/l)	< 30	< 30
TDS (in mg/l)	< 1800	< 1600
COD (in mg/l)	< 200	< 150
BOD (in mg/l)	< 20	< 20
Colour, PCU	< 250	< 150
AOx (in mg/l)	< 8	-
SAR	< 10	< 8

Charter 2.0 was implemented in the year 2015 in nine states of the river Ganga and Yamuna basin viz. Uttarakhand, Haryana, Delhi, Uttar Pradesh, Bihar, Jharkhand, Madhya

2. CURRENT STATUS OF PULP & PAPER INDUSTRY IN MAIN STEM STATES OF RIVER GANGA AND YAMUNA

Pulp & Paper industries located in the main stem States of rivers Ganga and Yamuna use diverse fibrous raw materials (Wood, Agro residues, Wastepaper (Indigenous & Imported) /Recycled Fiber (RCF) and Ready-made pulp), to produce various grades of paper (bleached & unbleached grades paper and paper board, and specialty grade papers), and having significant variation in scale of production.

As per the inventory (year 2023) available with CPCB, there are around 161 nos. of Pulp & Paper industries situated in the main stem states of river Ganga & Yamuna which constitute about 17–18% of the total Pulp & Paper industries in the country. These industries are spread over the states of Uttarakhand, Haryana, Uttar Pradesh, Bihar & West Bengal. Out of 161 nos. of Pulp & Paper industries, 130 (78 in river Ganga main stem states and 52 in river Yamuna main stem states) were found operational during inspections in the year 2023 having an overall total average production of around 18552 MT/day. Category-wise number of operational Pulp & Paper industries and corresponding production is shown in Table 4 below:

Table 4: Category-wise number of Pulp & Paper Industries found operational during 2022 – 2023 with actual production in river Ganga & Yamuna main stem states

Category	No. of operational Pulp & Paper industries situated in the main stem states of rivers Ganga & Yamuna	Total avg. daily production (MT/day)
A1	04	1710
A2	No industry in this category	
B1	04	766
B2	04	639
C1	46	5600
C2	68	9691
D	04	146
Total	130	18552

As indicated above, recycled fiber/ wastepaper-based Pulp & Paper industries constitute about 87% of the Pulp & Paper industries operating in river Ganga and Yamuna basin main stem states and contribute to about 82% of the total paper production. Category-wise specific freshwater consumption and effluent discharge values monitored during the year 2023 are shown in Table 5 below:

3. NEED FOR CHARTER 3.0

In order to achieve benchmark for specific freshwater consumption specified in Charter 2.0, industries took measures to close the water loop and achieved a significant reduction in specific freshwater consumption, however, it has resulted in new environmental challenges. At the same time production from wastepaper/ recycled fibre has increased significantly as the existing industries have gone through capacity expansion and many industries in other categories have switched to wastepaper-based production. The number of wastepaper-based industries operating on Zero Liquid Discharge (ZLD) has increased significantly by complete reuse/recycling of untreated/partially treated effluent into the process. Around 48 wastepaper-based pulp & paper industries located in main stem states in the river Ganga & Yamuna basin were reported to be operating on ZLD in the year 2023. Charter 2.0 did not have any set of guidelines on ZLD which now requires immediate attention.

During recent inspections by officials of CPCB under 'Environmental Surveillance of 17 categories of highly polluting industries and common facilities, based on OCEMS data', Public complaints, court/NGT matters, and annual inspections by CPCB authorized Third Party Technical Institutes, the following issues have been observed:

a. Increase in the concentration of pollutants in raw effluent

Implementation of Charter 2.0 in the year 2015, resulted in a reduction in specific freshwater consumption and discharge over a period due to increased recycling of untreated/partially treated/ treated effluent, however as a consequence, the concentration of pollutants has increased significantly. Typical characteristics of raw effluent observed at ETP inlet in different categories of Pulp & Paper industries operating in the main stem states of rivers Ganga & Yamuna are shown in Table 7 below:

Table 7: Typical characteristics of effluent observed at ETP inlet in different categories of Pulp & Paper industries operating in main stem states in river Ganga & Yamuna basin

Category	Avg. Inlet BOD (mg/l)	Avg. Inlet COD (mg/l)	Avg. Inlet TSS (mg/l)	Avg. Inlet TDS (mg/l)
A1	322	867	178	1524
A2	No industry in this category			
B1 having discharge	848	2028	2524	4676

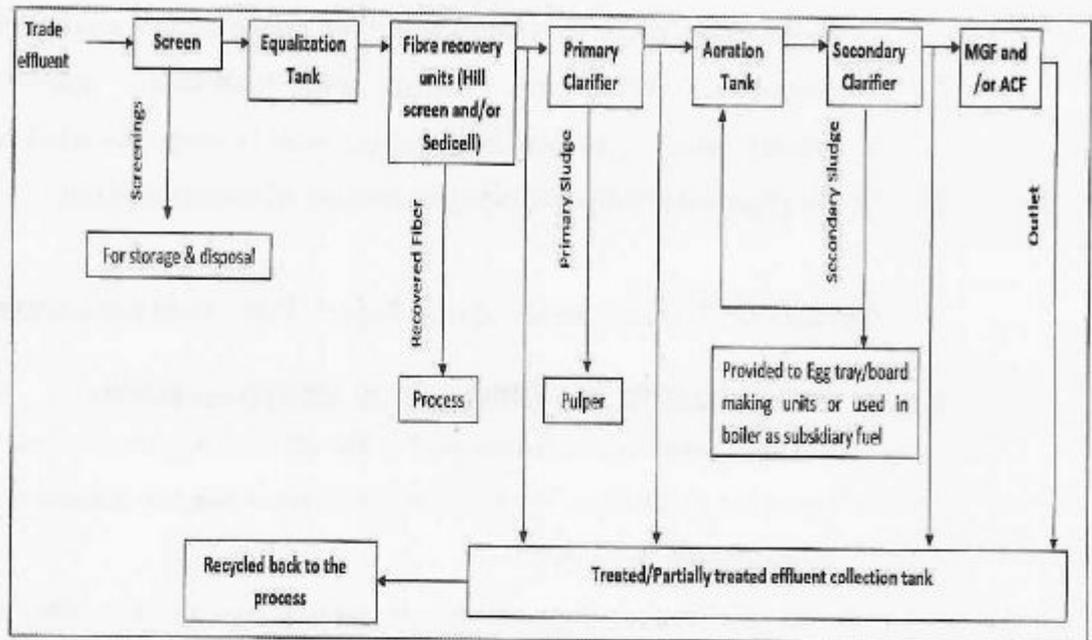


Figure 2: Effluent management scheme in wastepaper based industries operating on ZLD having ETP upto tertiary level (recycling effluent after different stages)

- No TDS reduction unit found installed in the ETPs of these type of pulp & paper industries operating on ZLD.

➤ **Poor efficiency of effluent treatment plant:**

- Typical effluent management scheme opted by these type of industries is as under:

“Raw effluent – Fibre recovery unit – Primary Clarifier (Physico-Chemical treatment) – Effluent recycled back to production”

It has been observed that characteristics of effluent from ETP inlet and outlet/recycling line of ETP installed in waste paper based ZLD units show negligible reduction in effluent parameters such as BOD and TSS (3 – 13 %) which indicates poor performance of ETP, due to high concentration of BOD, COD & TSS at inlet.

➤ **Purging of effluent:**

Continuous recycling of process water/trade effluent in a closed loop causes build-up of pollutants (majorly TDS $\geq 20,000$ mg/l, low-molecular fatty acids, and other organics) thereby leading to a significant decrease in the oxygen content of the process water, and approaching anaerobic conditions resulting in scaling, aggressive corrosion of pipelines & equipment, intensified growth of microorganisms and a higher demand for fungicides, and poor product quality.

➤ **Poor efficiency of effluent treatment plant**

The continuous recycling of partially treated effluent results in a significant increase in the concentration of pollutants in raw effluent (i.e. high contents of organics, suspended solids, chlorides, sulphates, and organic acids). Hence, existing ETPs have now become less efficient (i.e. efficiency of around 80% against the designed efficiency of around 95%) and are unable to achieve the desired final effluent quality.

➤ **Carry-over of solids in treated effluent after secondary biological treatment:**

The reduction in specific fresh water consumption and increased effluent recycling has made existing ETP units over capacity leading to high retention time and consequently septic conditions and carry-over of solids in treated effluent after secondary biological treatment.

d. **Unscientific management and disposal of Non – paper Solid waste (i.e. Plastic waste, Boiler ash, and ETP sludge)**

Wastepaper/ Recycle fibre-based pulp & paper industries typically generate non-paper solid waste @ 10% of raw material, assuming 90% efficiency. Presently, most industries have not adopted scientific management and disposal practices for non-paper solid waste. These industries do not have a proper record of generation and disposal of non-paper solid waste. The major non-paper solid wastes that require immediate attention are Plastic waste, Boiler ash & ETP sludge.

➤ **Plastic waste:**

Pulp & paper industries receive plastic majorly in form of lamination and packaging in the raw material (estimated as 03 % in indigenous waste paper and 04 % in imported waste paper) which is removed during pulping process in pulpers and screens at ETP inlet, and stored separately in heaps in open areas or under sheds for 3 – 5 days for drying and then weighed for maintaining logbooks. Gap in estimated and actual plastic waste generation quantity has been observed, which indicates generated plastic waste is not being disposed in a scientific manner and poor record keeping.

Table 8: Category-wise specific electrical energy & steam consumption in Indian Pulp & Paper industries in comparison to global figures

Type of Industry	Particulars	Units	Global Avg.	Indian Avg.	Indian best practices
Wood-based Industries	Sp. Electrical Energy Consumption	kWh/MT of paper	1000 – 1100	1400 – 1500	1200
	Sp. Steam Consumption	MT of steam/ MT of product	7.0 – 9.0	12.0 – 13.0	9.0
Agro based Industries	Sp. Electrical Energy Consumption	kWh/MT of paper	-	1200 – 1400	1000
	Sp. Steam Consumption	MT of steam/ MT of product	-	12.0 – 14.0	10.0
Wastepaper based – bleached category	Sp. Electrical Energy Consumption	kWh/MT of paper	600 – 650	680 – 800	570
	Sp. Steam Consumption	MT of steam/ MT of product	4.0 – 4.5	6.0 – 7.0	5.0
Wastepaper-based – unbleached category	Sp. Electrical Energy Consumption	kWh/MT of paper	500	450 – 550	400
	Sp. Steam Consumption	MT of steam/ MT of product	2.5	4.0 – 5.0	3.5

Source: Report titled "Improving Energy Efficiency in Pulp & Paper Sector (Achievements and Way Forward)", Bureau of Energy Efficiency, September 2018

h. Process Safety Management (PSM)

It has been perceived that industries have the least focus on Process Safety Management. During interaction with industry representatives, it has been observed that most of the incidents happening in the industry are majorly due to the following:

- *Bad maintenance of machineries/equipments*
- *Poor technical competency*
- *Blind cost-cutting*
- *Not following procedures or ignoring safe practices*
- *Poor emergency response*
- *Failing to learn from incidents*
- *Lack of availability of Safety manual and SOP for safe operation of machines/equipments*
- *Lack of awareness among workers regarding safety*

5.2. FRESHWATER CONSUMPTION & EFFLUENT DISCHARGE TARGETS

After the successful implementation of Charter 2.0, specific freshwater consumption & effluent discharge levels have reduced significantly. The current status of specific freshwater consumption & effluent discharge in different categories is shown in Table 5. The targets for specific freshwater consumption and effluent discharge have been revised as shown in Table 9 below:

Table 9: Category-wise targets for Specific Freshwater Consumption & Effluent Discharge under Charter 3.0

Category	Specific Freshwater Consumption (kL/MT of product)	Specific Effluent discharge (kL/MT of product)
A1	35	25
A2	20	14
B1	35	25
B2	20	14
C1	12	8
C2	6	4
D	35	25

Note: The industries are required to submit an Action Plan to achieve the proposed targets of specific freshwater consumption & effluent discharge within a period of 6 months from date of implementation of Charter 3.0

5.3. DISCHARGE NORMS

The discharge norms for Wood & Agro Based Pulp & Paper Mills producing Chemical Pulp and RCF based Pulp & Paper industries are shown in Table 10 below:

Table 10: Norms for Treated Effluent Quality under Charter 3.0

Parameters	Integrated Pulp & Paper Industries Producing Chemical Pulp	Waste Paper/RCF & Market Pulp Based Pulp & Paper Industries
pH	6.5 – 8.5	6.5 – 8.5
TSS (in mg/l)	<30	<30
BOD (in mg/l)	<20	<20
COD (in mg/l)	<200	<150
TDS (in mg/l)	<2100	<1600
Color (PCU)	<250	<150
AOx (in mg/l)	<8	-
SAR	<10	<8

Note: (a) Above effluent discharge norms or as prescribed by concerned SPCBs, whichever are stringent, will be applicable. The industries are required to submit an Action Plan to achieve the proposed discharge norms within a period of 6 months from date of implementation of Charter 3.0.

- e) Water balance along with short and long recirculation loops to be provided by the industry
- f) Material balance to be provided by the industry
- g) Daily record of TDS & COD level in the backwater
- h) Provision of PTZ web camera at identified sites like recycling flow meters / dry drains if existing
- i) The monthly environmental compliance report to be prepared by industries and sent to CPCB/SPCBs, should include TDS & daily freshwater consumption values.
- j) Land application of treated effluent will not be considered as ZLD. In such cases, the mill is required to treat the effluent as per consent norms.

5.5. OPERATION & MAINTENANCE OF ETP

To achieve the designed performance from ETP and to meet the environmental discharge standards, it is necessary to operate it under optimum conditions. It is also desired that regular maintenance of ETP takes place and analysis of performance parameters is regularly carried out. For proper and optimum operation of ETPs, the industries shall ensure:

- a) Operation of ETP at optimum operating conditions as per the designed specifications
- b) Design of equalization tank (equipped with aeration system to avoid septic condition) to be made in such a way as to reduce the shockload to biomass & the system as a whole
- c) Ensure proper addition of nutrients
- d) Maintain the required level of MLSS/MLVSS concentration during biological treatment
- e) Maintain the desired level of DO in the aeration tank (1-2 mg/l). The mills may install jet aerators to ensure optimum DO level
- f) The mills should ensure regular removal of sludge in clarifiers and avoid septic conditions
- g) The final discharge outlet shall be visible and exposed, it should not be discharged through closed pipes.

5.6. DOCUMENTATION UNDER CHARTER 3.0

Maintain logbooks/records for the following:

- a) Raw material consumption
- b) Production with no. of operational days
- c) Freshwater abstraction from Borewells
- d) Consumption of freshwater in different sections,

Plastic waste

- i. SPCBs should facilitate the pulp & paper industries for establishment of a manifest system for environmentally safe collection, storage, handling, transfer and disposal of plastic waste. Manifest shall be prepared by the generator of the plastic waste. The generator has primary responsibility for the ultimate disposal of the waste and must give the manifest, along with the waste itself, to a licensed plastic waste transporter. A copy of the manifest must be delivered by the transporter to the authorized recyclers/ waste to energy plants/co-processing plants, having registration on EPR portal. Each time the waste changes hands, a copy of the manifest must be signed. Copies of the manifest to be kept by each party involved, and additional copies to be sent to appropriate environmental agencies/SPCBs.
- ii. Individual industries must maintain a logbook that records waste quantities, types, and disposal methods. This logbook will serve as a crucial reference for waste management audits and assessments.
 - (a) SPCBs to supervise waste management practices under cluster based approach within member units. This includes overseeing waste handling, transportation, disposal and verification through logbook & manifest system slip.
 - (b) SPCBs to verify the accuracy and completeness of the records, which ensures transparency and accountability in plastics waste, boiler ash and ETP sludge management practices.
 - (c) Plastic waste to be provided only to authorized recyclers/ waste to energy plants/co-processing plants, having registration on EPR portal developed by CPCB, valid EPR certificate issued by CPCB/SPCB and valid Consent to Establish (CTE) & Consent to Operate (CTO) issued by SPCBs.

Boiler Ash

- i. SPCBs should facilitate for establishment of a manifest system for environmentally safe collection, storage, handling, transfer and disposal of boiler ash.
- ii. Boiler ash (generated from combustion of coal as well as non-coal as fuel) should be managed scientifically as per CPCB guidelines titled "Guidelines for disposal/utilisation of Fly Ash for reclamation of Low Lying Area and in stowing of Abandoned mines/Querries", March 2019.

Key components of manifest system for management of non-paper solid wastes

To facilitate industries (within cluster or outside cluster/standalone) to adopt cluster based approach, industry association should be identified and/ or joint forum of industry association & SPCB should be constituted, which should also comprise of all relevant stakeholders, including industrial units and regulatory bodies. The State Pollution Control Boards (SPCBs) should facilitate the establishment of such cluster based forums.

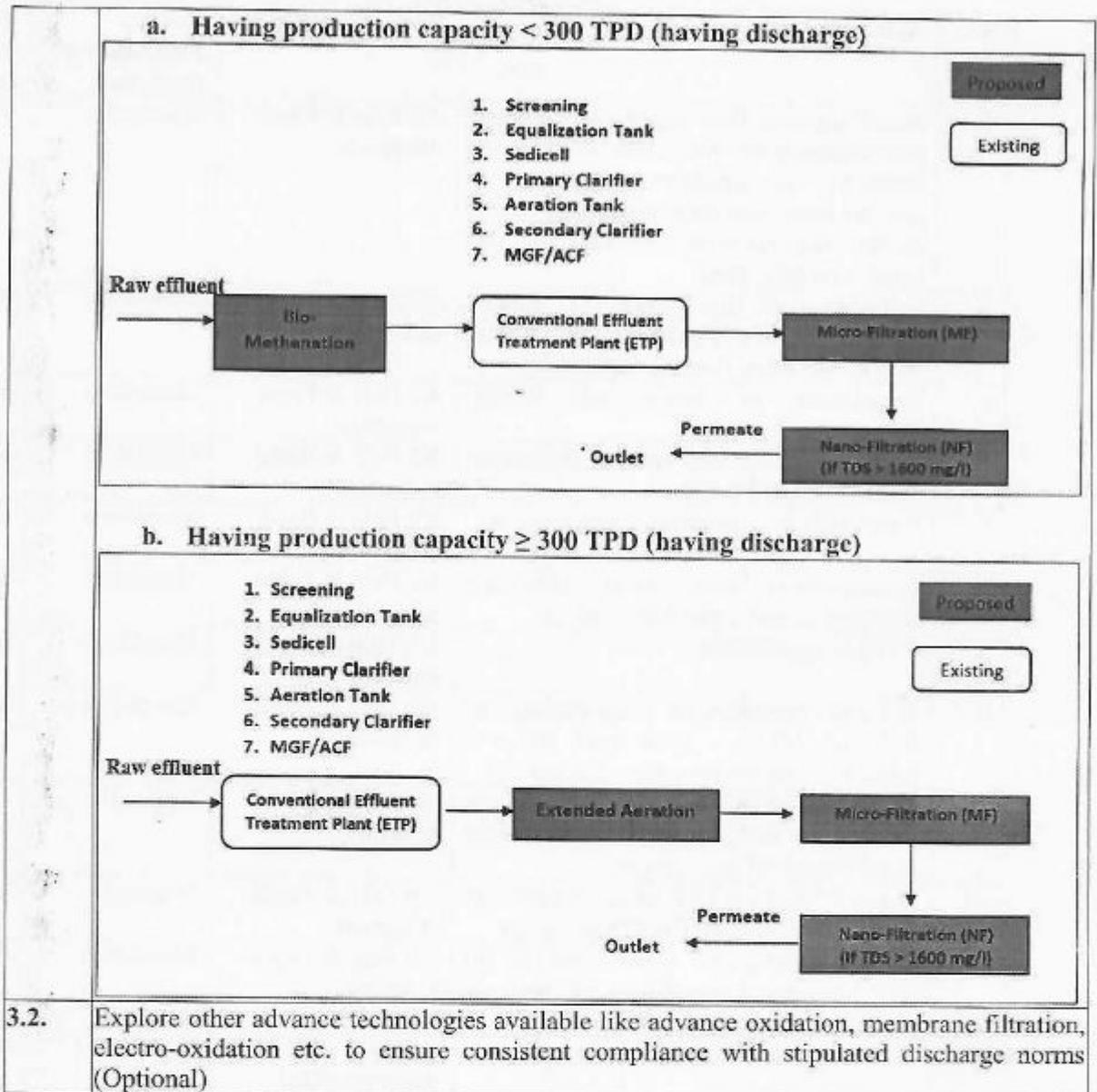
- i. The forum should be specifically dedicated for management of non-paper solid wastes (Plastic Waste, Boiler Ash and ETP sludge) generated by industrial units.
- ii. All industrial units should be member of the forum to ensure collective responsibility and participation in waste management efforts.
- iii. Member units of forum to maintain a logbook that records waste quantities, types, and disposal methods. This logbook will serve as a crucial reference for waste management audits and assessments.
- iv. The SPCBs should supervise waste management practices within member units of forum. This includes overseeing waste handling, transportation, disposal and verification through logbook & manifest system slip
- v. Member units to bear the cost associated with waste management, including transportation, treatment, and final disposal.
- vi. **Responsibilities of forum:** The forum will play a crucial role in ensuring compliance with regulations governing the transportation of hazardous industrial waste.
 - a. **Manifest System Facilitation:**
 - The forum should facilitate the proper use of the six-copy manifest system.
 - This includes ensuring generators and transporters understand the color-coded copies and their designated actions:
 - White Copy: Forwarded to the State Pollution Control Board (SPCB) by the generator.
 - Light Yellow Copy: Signed and returned to the generator by the transporter.
 - Pink Copy: Retained by the disposal facility operator.
 - Orange Copy: Returned to the transporter by the facility after accepting waste.
 - Green Copy: Forwarded to the SPCB by the facility after disposal.

environmental protection, may differ on account of their unique set of circumstances such as the scale of operations, existing equipment & system configuration, product portfolio, raw material mix, etc.

During discussions/ deliberations with technical experts from IITs, CPPRI, Pulp & Paper industries, and representatives from Paper Mill Associations, experts were of the view that in addition to measures listed in Charter 2.0, there is a need for technological intervention for further environmental improvement of pulp & paper industries. Suggested Bare Minimum Technologies in addition to those already mentioned in Charter 2.0 are mentioned in Table 11 below:

Table 11: Bare Minimum Technologies (Mandatory) in addition to those already mentioned in Charter 2.0

Upgradation/Augmentation of ETP in different categories of Pulp & Paper industries – implementation within 01 - 1.5 years	
1.	<i>Wood/Agro residue based (A1,A2, B1 & B2 category) industries</i>
1.1.	Augmentation/upgradation of secondary biological treatment system by installing either anaerobic followed by aerobic treatment or two stage extended aeration system in series followed by tertiary treatment units consisting of filtration system (i.e. Pressure Sand Filter, Activated Carbon Filter followed by Micro-filtration/Ultrafiltration). If treated effluent has TDS concentration above 1600 mg/l consistently, then unit shall install Nano-filtration system after the micro-filtration system to keep the concentration within the stipulated discharge norms. Reject from Nano-filtration system may be utilized in ash quenching, floor washing, makeup water in wet scrubbers, spraying in coal yard, etc.
1.2.	Installation of anaerobic unit for treatment of wet washing effluent
2.	<i>Waste paper/recycle fibre based industries (C1 & C2 category) operating at ZLD</i>
2.1.	a. Having production capacity \geq 300 TPD (ZLD)
	Installation of secondary biological treatment (anaerobic-aerobic) and ensure minimum 80 % reduction in BOD (w.r.t. inlet BOD value) after secondary biological treatment stage



The experts further recommended for general measures to be adopted by Pulp & Paper industries, SPCBs, and industry associations as mentioned below in Table 12 and Table 13:

Table 12: Suggestive general measures to be adopted by Pulp & Paper industries, SPCBs, and industry associations

S. No.	Action Points	Executing agency	Nature (Mandatory/Optional)	Timeline for execution
General suggestive measures for all Pulp & Paper industries				
1.	Install flow meter with totalizer (electromagnetic, ultrasonic etc.) at ETP Inlet, ETP outlet, effluent recycle line at ETP and effluent reuse point in process, and maintain logbooks for the same on daily basis	All Pulp & Paper industries	Mandatory	03 month

S. No.	Action Points	Executing agency	Nature (Mandatory/Optional)	Timeline for execution
	characteristics & load, the topography of the industrial area, land availability, etc.) for the requirement of a Common Effluent Treatment Plant (CETP) with advanced technologies in industrial clusters in consensus with the operating industries in the area	Association		
19.	Explore the possibility of setting up of Constructed Wetland System based on the topography and wastewater characteristics of major recipient drains in clusters	SPCB, Industry associations, and expert agencies like CEMDE or others	Optional	3-6 months
Action Plan for scientific management & disposal of non-paper solid waste i.e. Plastic Waste, Boiler Ash, ETP Sludge				
20.	Adoption of cluster-based approach in consultation with industry association & SPCBs for management of non-paper solid wastes (i.e. plastic waste, boiler ash and ETP sludge)	SPCB and Industrial Cluster	Mandatory	1 month
21.	Establishment of a manifest system for environmentally safe collection, storage, handling, transfer, and disposal of plastic waste/boiler ash/ETP sludge	SPCB and Industrial Cluster	Mandatory	1 month
22.	Scientific management of boiler ash (generated from the combustion of coal as well as non-coal as fuel) as per CPCB guidelines titled "Guidelines for disposal/utilization of Fly Ash for reclamation of Low Lying Area and in stowing of Abandoned mines/Querries", March 2019	Industrial Cluster	Mandatory	2 months
23.	Action plan for the management of non-paper solid waste namely, Plastic Waste, Boiler Ash, ETP Sludge, and surface drain	Industrial Cluster	Mandatory	2 month
24.	Plastic waste disposal through authorized recyclers/ waste to energy plants/co-processing plants, having registration on EPR portal developed by CPCB, valid EPR certificate issued by CPCB/SPCB and valid Consent to Establish (CTE) & Consent to Operate (CTO) issued by SPCBs.	Industrial Cluster	Mandatory	2 month
25.	Waste Generation and Record-Keeping	Industrial Cluster	Mandatory	2 months onwards
26.	Verification of end-to-end waste disposal	SPCB	Mandatory	2 months onwards
27.	Data Management and Reporting	Industrial Cluster	Mandatory	2 months onwards

	g.	Use high efficiency electrical motors, pumps and agitators	
	h.	Use frequency inverters for fans, compressors and pumps	
	i.	Match steam pressure levels with actual pressure needs	
1.2.	Additional measures for energy saving:		
	a.	High dry solid content of bark, by use of efficient presses or drying	
	b.	High efficiency steam boilers, e.g. low flue-gas temperatures	
	c.	Effective secondary heating systems	
	d.	Closing water systems, including bleach plant	
	e.	High pulp concentration (middle or high consistency technique)	
	f.	High efficiency evaporation plant	
	g.	Recovery of heat from dissolving tanks e.g. by vent scrubbers	
	h.	Recovery and use of the low temperature streams from effluents and other waste heat sources to heat buildings, boiler feed water and process water	
	i.	Appropriate use of secondary heat and secondary condensate	
	j.	Monitoring and control of processes, using advanced control systems	
	k.	Optimize integrated heat exchanger network	
	l.	Heat recovery from the flue-gas from the recovery boiler between the ESP and the fan	
	m.	Ensuring as high pulp consistency as possible in screening and cleaning	
	n.	Use of speed control of various large motors	
	o.	Use of efficient vacuum pumps	
	p.	Proper sizing of pipes, pumps and fans	
	q.	Optimized tank levels	
2.	Process Safety Management		
2.1.	Process safety information	<ul style="list-style-type: none"> The unit shall complete a compilation of written process safety information before conducting any process safety hazard analysis Information/safety instructions shall be placed on each equipment and workplace 	
2.2.	Process Hazard Analysis	<ul style="list-style-type: none"> Process Hazard Analysis requires that engineers and maintenance leaders analyze the consequences of safety failures. Analyses must be conducted in teams, and OSHA requires that each team must include one person who is "knowledgeable in the specific process hazard methodology being used." MSDS of each hazardous chemical shall be available 	
2.3.	Safety training	<ul style="list-style-type: none"> Safety training of all employees/workers shall be carried out regularly 	
2.4.	Incident investigation	<ul style="list-style-type: none"> OSHA's state standard calls for investigations for all incidents that result in—or could have resulted in—a catastrophic highly hazardous chemical release. Because of that ambiguous wording, cautious companies must keep every potential HHC-related scenario in mind. 	
2.5.	Emergency planning and response	<ul style="list-style-type: none"> Even minor chemical releases can lead to major incidents. This element mandates employers to create emergency plans for handling smaller HHC releases 	
2.6.	Compliance audits	<ul style="list-style-type: none"> According to the PSM-NEP, "Employers shall certify that they have evaluated compliance with the provisions of this section at least every three years to verify that the procedures and practices developed under the standard are adequate and are being followed." This element also requires employers to retain at least their two most recent audit reports 	

5.9. PLAN OF ACTIVITIES

a. Facilitation of Charter

Activities	Action By	Time schedule
Communication of Charter 3.0 to all Pulp & Paper industries operating in main stem states of rivers Ganga & Yamuna	SPCBs	Within 01 month after receiving final version from CPCB
Identification of third party technical institutes, such as IITs, CPPRI, etc., etc. to facilitate the charter implementation and coordination	Industries and industry associations	Within 01 month after receiving communication from SPCB

b. Technological & Process Improvements

Activities	Action By	Time schedule
<u>Self-Assessment</u> : Inventory of existing process technologies & practices, identification of upgradation requirement and preparation of action plan for upgradation with supporting document & pert chart	Industries	45 days
<u>Third Party Evaluation & Validation</u> : Evaluation/validation of the reports on inventory, upgradation requirements and submission of action plan to SPCB	Industries/Third party	Two months
Implementation of action plan envisaged as submitted to SPCB	Industries	As per schedule
Submission of monthly progress reports to Third Party/ SPCB	Industries	Monthly basis
<u>Regulatory review</u> : Verification of the progress	SPCBs	Monthly basis

c. Water Conservation & Water Recycling

Activities	Action By	Time schedule
<u>Self-Assessment</u> : Preparation of report of existing water consumption- section wise, reuse/ recycle practices; Preparation of work plan to achieve fresh water requirement targets	Industries	One month
<u>Third Party Evaluation & Validation</u> : Evaluation/validation of the work plan for implementation of water consumption standards	Third party/SPCBs	Two months
Implementation of action plan	Industries	As per schedule
Submission of progress reports to Third Party/ SPCB	Industries	Monthly basis
<u>Regulatory review</u> : Verification of the progress	SPCBs	Monthly basis

d. Assessment, augmentation and upgradation of ETPs as per BMT specified in this Charter

Activities	Action By	Time schedule
<u>Self-Assessment</u> : Preparation of work plan including design/drawings for upgradation/augmentation of ETP as per BMT specified in this Charter	Industries	One month
<u>Third Party Evaluation & Validation</u> : Evaluation/validation of adequacy of proposed augmentation/ upgradation plan, design/ drawings	Third party/SPCBs	Two months

- vii. Industries to explore the methods of scientific reuse/disposal of non-paper solid waste in consultation with SPCBs and expert technical institutes.
- viii. To promote culture of Process Safety Management (PSM), industries be sensitized to explore implementation of PSM measures.
- ix. Industries should submit the monthly progress report to SPCBs.
- x. SPCBs may incorporate the suggestive measures in CTO/CCA and other related documents and review the submitted action plan as well as progress of the same in accordance with the issues and suggestive measures stated in this Charter.

-----XXXXX-----

De-silting work of Dhandhera drain Muzaffarnagar





REGIONAL LABORATORY MuzaffarNagar
UTTAR PRADESH POLLUTION CONTROL BOARD
 Kamal Cinema Building, Railway Road, Muzaffarnagar

TEST REPORT: WASTE WATER LABORATORY

Ref No: 32822320/MuzaffarNagar/2025

Date: 24/07/2025

- 1- **Name of Industry:** MUZAFFARNAGAR STP PVT LTD, Muzaffarnagar Sewage Treatment Plant, Sahawali Village, MUZAFFAR NAGAR, 251001
- 2- **Address of Industry:** Muzaffarnagar Sewage Treatment Plant, Sahawali Village, MUZAFFAR NAGAR, 251001
- 3- **District:** Muzaffarnagar
- 4- **Description about sampling point:** Final Outlet Discharge of S.T.P.
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** (1) Raja Gupta; Junior Engineer (2) Alam Saifi; F.A.
- 7- **Colour and Odour:** 30 Hazen None
- 8- **Quantity and Packing:** 2.0 Ltrs PVC, 100ml MPN Bottle
- 9- **Date of Sample Collection:** 14/07/2025
- 10- **Analysis Indented by:** RO MuzaffarNagar
- 11- **Date of sample receipt in Lab:** 14/07/2025
- 12- **Period of Analysis:** As per APHA Standards
- 13- **ULR Number:** --
- 14- **Sampling Plan/Ref. No.:** --
- 15- **Sampling Method Ref.:** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.4	6.5-8.5	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	18	100	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	650	--	10- 50000 mg/l
4	Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	668	--	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	8.0	30.0	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	28	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI), The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced except in full, without the written permission of laboratory; 3. The test report pertains to the sample as received in Lab.

Remark: NA

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UPPCB/Regional Laboratory MZN	Issue No.: 0	Issue Date: 24.07.2025	Page No.: Page 1 of 3
Amendment No.: 0	Amendment Date.: 24.07.2025	Approved by: TM	Issued by: QM

Analysed by-
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Pratap Singh(JRF)]

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Gitesh Chandra (RO)

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UPPCB/Regional Laboratory MZN	Issue No.: 0	Issue Date:24.07.2025	Page No.:Page 2 of 3
Amendment No.:0	Amendment Date.:24.07.2025	Approved by: TM	Issued by: QM



REGIONAL LABORATORY MuzaffarNagar
UTTAR PRADESH POLLUTION CONTROL BOARD
 Kamal Cinema Building, Railway Road, Muzaffarnagar

TEST REPORT: WASTE WATER LABORATORY

Ref No: 32822320/MuzaffarNagar/2025

Date: 24/07/2025

- 1- **Name of Industry:** MUZAFFARNAGAR STP PVT LTD, Muzaffarnagar Sewage Treatment Plant, Sahawali Village, MUZAFFAR NAGAR, 251001
- 2- **Address of Industry:** Muzaffarnagar Sewage Treatment Plant, Sahawali Village, MUZAFFAR NAGAR, 251001
- 3- **District:** Muzaffarnagar
- 4- **Description about sampling point:** Final Outlet Discharge of S.T.P.
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** (1) Raja Gupta; Junior Engineer (2) Alam Saifi; F.A.
- 7- **Colour and Odour:** 30 Hazen None
- 8- **Quantity and Packing:** 2.0 Ltrs PVC, 100ml MPN Bottle
- 9- **Date of Sample Collection:** 14/07/2025
- 10- **Analysis Indented by:** RO MuzaffarNagar
- 11- **Date of sample receipt in Lab:** 14/07/2025
- 12- **Period of Analysis:** As per APHA Standards
- 13- **ULR Number:** --
- 14- **Sampling Plan/Ref. No.:** --
- 15- **Sampling Method Ref.:** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	1300	--	<1.8 MPN/100 ml & above
2	Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	140	<1000	<1.8 MPN/100 ml & above

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

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Analysed by-
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Authorized by

Gitesh Chandra (RO)

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REGIONAL LABORATORY MuzaffarNagar
UTTAR PRADESH POLLUTION CONTROL BOARD
 Kamal Cinema Building, Railway Road, Muzaffarnagar

TEST REPORT: WASTE WATER LABORATORY

Ref No: 32990495/MuzaffarNagar/2025

Date: 25/07/2025

- 1- Name of Industry: MUZAFFARNAGAR STP PVT LTD, 32.5 MLD STP NEAR A2Z GARBAGE PLANT KIDWAINAGAR MUZAFFARNAGAR 251002
- 2- Address of Industry: 32.5 MLD STP NEAR A2Z GARBAGE PLANT KIDWAINAGAR MUZAFFARNAGAR 251002
- 3- District: Muzaffarnagar
- 4- Description about sampling point: Final Outlet Discharge of S.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: (1) Raja Gupta; Junior Engineer (2) Alam Saifi; F.A.
- 7- Colour and Odour: 20 Hazen None
- 8- Quantity and Packing: 2.0 Ltrs PVC, 100ml MPN Bottle
- 9- Date of Sample Collection: 22/07/2025
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 22/07/2025
- 12- Period of Analysis: As per APHA Standards
- 13- ULR Number: --
- 14- Sampling Plan/Ref. No.: --
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.5	6.5-8.5	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	18	100	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	288	--	10- 50000 mg/l
4	Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	306	--	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	7.0	30.0	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	32	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

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UPPCB/Regional Laboratory MZN	Issue No.: 0	Issue Date: 25.07.2025	Page No.: Page 1 of 3
Amendment No.: 0	Amendment Date.: 25.07.2025	Approved by: TM	Issued by: QM

Analysed by-
[Diwakar Dev Gahlot(JRF), Ravish
Pratap Singh(JRF)]

Authorized by

Gitesh Chandra (RO)

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UPPCB/Regional Laboratory MZN	Issue No.: 0	Issue Date:25.07.2025	Page No.:Page 2 of 3
Amendment No.:0	Amendment Date.:25.07.2025	Approved by: TM	Issued by: QM



REGIONAL LABORATORY MuzaffarNagar
UTTAR PRADESH POLLUTION CONTROL BOARD
 Kamal Cinema Building, Railway Road, Muzaffarnagar

TEST REPORT: WASTE WATER LABORATORY

Ref No: 32990495/MuzaffarNagar/2025

Date: 25/07/2025

- 1- Name of Industry: MUZAFFARNAGAR STP PVT LTD, 32.5 MLD STP NEAR A2Z GARBAGE PLANT KIDWAINAGAR MUZAFFARNAGAR 251002
- 2- Address of Industry: 32.5 MLD STP NEAR A2Z GARBAGE PLANT KIDWAINAGAR MUZAFFARNAGAR 251002
- 3- District: Muzaffarnagar
- 4- Description about sampling point: Final Outlet Discharge of S.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: (1) Raja Gupta; Junior Engineer (2) Alam Saifi; F.A.
- 7- Colour and Odour: 20 Hazen None
- 8- Quantity and Packing: 2.0 Ltrs PVC, 100ml MPN Bottle
- 9- Date of Sample Collection: 22/07/2025
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 22/07/2025
- 12- Period of Analysis: As per APHA Standards
- 13- ULR Number: --
- 14- Sampling Plan/Ref. No.: --
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	1700	--	<1.8 MPN/100 ml & above
2	Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	140	<1000	<1.8 MPN/100 ml & above

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1. The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
 [Diwakar Dev Gahlot(JRF), Ravish
 Pratap Singh(JRF)]

Authorized by

Gitesh Chandra (RO)

GEETESH CHANDRA
 Digitally signed by
 GEETESH CHANDRA
 Date: 2025.07.25
 11:11:13 +05'30'
 Regional Officer



**REGIONAL LABORATORY BULANDSAHAR
UTTAR PRADESH POLLUTION CONTROL BOARD**

F-5, Jamuna Puram Colony, Bulandsahar



TEST REPORT: WASTE WATER LABORATORY

Ref No: 32842971/Bulandshahar/2025

Date: 18/07/2025

- 1- Name of Industry: SILVERTON PULP AND PAPERS PRIVATE LIMITED, 9th KM, Bhopa Road, Muzaffarnagar, MUZAFFAR NAGAR, 251001
- 2- Address of Industry: 9th KM, Bhopa Road, Muzaffarnagar, MUZAFFAR NAGAR, 251001
- 3- District: Muzaffarnagar
- 4- Description about sampling point: Final Outlet Discharge of E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Sandhya Sharma Junior Engineer & Ravish Pratap Singh J.R.F
- 7- Colour and Odour: Colourless No Specific
- 8- Quantity and Packing: 1.0 L PVC
- 9- Date of Sample Collection: 11/07/2025
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 12/07/2025
- 12- Period of Analysis: 12/07/2025-15/07/2025
- 13- ULR Number: TC9613250000392F
- 14- Sampling Plan/Ref. No.: UPPCB/RL/BSR/PR/7.4.3/1a
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.49	6.5-8.5	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	23.0	<50.0 mg/l	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1074.0	<1600.0 mg/l	10- 50000 mg/l
4	Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	1097.0	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	14.0	<20.0 mg/l	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	112.0	<150.0 mg/l	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1. The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced except in full, without the written permission of laboratory; 3. The test report pertains to the sample as received in Lab.

Remark: NA

[Signature]

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date: 03.06.2021	Page No.: Page 1 of 3
Amendment No.: 01	Amendment Date.: 29.05.2023	Approved by: TM	Issued by: QM

Analysed by-
[Aneet Kumar(JRF)]

Authorized by
Nisha Fatima
Nisha Fatima (JRF)

Regional Officer

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date:03.06.2021	Page No.:Page 2 of 3
Amendment No.:01	Amendment Date.:29.05.2023	Approved by: TM	Issued by: QM



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Annexure-5

Newcon Consultants & Laboratories

(GOVERNMENT APPROVED TESTING LABORATORIES)

An ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Laboratory



TC-12621

TEST REPORT

Page No.: 1 of 1

TEST REPORT No. NCL/EP-044/11/06/25/A		DATE OF REPORT : 15/07/2025
Name and Address of Customer	M/S SILVERTON PULP AND PAPERS PRIVATE LIMITED 9th, Km, Bhopa Road, Muzaffarnagar, U.P. 251001	

SAMPLING DETAIL

Sample Name	: STACK EMISSION	Analysis End Date	: 15/07/2025
Analysis Start Date	: 11/06/2025	Sampling Done By	: NCL
Date of Sampling	: 10/06/2025	Duration of Sampling	: 30 MIN
Sampling Protocol	: IS: 11255	Sample ID No.	: NCL/EP-044/11/06/25
Sampling Location	: --	Area Category	: --
Equipments Used	: Vayubodhan Stack Sampler No-1 VSS-1 (S.No-321 DTC 07)		

DETAILS OF STACK

Stack Attached to	: BOILER	Capacity	: 40 TPH
Type of fuel used	: Multifuel*	Quantity of fuel used	: 450 MT/Day
Stack height above the ground level	: 45 MTR	Stack height above the roof top	: --
Stack dia at the top	: 1500 MM	Material of Construction	: RCC
Attached APCS	: ESP, Lime Dosing, Carbon Dosing	Normal Operating Schedule	: 24 HRS
Commissioning date	: --		

PHYSICAL OBSERVATIONS

Ambient Temperature	: 41°C	Flue gas temperature	: 142°C
Velocity of the flue gases	: 8.1 Mtr/sec	Sampling Flow Rate of SPM	: 25.0 LPM
Sampling Flow Rate for Gases	: 1.9 LPM	Quantity of Emission discharged	: 36010.24 Nm ³ /hr

TEST RESULT

S.No.	Test Parameters	Units	Test Method	Results	Specification As Per CPCB
1	Particulate Matters (PM)	mg/Nm ³	IS:11255 (Part-1)	44	50
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS:11255 (Part-2)	280	Not Specified
3	Carbon Monoxide (CO)	%	IS:13270	0.32	Not Specified
4	Oxide of Nitrogen (NO _x)	mg/Nm ³	IS:11255 (Part-7)	292	Not Specified

End of Report

Remarks : As Per CAQM Specification/Guidelines, BLQ = Below the Limit of Quantification.

*Low Sulphur Coal/RDF/Agro Fuel. Sampling Conducted in presence of Representative from Regional Office, Muzaffarnagar (UPPCB).

*Parameters are outsource parameters. Report No-EFRAC/ENV/DXN/250630002.

EP-044/11/06/25-1



ATTENDER
Sudhakar Choudhary
Checked by
Analyst

FOR NEWCON CONSULTANTS & LABORATORIES



1. The test report refers only to the particular sample/s submitted for testing and listed parameters.
2. Endorsement of the same is neither inferred nor implied.
3. Laboratory shall maintain the confidentiality of all information related to the samples & test reports.
4. Complaints about this report should be communicated within 10 days of the issue date of this report.
5. The report is not to be produced wholly or in part without prior permission of the Managing Partner. All disputes subject to Ghaziabad Jurisdiction

Laboratory : A-1/156, Sector-17, (Swadeshi Compound) Kavi Nagar Industrial Area, GHAZIABAD - 201 002 (U.P.)

Mobile : 9810430345, 9205501788 | Website : www.newconlab.in

E-mail : newconlab@gmail.com, newconlabfinance@gmail.com

FORM 10

[See rule 19 (1)]

S. No. HW 10354

MANIFEST FOR HAZARDOUS AND OTHER WASTE

To Be Retained By The Sender After Taking Signature On It From The Transporter And The Rest Of The Five Signed Copies To Be Carried By The Transporter.

Copy 2 (Yellow)

1.	Sender's Name and Mailing Address (including Phone No. and E-mail) :	 UNIT-1			
2.	Sender's Authorisation No. :				
3.	Manifest Document No. :	10854			
4.	Transporter's Name and Address (including Phone No. and E-mail) :	S.W.M.P			
5.	Type of Vehicle :	(Truck/Tanker/Special Vehicle)			
6.	Transporter's Registration No. :				
7.	Vehicle Registration No. :	UP 12CT-6296			
8.	Receiver's Name and Mailing Address (including Phone No. and E-mail) :	SHEETALA WASTE MANAGEMENT PROJECT D-26 & 37, UPSIDC Industrial Area, Tehsil-Sikandrabad Dist. Bulandshahr, Uttar Pradesh - 203206 Mob. : 9643764441 E-mail : swmp@sheetalawaste.com			
9.	Receiver's Authorisation No.:	13143/UPPCB/Bulandshahr(UPPCBRO)/HWM/ BULAND SHAHAR/2020 Dated : 08/01/2021 183555/UPPCB/Bulandshahr(UPPCBRO)/CTO/both/BULANDSHAHAR/2023 Date : 20/05/2023			
10.	Waste Description :	Cotton Waste 33-2, Waste oil S-1			
11.	Total Quantity No. of Containers :	15 Kg Cottonm ³ or MT 20 CTR oilNos.			
12.	Physical Form :	Solid /Semi-Solid/Sludge/ Other /Lorry/Slurry/Liquid			
13.	Special Handling Instructions and Additional Information :	In case of leakage/spillage, use washing soap at the point of leakage to prevent it. All material should be properly packed in spillage proof containers. Do not throw any material from vehicle			
14.	Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and led, and are in all respects in proper conditions for transport by road according to applicable national government regulations.			
	Name and Stamp:	Signature :	Day	Month	Year
		For Silverton Pulp & Papers Pvt.Ltd. Auth.Sign. 	1	0	7
15.	Transporter Acknowledgement of Receipt of Wastes	Signature :	Day	Month	Year
	Sheetal Waste Management Project D-26 & 37, UPSIDC Industrial Area, Sikandrabad, Bulandshahr (U.P.)-203206 GSTIN-09ADSFS7354L1Z2		1	0	7
16.	Receiver's certification for receipt of hazardous and other waste	Signature :	Day	Month	Year
	Name and Stamp:				



**REGIONAL LABORATORY BULANDSAHAR
UTTAR PRADESH POLLUTION CONTROL BOARD**

F-5, Jamuna Puram Colony, Bulandsahar



TEST REPORT: WASTE WATER LABORATORY

Ref No: 32842981/Bulandshahar/2025

Date: 18/07/2025

- 1- Name of Industry: SILVERTON PULP AND PAPERS PRIVATE LIMITED UNIT 2, 9th Km Stone , Bhopa Road , Muzaffarnagar, MUZAFFARNAGAR, 251001
- 2- Address of Industry: 9th Km Stone , Bhopa Road , Muzaffarnagar, MUZAFFARNAGAR, 251001
- 3- District: Muzaffarnagar
- 4- Description about sampling point: Final Outlet Discharge of E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Sandhya Sharma Junior Engineer & Ravish Pratap Singh J.R.F
- 7- Colour and Odour: Colourless None
- 8- Quantity and Packing: 1.0 L PVC
- 9- Date of Sample Collection: 11/07/2025
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 12/07/2025
- 12- Period of Analysis: 12/07/2025-15/07/2025
- 13- ULR Number: TC9613250000393F
- 14- Sampling Plan/Ref. No.: UPPCB/RL/BSR/PR/7.4.3/1a
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.63	6.5-8.5	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	21.0	<50.0 mg/l	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	983.0	<1600.0 mg/l	10- 50000 mg/l
4	Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	1004.0	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	12.0	<20.0 mg/l	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	116.0	<150.0 mg/l	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

[Handwritten Signature]

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date: 03.06.2021	Page No.: Page 1 of 3
Amendment No.: 01	Amendment Date.: 29.05.2023	Approved by: TM	Issued by: QM

Analysed by-
[Aneet Kumar(JRF)]

Authorized by
Nisha Fatima
Nisha Fatima (JRF)

Regional Officer

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date:03.06.2021	Page No.:Page 2 of 3
Amendment No.:01	Amendment Date.:29.05.2023	Approved by: TM	Issued by: QM



Newcon Consultants & Laboratories

(GOVERNMENT APPROVED TESTING LABORATORIES)
An ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Laboratory



TC-12621

TEST REPORT

Page No.: 1 of 1

TEST REPORT No. NCL/EP-079/03/06/25		DATE OF REPORT : 07/06/2025
Name and Address of Customer	M/S SILVERTON PULP & PAPERS PVT. LTD. (UNIT-II) 9TH, K.M. BHOPA ROAD MUZAFFARNAGAR, U.P.	

SAMPLING DETAIL

Sample Name	: STACK EMISSION	Analysis End Date	: 07/06/2025
Analysis Start Date	: 03/06/2025	Sampling Done By	: NCL
Date of Sampling	: 02/06/2025	Duration of Sampling	: 30 Minutes
Sampling Protocol	: IS: 11255	Sample ID No.	: NCL/EP-079/03/06/25
Sampling Location	: --	Area Category	: --
Equipments Used	: Vayubodhan Stack Sampler No-1 VSS-1 (S.No-321 DTC 07)		

DETAILS OF STACK

Stack Attached to	: Boiler & Turbine	Capacity	: 80 TPH & 16 MW
Type of fuel used	: Multifuel*	Quantity of fuel used	: --
Stack height above the ground level	: 65.0 Mtr	Stack height above the roof top	: --
Stack dia at the top	: 2000 mm	Material of Construction	: RCC
Attached APCS	: ESP	Normal Operating Schedule	: 24 Hrs
Commissioning date	: --		

PHYSICAL OBSERVATIONS

Ambient Temperature	: 40°C	Flue gas temperature	: 120°C
Velocity of the flue gases	: 7.28 mtr/sec	Sampling Flow Rate of SPM	: 23.0 LPM
Sampling Flow Rate for Gases	: 2.1 LPM	Quantity of Emission discharged	: 60758 Nm ³ /hr

TEST RESULT

S.No.	Test Parameters	Units	Test Method	Results	Specification As Per CPCB
1	Particulate Matters (PM)	mg/Nm ³	IS:11255 (Part-1)	45	80
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS:11255 (Part-2)	107	Not Specified
3	Carbon Monoxide (CO)	%	IS:13270	0.30	Not Specified
4	Oxide of Nitrogen (NO _x)	mg/Nm ³	IS:11255 (Part-7)	66	Not Specified

End of Report

Remarks : As Per CAQM Specification/Guidelines

*Low Sulphur Coal 480 MTD or Low Sulphur Coal/Biomass 600 MTD.

EP-079/03/06/25-1



Rajeev Kumar Singh
Analyst

JITENDER
Section Incharge

FOR NEWCON CONSULTANTS & LABORATORIES

Authorized Signatory



1. The test report refers only to the particular sample/s submitted for testing and listed parameters.
2. Endorsement of the same is neither inferred nor implied.
3. Laboratory shall maintain the confidentiality of all information related to the samples & test reports.
4. Complaints about this report should be communicated within 10 days of the issue date of this report.
5. The report is not to be produced wholly or in part without prior permission of the Managing Partner. All disputes subject to Ghaziabad Jurisdiction.

Laboratory : A-1/156, Sector-17, (Swadeshi Compound) Kavi Nagar Industrial Area, GHAZIABAD - 201 002 (U.P.)

Mobile : 9810430345, 9205501788 | Website : www.newconlab.in

E-mail : newconlab@gmail.com, newconlabfinance@gmail.com

3039

Annexure-9

FORM 10

S. No. HW

(See rule 19 (1))

10851

MANIFEST FOR HAZARDOUS AND OTHER WASTE

Copy 1 (White)

To Be Forwarded By The Sender And The Receiver To The State Pollution Control Board After Signing All The Seven Copies.

1.	Sender's Name and Mailing Address (including Phone No. and E-mail) :		UNIT-2	
2.	Sender's Authorisation No. :			
3.	Manifest Document No. :		10851	10/07/2025
4.	Transporter's Name and Address (including Phone No. and E-mail) :		S. W. M. P	
5.	Type of Vehicle :		(Truck/Tanker/Special Vehicle)	
6.	Transporter's Registration No. :			
7.	Vehicle Registration No. :		UP-12CT-6296	
8.	Receiver's Name and Mailing Address (including Phone No. and E-mail) :	SHEETALA WASTE MANAGEMENT PROJECT D-26 & 37, UPSIDC Industrial Area, Tehsil-Sikandrabad Dist. Bulandshahr, Uttar Pradesh - 203206 Mob. : 9643764441 E-mail : swmp@sheetalawaste.com		
9.	Receiver's Authorisation No.:	13443/UPPCB/Bulandshahr(UPPCBRO)/HWM/ BULAND SHAHAR/2020 Dated : 08/01/2021 18355/UPPCB/Bulandshahr(UPPCBRO)/CTO/both/BULAND SHAHAR/2023 Date : 20/05/2023		
10.	Waste Description :		Used empty Containers 33.1	
11.	Total Quantitym ³ or MT		
	No. of Containers :	6.....Nos.		
12.	Physical Form :		(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)	
13.	Special Handling Instructions and Additional Information :		In case of leakage/spillage, use washing soap at the point of leakage to prevent it. All material should be properly packed in spillage proof containers. Do not throw any material from vehicle	
14.	Sender's Certificate		I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and led, and are in all respects in proper conditions for transport by road according to applicable national government regulations.	
	Name and Stamp: Signature :		Day Month Year	
	For Silverton Pulp & Papers Pvt.Ltd. Auth Sign.		1 0 0 7 2 0 2 5	
15.	Transporter Acknowledgement of Receipt of Wastes			
	Name and Stamp: Signature :		Day Month Year	
	Sheetala Waste Management Project, Sikandrabad, Bulandshahr, Uttar Pradesh - 203206 GSTIN-09AOSFS7354L1Z2		1 0 0 7 2 0 2 5	
16.	Receiver's certification for receipt of hazardous and other waste			
	Name and Stamp: Signature :		Day Month Year	



REGIONAL LABORATORY BULANSAHAR
UTTAR PRADESH POLLUTION CONTROL BOARD
 F-5, Jamuna Puram Colony, Bulandsahar



TEST REPORT: WASTE WATER LABORATORY

Ref No: 32842991/Bulandshahar/2025

Date:17/07/2025

- 1- Name of Industry: GARG DUPLEX AND PAPER MILLS PVT LTD, 8.5 KM, Bhopa Road, Muzaffarnagar, U.P,MUZAFFAR NAGAR,251001
- 2- Address of Industry: 8.5 KM, Bhopa Road, Muzaffarnagar, U.P,MUZAFFAR NAGAR,251001
- 3- District: Muzaffarnagar
- 4- Description about sampling point: Final Outlet Discharge of E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Sandhya Sharma Junior Engineer & Ravish Pratap Singh J.R.F
- 7- Colour and Odour: Colourless None
- 8- Quantity and Packing: 1.0 L PVC
- 9- Date of Sample Collection: 11/07/2025
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 12/07/2025
- 12- Period of Analysis: 12/07/2025-15/07/2025
- 13- ULR Number: TC9613250000387F
- 14- Sampling Plan/Ref. No.: UPPCB/RL/BSR/PR/7.4.3/1a
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.59	6.5-8.5	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	23.0	<50.0mg/l	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	975.0	<1600.0mg/l	10- 50000 mg/l
4	Total Solids, APHA 24th Ed.2540 B: 2023	mg/l	998.0	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	14.0	<20mg/l	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	100.0	<150.0mg/l	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

[Handwritten Signature]

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date:03.06.2021	Page No.:Page 1 of 3
Amendment No.:01	Amendment Date.:29.05.2023	Approved by: TM	Issued by: QM

Analysed by-
[Sangeeta Sangeeta(JRF)]

Authorized by
Nishafatima
Nisha Fatima (JRF)

Regional Officer

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date:03.06.2021	Page No.:Page 2 of 3
Amendment No.:01	Amendment Date.:29.05.2023	Approved by: TM	Issued by: QM



Newcon Consultants & Laboratories

(GOVERNMENT APPROVED TESTING LABORATORIES)
An ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Laboratory

Annexure- 99



TEST REPORT

Page No.: 1 of 1

TEST REPORT No. NCL/EP-045/11/06/25		DATE OF REPORT : 17/06/2025
Name and Address of Customer	M/S GARG DUPLEX & PAPER MILLS PVT. LTD. 8.5 KM STONE, BHOPA ROAD MUZAFFARNAGAR, U.P.	

SAMPLING DETAIL

Sample Name : STACK EMISSION
 Analysis Start Date : 11/06/2025 Analysis End Date : 17/06/2025
 Date of Sampling : 10/06/2025 Sampling Done By : NCL
 Sampling Protocol : IS:11255 Duration of Sampling : 30 Min
 Sample ID No. : NCL/EP-045/11/06/25
 Sampling Location : --
 Equipments Used : Vayubodhan Stack Sampler No-1 Area Category : --
 VSS-1 (S.No-321 DTC 07)

DETAILS OF STACK

Stack Attached to : BOILER Capacity : 30 TPH
 Type of fuel used : Multifuel* Quantity of fuel used : See note below
 Stack height above the ground level : 55.0 mtr Stack height above the roof top : --
 Stack dia at the top : 1800 mm Material of Construction : RCC
 Attached APCS : See Note Below Normal Operating Schedule : As Per Requirement
 Commissioning date : --

PHYSICAL OBSERVATIONS

Ambient Temperature : 41°C Flue gas temperature : 138°C
 Velocity of the flue gases : 8.5 Mtr/Sec Sampling Flow Rate of SPM : 27.0 LPM
 Sampling Flow Rate for Gases : 2.2 LPM Quantity of Emission discharged : 54945.06 Nm³/hr

TEST RESULT

S.No.	Test Parameters	Units	Test Method	Results	Specification As Per CPCB
1	Particulate Matters (PM)	mg/Nm ³	IS:11255 (Part-1)	48	80
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS:11255 (Part-2)	132	Not Specified
3	Carbon Monoxide (CO)	%	IS:13270	0.22	Not Specified
4	Carbon Dioxide (CO ₂)	%	IS:13270	7.1	Not Specified
5	Oxide of Nitrogen (NOx)	mg/Nm ³	IS:11255 (Part-7)	112	Not Specified

End of Report

Remarks : *Multifuel: RDF 400 MTD and Low Sulphur Coal/Biomass - 200 MTD or Biomass 50 MTD.
 APCS - Pulse Jet Filter (Lime Reactor and activated carbon Reactor), ESP.
 As Per CAQM Specification/Guidelines

EP-045/11/06/25-1



JIFENDER
 Section Incharge

Arvind Choudhary
 Sr. Analyst

FOR NEWCON CONSULTANTS & LABORATORIES



- The test report refers only to the particular sample/s submitted for testing and listed parameters.
- Endorsement of the same is neither inferred nor implied.
- Laboratory shall maintain the confidentiality of all information related to the samples & test reports.
- Complaints about this report should be communicated within 10 days of the issue date of this report.
- The report is not to be produced wholly or in part without prior permission of the Managing Partner. All disputes subject to Ghaziabad Jurisdiction.

FORM 10
[See rule 19 (1)]

Copy for SPCB

MANIFEST FOR HAZARDOUS AND OTHER WASTE

105009

1 Occupier's Name & Mailing Address (including Phone No. and email)	BHOPA ROAD MUJJAFARNAGAR (U.P.)							
2 Sender's Authorization No.								
3 Manifest Document No.								
4 Transporter's Name & Address (including Phone No. and email)								
5 Type of Vehicle	Truck / Tanker / Special Vehicle							
6 Transporter's Registration								
7 Vehicle Registration No.	UK-17CA3832							
8 Receiver's Name & Mailing Address (including Phone No. and email)	(I) BHARAT OIL COMPANY (I) REGD. E-18, Site-IV, Sahibabad Industrial Area, Ghaziabad, UP-201010 Tel. : 9899692899 e-mail:sales@bharatoil.com (II) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee, Haridwar - 247664 Uttarakhand, Tel. : 8874087866 e-mail:sales@bharatoil.com (III) BHARAT OIL & WASTE MANAGEMENT LTD. Gate# 672 & 706 Cha, Sikandra Road, NH-2, Kumbhi Vill., Tehsil Akbarpur, Kanpur Dehat, UP, Tel. : 8874207652, e-mail:sales@bharatoil.com							
9 Receiver's Authorization No.	(i) 174437/U PPCB/Ghaziabad(U PPCBRO)/CTO/Both/GHAZIABAD/2023, Valid Upto: 31/12/2027 (ii) UKPCB/HO/Con-B-84(Vol-III)/2023/233 Valid Upto: 31/03/2028 (iii) 177172/U PPCB/KanpurDehat(U PPCBRO)/CTO/Both/KANPURDEHAT/2023, Valid Upto: 31/12/2027 (iv) 186072/U PPCB/KanpurDehat(U PPCBRO)/CTO/both/KANPUR DEHAT/2023, Valid upto: 31/12/2027							
10 Waste Description	① Contaminated Cotton rags or other cleaning materials ② Empty containers (PVC)							
11 Total Quantity No. of Containers	③ used or spent oil.....m ³ or MT ① 50 Kg ② 360 Kg ③ 50 Kg..... Nos.							
12 Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)							
13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/ seepage, use Washing soap at point of leak to stop its leakage.							
14 SENDER'S CERTIFICATE	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.							
Typed Name & Stamp : 	Signature : 	<table border="1"> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>07</td> <td>11</td> <td>2025</td> </tr> </table>	Month	Day	Year	07	11	2025
Month	Day	Year						
07	11	2025						
15 Transporter Acknowledgement of Receipt of Waste	Typed Name & Stamp : 	Signature : 						
16 Receiver's Certificate for Receipt of Hazardous and other Waste	Typed Name & Stamp :	Signature :						
		<table border="1"> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td></td> <td></td> <td></td> </tr> </table>	Month	Day	Year			
Month	Day	Year						



Regn. No.
PR-20-UTT-11-AABCG1393C-24

**Uttar Pradesh Pollution Control
Board**

Building No TC-12V, Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010, Uttar Pradesh

Date:
20-11-2024 04:37 PM

REGISTRATION CERTIFICATE FOR RECYCLING OR PROCESSING OF PLASTIC WASTE

(Under Rule-13(3) of the Plastic Waste Management Rules, 2016, as amended)

To,
**garg duplex & paper mills
private limited ,**
8.5 KM, BHOPA ROAD,
MUZAFFARNAGAR,
Muzaffarnagar, Uttar
Pradesh,
251001, Muzaffarnagar, Uttar
Pradesh-251001

1. With reference to the application dated **07-11-2024** regarding registration as a Recyclers/Co-processors/, your application has been processed and found in order. Now, therefore, **Uttar Pradesh Pollution Control Board** is pleased to grant the registration in favour of **garg duplex & paper mills private limited**, vide registered address **8.5 KM, BHOPA ROAD, MUZAFFARNAGAR, Muzaffarnagar, Uttar Pradesh, 251001, Muzaffarnagar, Uttar Pradesh -251001** for processing of plastic waste, as per details given below:

Processing Code	E3	Quantity (TPA)
Processing Capacity	Cat-I	11680.0000
	Cat-II	87600.0000
	Cat-III	15184.0000
	Cat-IV	2336.0000
Production Capacity	Product	Quantity (TPA)
	Power [E3]	39420.0000

2. This certificate of registration shall be valid for a period of **One Year** from the date of issue of the letter unless revoked, suspended or cancelled.
3. The unit shall process the plastic waste (Quantity & Type) as per the Process Flow Diagram (Section 8) and using the plant machinery as per the details given at (Section 11).
4. The quantity of plastic waste processed in the unit shall be as per details given in Clause 1.0 above. The amount of plastic packaging waste recycled processed by the PWP shall not be more than installed capacity of the enterprise



Signed
by: Sanjeev
Kumar Singh
Date:
2024.11.20
16:38:19 +05:30

5. Recycling of plastic waste shall conform to the Indian Standard: IS 14534: 1998 titled "Guidelines for Recycling of Plastic" as amended from time to time.
6. Carry bag made of virgin or recycled plastic, shall not be less seventy five microns in thickness and one hundred and twenty (120) microns in thickness with effect from the 31st December, 2022.
7. The PWPs shall not engage in manufacture, stocking, distribution, selling and using of banned SUP items as listed in Amendment to PWM Rules dated August 12, 2021
8. The PWPs shall not deal with any entity not registered through on-line centralized portal developed by CPCB.
9. The unit shall maintain a record of details of procurement of plastic waste and sale of recycled products as per form prescribed by CPCB. The total quantity of plastic waste processed by plastic waste processors and attributed to PIBOs on an annual basis shall be made available on the centralized portal developed by CPCB as also on the website of PWP.
10. Registered PWPs shall provide certificates for plastic waste processing, which shall be considered for fulfilment of EPR obligations by PIBOs. Certificates shall be issued on the centralized portal in the pro forma and as per mechanism developed by CPCB. The certificates will be for plastic packaging category-wise and shall include GST data of the enterprise.
11. Exchange of EPR credit between PWPs and PIBOs to be done as per mechanism provided by CPCB.
12. The PWPs shall file annual returns on the plastic packaging waste collected and processed towards fulfilling obligations under EPR with the CPCB/SPCB/PCC as per pro forma prescribed by Central Pollution Control Board by the April 30 of the next financial year.
13. The PWP shall pay Annual fee for processing of Returns as per Guidelines by CPCB.
14. In case, at any stage it is found that the information provided by the PWP is false, the PWP shall be debarred by SPCB, as per procedure laid down by CPCB, from operating under the EPR framework for a period of one year. The PWPs whose registration has been revoked shall not be able to register afresh for the period of revocation.
15. The PWPs are required to comply with provisions of PWM Rules (as applicable) failing which necessary action as deemed fit shall be initiated against the violator. The Environment Compensation, as applicable, shall be levied by CPCB/SPCB/PCC on the violator.
16. An application for the renewal of a Registration shall be made at 90 days prior to expire of validity, along with the necessary information & documents as per the Guidelines issued by the MoEF&CC and CPCB from time to time.



17. If at any stage, information provided by the unit is found to be incorrect, then the Registration granted by SPCB/PCC shall be debarred by SPCB, as per procedure laid down by CPCB, from operating under the EPR framework for a period of five years.
18. The PWP should ensure compliance with provisions of the PWM Rules, 2016, as amended. Action, as deemed fit, including revocation of registration, closure of unit, levying Environmental Compensation charges, shall be taken against violators of PWM Rules.
19. Uttar Pradesh Pollution Control Board reserves the right to take such action as deemed fit under Environment (Protection) Act, 1986 for violation of PWM Rules, 2016, as amended, if any, by the concerned PWP for the period prior to grant of registration.
20. Type of plastic and recycled content for different components of commodity to be included in the label on the commodity
21. The Unit shall obtain all other statutory clearances/ permissions regarding Occupational Safety, Health & Fire safety and implement necessary measures including Offsite/Onsite Disaster Management Measures as may be mandated by the concerned Authorities under the applicable extant Laws/Rules /Regulations etc.

Member Secretary





**REGIONAL LABORATORY BULANDSAHAH
UTTAR PRADESH POLLUTION CONTROL BOARD**

F-5, Jamuna Puram Colony, Bulandsahar



TEST REPORT: WASTE WATER LABORATORY

Ref No: 32843012/Bulandshahar/2025

Date: 18/07/2025

- 1- Name of Industry: SHREE SIDHIBALI PAPER MILLS LIMITED, 9th Km Stone , Bhopa Road , Muzaffarnagar, MUZAFFAR NAGAR, 251001
- 2- Address of Industry: 9th Km Stone , Bhopa Road , Muzaffarnagar, MUZAFFAR NAGAR, 251001
- 3- District: Muzaffarnagar
- 4- Description about sampling point: Final Outlet Discharge of E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Sandhya Sharma Junior Engineer & Ravish Pratap Singh J.R.F
- 7- Colour and Odour: Colourless None
- 8- Quantity and Packing: 1.0 L PVC
- 9- Date of Sample Collection: 11/07/2025
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 12/07/2025
- 12- Period of Analysis: 12/07/2025-15/07/2025
- 13- ULR Number: TC9613250000394F
- 14- Sampling Plan/Ref. No.: UPPCB/RL/BSR/PR/7.4.3/1a
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.72	6.5-8.5	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	23.0	<50.0 mg/l	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1028.0	<1600.0 mg/l	10- 50000 mg/l
4	Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	1051.0	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	16.0	<20.0 mg/l	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	124.0	<150.0 mg/l	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Handwritten signature

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date: 03.06.2021	Page No.: Page 1 of 3
Amendment No.: 01	Amendment Date.: 29.05.2023	Approved by: TM	Issued by: QM

Analysed by-
[Aneet Kumar(JRF)]

Authorized by
Nisha Fatima
Nisha Fatima (JRF)

Regional Officer

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date:03.06.2021	Page No.:Page 2 of 3
Amendment No.:01	Amendment Date.:29.05.2023	Approved by: TM	Issued by: QM



Newcon Consultants & Laboratories

(GOVERNMENT APPROVED TESTING LABORATORIES)
An ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Laboratory

TC-12621

TEST REPORT

- Page No. 1.01

TEST REPORT No. NCL/EP-040/03/01/25		DATE OF REPORT : 08/01/2025
Name and Address of Customer	M/S SHREE SIDHBALI PAPER MILLS PVT. LTD. 9TH KM STONE, BHOPA ROAD MUZAFFARNAGAR, U.P.	

SAMPLING DETAIL

Sample Name	: STACK EMISSION	Analysis End Date	: 08/01/2025
Analysis Start Date	: 03/01/2025	Sampling Done By	: NCL
Date of Sampling	: 02/01/2025	Duration of Sampling	: 30 Minutes
Sampling Protocol	: AS PER CPCB GUIDELINES	Sample ID No.	: NCL/EP-040/03/01/25
Sampling Location	: --	Area Category	: --
Equipments Used	: Vayubodhan Stack Sampler No-1 VSS-1 (S.No-321 DTC 01)		

DETAILS OF STACK

Stack Attached to	: Boiler	Capacity	: 25 TPH
Type of fuel used	: Bio-Briquettes	Quantity of fuel used	: 6.0 Ton/Hr
Stack height above the ground level	: 45.0 Mtr	Stack height above the roof top	: --
Stack dia at the top	: 1500 mm	Material of Construction	: MS
Attached APCS	: Multi Cyclone & Wet Scrubber	Normal Operating Schedule	: 24 Hrs
Commissioning date	: --		

PHYSICAL OBSERVATIONS

Ambient Temperature	: 15°C	Flue gas temperature	: 120°C
Velocity of the flue gases	: 7.7 mtr/sec	Sampling Flow Rate of SPM	: 25.0 LPM
Sampling Flow Rate for Gases	: 1.5 LPM	Quantity of Emission discharged	: 36148.25 Nm ³ /hr

TEST RESULT

S.No.	Test Parameters	Units	Test Method	Results	Specification As Per CPCB
1	Particulate Matters (PM)	mg/Nm ³	IS:11255 (Part-1)	47	50
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS:11255 (Part-2)	11	Not Specified
3	Carbon Monoxide (CO)	%	IS:13270	0.031	Not Specified
4	Oxide of Nitrogen (NOx)	mg/Nm ³	IS:11255 (Part-7)	18	Not Specified

End of Report

Remarks : As Per CAQM Specification/Guidelines

EP-040/03/01/25-1



Checked by

 Anand Incharge



FOR NEWCON CONSULTANTS & LABORATORIES

Authorized Signatory

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- Complaints about this report should be communicated within 10 days of the issue date of this report.
- The report is not to be produced wholly or in part without prior permission of the Managing Partner. All disputes subject to Ghaziabad Jurisdiction.

Laboratory : A-1/158, Sector-17, (Swadeshi Compound) Kavi Nagar Industrial Area, GHAZIABAD - 201 002 (U.P.)

Mobile : 9810430345, 9205501788 | Website : www.newconlab.in

E-mail : newconlab@gmail.com, newconlabfinance@gmail.com

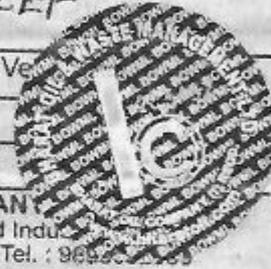
FORM 10
[See rule 19 (1)]

Copy for SPCB

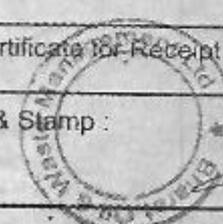
MANIFEST FOR HAZARDOUS AND OTHER WASTE

S.No.: 103699

1 Occupier's Name & Mailing Address (including Phone No. and email)	SHREE SIDHBALI PAPER MILLS PVT. LTD. 9TH KM. BHOPA ROAD MUZAFFARNAGAR		
2 Sender's Authorization No.			
3 Manifest Document No.	CMNO- 22 DT- 27/5/25		
4 Transporter's Name & Address (including Phone No. and email)	PARTY SLEP		
5 Type of Vehicle	(Truck / Tanker / Special Vehicle)		
6 Transporter's Registration			
7 Vehicle Registration No.	UP12 BT5042		
8 Receiver's Name & Mailing Address (including Phone No. and email)	(I) BHARAT OIL COMPAN E-18, Site-IV, Sahibabad Indus Ghaziabad, UP-201010 Tel. : 969 e-mail:sales@bharatoil.com (II) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee, Hardwar - 247664 Uttarakhand, Tel. : 8874087886 e-mail:sales@bharatoil.com (III) BHARAT OIL & WASTE MANAGEMENT LTD. Gate# 672 & 706 Cha, Sikandra Road, NH-2, Kumbhi Vill. Tehsil Akbarpur, Kanpur Dehat, UP, Tel. : 8874207652, e-mail:sales@bharatoil.com		
9 Receiver's Authorization No.	(i) 174437/UPPCB/Ghaziabad(UPPCBRO)/CTO/Both/GHAZIABAD/2023, Valid Upto: 31/12/2027 (ii) UKPCB/HO/Con-B-84(Vol-III)/2023/233 Valid Upto: 31/03/2028 (iii) 177172/UPPCB/KanpurDehat(UPPCBRO)/CTO/Both/KANPURDEHAT/2023, Valid Upto: 31/12/2027 (iv) 186072/UPPCB/KanpurDehat(UPPCBRO)/CTO/both/KANPUR DEHAT/2023, Valid upto: 31/12/2027		
10 Waste Description	Old SLUDGE SLUDGE	CLOTH	WASTE PALSTIC
11 Total Quantity No. of Containers	2300 Kg	50 Kg	100 Kg
12 Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)		
13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/seepage, use Washing soap at point of leak to stop its leakage.		
14 SENDER'S CERTIFICATE	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.		
15 Transporter Acknowledgement of Receipt of Waste	Month Day Year 0 5 2 7 2 0 2 5		
16 Receiver's Certificate for Receipt of Hazardous and other Waste	Month Day Year 0 5 2 7 2 0 2 5		



SHREE SIDHBALI PAPER MILLS (P) LTD.
9TH. Km. Bhopa Road
District-Muzaffarnagar-251001 (U.P.)



For Shree Sidhball Paper Mills Pvt. Ltd.

Auth. Sign,



Newcon Consultants & Laboratories

(GOVERNMENT APPROVED TESTING LABORATORIES)
As ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Laboratory



TC-12621

TEST REPORT

Page No.: 1 of 1

TEST REPORT No. NCL/EP-100/25/06/25		DATE OF REPORT : 30/06/2025
Name and Address of Customer	M/S MEENU PAPER MILLS PVT. LTD. 9.5 KM STONE, BHOPA ROAD MUZAFFARNAGAR, U.P.	

SAMPLING DETAIL

Sample Name	: STACK EMISSION	Analysis End Date	: 30/06/2025
Analysis Start Date	: 25/06/2025	Sampling Done By	: NCL
Date of Sampling	: 24/06/2025	Duration of Sampling	: 30 Minutes
Sampling Protocol	: IS:11255	Sample ID No.	: NCL/EP-100/25/06/25
Sampling Location	: --	Area Category	: --
Equipments Used	: Vayubodhan Stack Sampler No-1 VSS-1 (S.No-321 DTC 07)		

DETAILS OF STACK

Stack Attached to	: Boiler	Capacity	: 40 TPH
Type of fuel used	: Biomass/RDF	Quantity of fuel used	: 15-17 Ton/Hr
Stack height above the ground level	: 45.0 Mtr	Stack height above the roof top	: --
Stack dia at the top	: 2780 mm	Material of Construction	: MS
Attached APCS	: see note below	Normal Operating Schedule	: AS PER REQUIREMENT
Commissioning date	: --		

PHYSICAL OBSERVATIONS

Ambient Temperature	: 35°C	Flue gas temperature	: 117°C
Velocity of the flue gases	: 7.83 mtr/sec	Sampling Flow Rate of SPM	: 25.0 LPM
Sampling Flow Rate for Gases	: 2.2 LPM	Quantity of Emission discharged	: 127231 Nm ³ /hr

TEST RESULT

S.No.	Test Parameters	Units	Test Method	Results	Specification As Per CPCB
1	Particulate Matters (PM)	mg/Nm ³	IS:11255 (Part-1)	58	80
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS:11255 (Part-2)	262	Not Specified
3	Carbon Monoxide (CO)	%	IS:13270	0.50	Not Specified
4	Oxide of Nitrogen (NO _x)	mg/Nm ³	IS:11255 (Part-7)	281	Not Specified

End of Report

Remarks : As Per CAQM Specification/Guidelines
Attaches APCS :- Bag Filter, drop and chaube line carbon silo, reactive duct

EP-100/25/06/25-1



JITENDER
Section Incharge
Checked by

FOR NEWCON CONSULTANTS & LABORATORIES



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- Laboratory shall maintain the confidentiality of all information related to the samples & test reports.
- Complaints about this report should be communicated within 10 days of the issue date of this report.
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Laboratory : A-1/156, Sector-17, (Swadeshi Compound) Kavi Nagar Industrial Area, GHAZIABAD - 201 002 (U.P.)
Mobile : 9810430345, 9205501788 | Website : www.newconlab.in
E-mail : newconlab@gmail.com, newconlabfinance@gmail.com

FORM 10
[See rule 19 (1)]
MANIFEST FOR HAZARDOUS AND OTHER WASTE

Copy for SPCB

S.No.: **96388**

1 Occupier's Name & Mailing Address (including Phone No. and email)									
2 Sender's Authorization No.									
3 Manifest Document No.	Challan No. 0092 D/23/12								
4 Transporter's Name & Address (including Phone No. and email)	Bowml								
5 Type of Vehicle	(Truck / Tanker / Special Vehicle)								
6 Transporter's Registration	Bowml								
7 Vehicle Registration No.	UP14FT6943								
8 Receiver's Name & Mailing Address (including Phone No. and email)	(i) BHARAT OIL COMPANY E-18, Site-IV, Sahibabad Industrial Area, Ghaziabad, UP-201010 Tel. : 9895... e-mail:sales@bharatoil.com (ii) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee, Haridwar - 247664 Uttarakhand, Tel. : 8874087866 e-mail:sales@bharatoil.com (iii) BHARAT OIL & WASTE MANAGEMENT LTD. Gata# 672 & 706 Cha, Sikandra Road, NH-2, Kumbhi Vill., Tehsil Akbarpur, Kanpur Dehat, UP, Tel. : 8874207652, e-mail:sales@bharatoil.com								
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10 Waste Description	Waste Cotton	STP Sludge	Rubber Belt Plastic waste Used oil						
11 Total Quantity No. of Containers	30kg	660kg	5kg 10kg m ³ or MT 30LTR Nos.						
12 Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)								
13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/seepage, use Washing soap at point of leak to stop its leakage.								
14 SENDER'S CERTIFICATE	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.								
Typed Name & Stamp : For MEMBER MAUS (11/12/2023)	Signature :	<table border="1"> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>1 2</td> <td>2 3</td> <td>2 0 2 4</td> </tr> </table>		Month	Day	Year	1 2	2 3	2 0 2 4
Month	Day	Year							
1 2	2 3	2 0 2 4							
15 Transporter Acknowledgement of Receipt of Waste	Signature :	<table border="1"> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>1 2</td> <td>2 3</td> <td>2 0 2 4</td> </tr> </table>		Month	Day	Year	1 2	2 3	2 0 2 4
Month	Day	Year							
1 2	2 3	2 0 2 4							
16 Receiver's Certificate for Receipt of Hazardous and other Waste	Signature :	<table border="1"> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>1 2</td> <td>2 3</td> <td>2 0 2 4</td> </tr> </table>		Month	Day	Year	1 2	2 3	2 0 2 4
Month	Day	Year							
1 2	2 3	2 0 2 4							

sprplastic.cpcb.gov.in/#/epi/new-application/5346

EPB Portal For Private

Download FAQs

View Application

*** Marks are Mandatory**

1. Company Details

i. Name *	meenu paper mills private limited		
ii. Plant Address (same as plant address)	9.5 km. Bhopa Road, Muzaffarnagar		
iii. State / UT *	UTTAR PRADESH		
iv. District *	Muzaffarnagar		
v. Type of Business *	Pvt. Ltd.		
vi. Pin Code *	251001		
vii. GST No. *	09AACCMB0296K1Z7	Upload pdf of Scan GST No. *	View
viii. PAN Number *	AACCM0296K	Upload pdf of Scan PAN Number *	View
ix. CIN *	U25209UP1980PTC005094	Upload pdf of Scan CIN.	View
x. Registered Address *	9.5 km. Bhopa Road, Muzaffarnagar Uttar Pradesh		
xi. Plot area of the Facility (sqm) *	11000		
xii. No. of workers (including contract labour) *	30		

2. GPS Location of the Unit

**Note: Please provide the location of your unit accurately since this will be used during periodic audits. Incorrect GPS details may lead to cancellation of the registration.*



**REGIONAL LABORATORY BULANSAHAR
UTTAR PRADESH POLLUTION CONTROL BOARD
F-5, Jamuna Puram Colony, Bulandshahr**



TEST REPORT: WASTE WATER LABORATORY

Ref No: 32843040/Bulandshahr/2025

Date: 17/07/2025

- 1- Name of Industry: TEHRI PULP AND PAPER LTD UNIT 1, 9th K.M stone Bhopa Road Muzaffarnagar, MUZAFFAR NAGAR, 251001
- 2- Address of Industry: 9th K.M stone Bhopa Road Muzaffarnagar, MUZAFFAR NAGAR, 251001
- 3- District: Muzaffarnagar
- 4- Description about sampling point: Final Outlet Discharge of E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Sandhya Sharma Junior Engineer & Ravish Pratap Singh J.R.F
- 7- Colour and Odour: Colourless None
- 8- Quantity and Packing: 1.0 L PVC
- 9- Date of Sample Collection: 11/07/2025
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 12/07/2025
- 12- Period of Analysis: 12/07/2025-15/07/2025
- 13- ULR Number: TC9613250000390F
- 14- Sampling Plan/Ref. No.: UPPCB/RL/BSR/PR/7.4.3/1a
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.61	6.5-8.5	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	27.0	<50.0mg/l	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1025	<1600	10- 50000 mg/l
4	Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	1052	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	14.0	<20mg/l	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	96.0	<150.0mg/l	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Handwritten signature

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date: 03.06.2021	Page No.: Page 1 of 3
Amendment No.: 01	Amendment Date.: 29.05.2023	Approved by: TM	Issued by: QM

Analysed by-
[Sangeeta Sangeeta(JRF)]

Authorized by
Nisha Fatima
Nisha Fatima (JRF)

Regional Officer

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date:03.06.2021	Page No.:Page 2 of 3
Amendment No.:01	Amendment Date.:29.05.2023	Approved by: TM	Issued by: QM

SAMPLING DETAILS

Sample Description/Type	Stack Monitoring	Sample Collected by	Laboratory Representative
Sampling Location	<u>Stack attached to Boiler & Turbine</u>	Sample Quantity / Packing	Cellulose Fibre Thimble
Date of Sampling	05.05.2025 (9:30 A.M. to 10:00 A.M.)	Date of Receipt of Sample	05.05.2025
Sampling Procedure	As per CPCB Guidelines : IS : 11255 & IS :13270		
Normal operating schedule (hr/day)	24 hrs	Purpose of Monitoring	Assessment of Pollution load
Control Measure , (If any) Device installed for pollution control)	ESP	Date of Start of Analysis	06.05.2025
Equipment used	Vayubodhan Stack Sampler VSS1	Date of Completion of Analysis	12.05.2025
Emission Source	Stack attached to boiler & Turbine (Capacity 52 TPH & MW)	Ambient Temperature (^o C)	30.1
Type of Stack (Material of Construction)	RCC	Sampling Duration (min.)	30
Stack height above the ground level (m)	60	Quantity of fuel used (MT)	20-25 TPH
Top Diameter of Stack (m)	2.0	Stack temperature (^o C)	120.6
Shape of Stack	Round	Sampling Flow Rate for SPM (m ³ /min.)	17.6
Type of fuel used	Rice Husk & Bagasse	Velocity of gases (meter/Sec)	6.0
Quantity of Emission Discharged (m ³ /hr)	52262.5720	Sampling Flow Rate For Gas (LPM)	2.0



NABL ACCREDITED, GOVT. APPROVED & ISO CERTIFIED LAB

TEST RESULTS

S.No.	Parameter	Unit	UUC Value	Test Results	Desirable limit	Test Method
1.	Suspended Particulate matter	mg/Nm ³	45.31	50.20	80	IS:11255 (P-I)
2.	Sulphur Dioxide	mg/Nm ³	229.87	238.40	Not specified	IS:11255 (P-II)
3.	Nitrogen oxides	mg/Nm ³	272.0	264.20	Not specified	IS:11255 (P-VI)



Page 4 of 20

FORM 10
[See rule 19 (1)]

Copy for SPCB

MANIFEST FOR HAZARDOUS AND OTHER WASTE

S.No.: 105158

1 Occupier's Name & Mailing Address (including Phone No. and email)	Tehsil Pulp & Paper (H (I)) 9th Km Stone Bhola Road, Moradabad								
2 Sender's Authorization No.									
3 Manifest Document No	Challan No - TPL/WASTE MATERIAL/25-01/002 24/04/25								
4 Transporter's Name & Address (including Phone No. and email)	Party SLP								
5 Type of Vehicle	(Truck / Tanker / Special Vehicle)								
6 Transporter's Registration									
7 Vehicle Registration No.	UP12 BT 1234								
8 Receiver's Name & Mailing Address (including Phone No. and email)	(i) BHARAT OIL COMPANY (I) LTD. E-19, Site-IV, Sahibabad Industrial Estate, Ghaziabad, UP-201010 Tel : 9899002275 e-mail:sales@bharatoil.com (ii) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee, Haridwar - 247664 Uttarakhand, Tel : 8874087868 e-mail:sales@bharatoil.com (iii) BHARAT OIL & WASTE MANAGEMENT LTD. Gates 672 & 706 Chh. Sikandra Road, NH-2, Kumbhi Vn, Tehsil Akbarpur, Kanpur Dehat, UP, Tel : 8874207652 e-mail:saes@bharatoil.com								
9 Receiver's Authorization No.	(i) 174437/UPPCB/Ghaziabad/UPPCBRO/CTO/Chh/GHAZIABAD2023, Valid Upto: 31/12/2027 (ii) UKPCB/HO/Con-B-84(Vol-III)/2023/233 Valid Upto: 31/03/2024 (iii) 177172/UPPCB/KanpurDehat/UPPCBRO/CTO/Chh/KANPURDEHAT2023, Valid Upto: 31/12/2027 (iv) 186072/UPPCB/KanpurDehat/UPPCBRO/CTO/Chh/KANPUR DEHAT2023, Valid upto: 31/12/2027								
10 Waste Description	Waste Paper / Waste Plastic Can / Oil Used / Felt used								
11 Total Quantity No. of Containers	1380kg	40kg	90kg m ³ or MT 20kg Nos.						
12 Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)								
13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/seepage, use Washing soap at point of leak to stop its leakage.								
14 SENDER'S CERTIFICATE	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national governmenting ratiana.								
Typed Name & Stamp : Signature :	<table border="1"> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>06</td> <td>26</td> <td>2025</td> </tr> </table>			Month	Day	Year	06	26	2025
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06	26	2025							
15 Transporter Acknowledgement of Receipt of Waste	<table border="1"> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>06</td> <td>26</td> <td>2025</td> </tr> </table>			Month	Day	Year	06	26	2025
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06	26	2025							
16 Receiver's Certificate for Receipt of Hazardous and other Waste	<table border="1"> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>06</td> <td>27</td> <td>2025</td> </tr> </table>			Month	Day	Year	06	27	2025
Month	Day	Year							
06	27	2025							



Signature: *[Handwritten Signature]*



Regn. No
PR-04-UTY-09-AAACT0285B-24

**Uttar Pradesh Pollution Control
Board**

Building No TC-12V, Vibhuti Khand, Gombi Nagar,
Lucknow - 226 010, Uttar Pradesh

Date:
04-09-2024 05:50 PM

REGISTRATION CERTIFICATE FOR RECYCLING OR PROCESSING OF PLASTIC WASTE

(Under Rule-13(3) of the Plastic Waste Management Rules, 2016, as amended)

To,
tehri pulp & paper limited
9th km stone Bhopa Road
Muzaffarnagar, Muzaffarnagar, Uttar
Pradesh-251001

1. With reference to the application dated **27-08-2024** regarding registration as a Recyclers/Co-processors/, your application has been processed and found in order. Now, therefore, **Uttar Pradesh Pollution Control Board** is pleased to grant the registration in favour of **tehri pulp & paper limited**, vide registered address **9th km stone Bhopa Road Muzaffarnagar, Muzaffarnagar, Uttar Pradesh -251001** for processing of plastic waste, as per details given below:

Processing Code	E3	Quantity (TPA)
Processing Capacity	Cat-I	10220.0000
	Cat-II	76650.0000
	Cat-III	13286.0000
	Cat-IV	2044.0000
Production Capacity	Product	Quantity (TPA)
	Power [E3]	70080.0000

2. This certificate of registration shall be valid for a period of **One Year** from the date of issue of the letter unless revoked, suspended or cancelled.
3. The unit shall process the plastic waste (Quantity & Type) as per the Process Flow Diagram (Section 8) and using the plant machinery as per the details given at (Section 11).
4. The quantity of plastic waste processed in the unit shall be as per details given in Clause 1.0 above. The amount of plastic packaging waste recycled processed by the PWP shall not be more than installed capacity of the enterprise
5. Recycling of plastic waste shall conform to the Indian Standard IS 14550:1998 titled "Guidelines for Recycling of Plastic" as amended from time to time.



6. Carry bag made of virgin or recycled plastic, shall not be less seventy five microns in thickness and one hundred and twenty (120) microns in thickness with effect from the 31st December, 2022.
7. The PWPs shall not engage in manufacture, stocking, distribution, selling and using of banned SUP items as listed in Amendment to PWM Rules dated August 12, 2021
8. The PWPs shall not deal with any entity not registered through on-line centralized portal developed by CPCB.
9. The unit shall maintain a record of details of procurement of plastic waste and sale of recycled products as per form prescribed by CPCB. The total quantity of plastic waste processed by plastic waste processors and attributed to PIBOs on an annual basis shall be made available on the centralized portal developed by CPCB as also on the website of PWP.
10. Registered PWPs shall provide certificates for plastic waste processing, which shall be considered for fulfilment of EPR obligations by PIBOs. Certificates shall be issued on the centralized portal in the pro forma and as per mechanism developed by CPCB. The certificates will be for plastic packaging category-wise and shall include GST data of the enterprise.
11. Exchange of EPR credit between PWPs and PIBOs to be done as per mechanism provided by CPCB.
12. The PWPs shall file annual returns on the plastic packaging waste collected and processed towards fulfilling obligations under EPR with the CPCB/SPCB/PCC as per pro forma prescribed by Central Pollution Control Board by the April 30 of the next financial year.
13. The PWP shall pay Annual fee for processing of Returns as per Guidelines by CPCB.
14. In case, at any stage it is found that the information provided by the PWP is false, the PWP shall be debarred by SPCB, as per procedure laid down by CPCB, from operating under the EPR framework for a period of one year. The PWPs whose registration has been revoked shall not be able to register afresh for the period of revocation.
15. The PWPs are required to comply with provisions of PWM Rules (as applicable) failing which necessary action as deemed fit shall be initiated against the violator. The Environment Compensation, as applicable, shall be levied by CPCB/SPCB/PCC on the violator.
16. An application for the renewal of a Registration shall be made at 90 days prior to expire of validity, along with the necessary information & documents as per the Guidelines issued by the MoEF&CC and CPCB from time to time.
17. If at any stage, information provided by the unit is found to be incorrect then the Registration granted by SPCB/PCC shall be debarred by SPCB as per procedure laid down by CPCB, from operating under the EPR framework for a period of one year.



18. The PWP should ensure compliance with provisions of the PWM Rules, 2016, as amended. Action, as deemed fit, including revocation of registration, closure of unit, levying Environmental Compensation charges, shall be taken against violators of PWM Rules.
19. Uttar Pradesh Pollution Control Board reserves the right to take such action as deemed fit under Environment (Protection) Act, 1986 for violation of PWM Rules, 2016, as amended, if any, by the concerned PWP for the period prior to grant of registration.
20. Type of plastic and recycled content for different components of commodity to be included in the label on the commodity
21. The Unit shall obtain all other statutory clearances/ permissions regarding Occupational Safety, Health & Fire safety and implement necessary measures including Offsite/Onsite Disaster Management Measures as may be mandated by the concerned Authorities under the applicable extant Laws/Rules /Regulations etc.

Member Secretary





**REGIONAL LABORATORY BULANDSAHAR
UTTAR PRADESH POLLUTION CONTROL BOARD**

F-5, Jamuna Puram Colony, Bulandshahar



TEST REPORT: WASTE WATER LABORATORY

Ref No: 32843054/Bulandshahar/2025

Date: 17/07/2025

- 1- Name of Industry: TEHRI PULP AND PAPER LTD UNIT 2, 9th Km Stone, Bhopa Road, Muzaffarnagar, MUZAFFAR NAGAR, 251001
- 2- Address of Industry: 9th Km Stone, Bhopa Road, Muzaffarnagar, MUZAFFAR NAGAR, 251001
- 3- District: Muzaffarnagar
- 4- Description about sampling point: Final Outlet Discharge of E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Sandhya Sharma Junior Engineer & Ravish Pratap Singh J.R.F
- 7- Colour and Odour: Colourless None
- 8- Quantity and Packing: 1.0 L PVC
- 9- Date of Sample Collection: 11/07/2025
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 12/07/2025
- 12- Period of Analysis: 12/07/2025-15/07/2025
- 13- ULR Number: TC9613250000391F
- 14- Sampling Plan/Ref. No.: UPPCB/RL/BSR/PR/7.4.3/1a
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.74	6.5-8.5	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	23.0	<50.0mg/l	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	995.0	<1600mg/l	10- 50000 mg/l
4	Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	1018.0	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	12.0	<20mg/l	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l			5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

[Handwritten Signature]

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date: 03.06.2021	Page No.: Page 1 of 3
Amendment No.: 01	Amendment Date.: 29.05.2023	Approved by: TM	Issued by: OM

Analysed by-
[Sangeeta Sangeeta(JRF)]

Authorized by
Nisha Fatima
Nisha Fatima (JRF)

Regional Officer

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date:03.06.2021	Page No.:Page 2 of 3
Amendment No.:01	Amendment Date.:29.05.2023	Approved by: TM	Issued by: OM

FORM 10
[See rule 19 (1)]

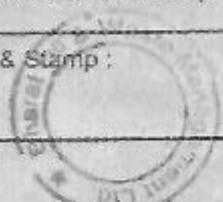
Copy for SPCB

MANIFEST FOR HAZARDOUS AND OTHER WASTE

S.No:

105162

1 Occupier's Name & Mailing Address (including Phone No. and email)	TEHRI PULP & PAPER (P) LTD. 9th km Stone Bhoga Road MUZAFFARPUR								
2 Sender's Authorization No.									
3 Manifest Document No.	Challan No - TPL/WASTE MATERIAL/13F/1/23								
4 Transporter's Name & Address (including Phone No. and email)	Party Self								
5 Type of Vehicle	(Truck / Tanker / Special Vehicle)								
6 Transporter's Registration									
7 Vehicle Registration No.	UP12 BT 1234								
8 Receiver's Name & Mailing Address (including Phone No. and email)	(i) BHARAT OIL COMPANY (I) REGD. E-18, Site-IV, Sahibabad Industrial Area, Ghaziabad, UP-201310 Tel. : 9699922999 e-mail:sales@bharatoil.com								
(ii) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee, Haridwar - 247684 Uttarakhand. Tel : 8674067866 e-mail:sales@bharatoil.com	(iii) BHARAT OIL & WASTE MANAGEMENT LTD. Gate# 072 & 706 Cha, Sikandra Road, NH-2, Kumbh, Var. Tehsil Aizerpur, Kanpur Dehat, UP. Tel - 6874207452 e-mail:sales@bharatoil.com								
9 Receiver's Authorization No.	(i) 174437/U PPCB/Ghaziabad(U PPCBRO)/CTO/Bolt/GHAZIMBAD/2021, Valid Upto: 31/12/2021 (ii) UKPCB/HO/Con-B-84(Vol-III)/2023/233 Valid Upto: 31/03/2025 (iii) 177172/U PPCB/KanpurDehat(U PPCBRO)/CTO/Bolt/KANPURDEHAT/2023, Valid Upto: 31/12/2021 (iv) 186072/U PPCB/KanpurDehat(U PPCBRO)/CTO/Bolt/KANPUR DEHAT/2023, Valid upto: 31/12/2027								
10 Waste Description	Waste Plastic / Waste Plastic Can / Oil Used / Field Use								
11 Total Quantity No. of Containers	1380 kg 40 kg 90 kg MT 20 kg								
12 Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)								
13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/seepage, use Washing soap at point of leak to stop to leakage								
14 SENDER'S CERTIFICATE	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.								
Typed Name & Stamp : Signature :	<table border="1"> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>06</td> <td>26</td> <td>2025</td> </tr> </table>			Month	Day	Year	06	26	2025
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Month	Day	Year							
06	27	2025							
Typed Name & Stamp : Signature :									



Signature



Regn No.
PR-04-UTT-QS-AAACT0285B-24

**Uttar Pradesh Pollution Control
Board**

Building No TC-12V, Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010, Uttar Pradesh

Date:
04-09-2024 05:50 PM

REGISTRATION CERTIFICATE FOR RECYCLING OR PROCESSING OF PLASTIC WASTE
(Under Rule-13(3) of the Plastic Waste Management Rules, 2016, as amended)

To,
tehri pulp & paper limited
9th km stone Bhopa Road
Muzaffarnagar, Muzaffarnagar, Uttar
Pradesh-251001

1. With reference to the application dated **27-08-2024** regarding registration as a Recyclers/Co-processors/, your application has been processed and found in order. Now, therefore, **Uttar Pradesh Pollution Control Board** is pleased to grant the registration in favour of **tehri pulp & paper limited**, vide registered address **9th km stone Bhopa Road Muzaffarnagar, Muzaffarnagar, Uttar Pradesh -251001** for processing of plastic waste, as per details given below:

Processing Code	E3	Quantity (TPA)
Processing Capacity	Cat-I	10220.0000
	Cat-II	76650.0000
	Cat-III	13286.0000
	Cat-IV	2044.0000
Production Capacity	Product	Quantity (TPA)
	Power [E3]	70080.0000

2. This certificate of registration shall be valid for a period of **One Year** from the date of issue of the letter unless revoked, suspended or cancelled.
3. The unit shall process the plastic waste (Quantity & Type) as per the Process Flow Diagram (Section 8) and using the plant machinery as per the details given at (Section 11).
4. The quantity of plastic waste processed in the unit shall be as per details given in Clause 1.0 above. The amount of plastic packaging waste recycled processed by the PWP shall not be more than installed capacity of the enterprise
5. Recycling of plastic waste shall conform to the Indian Standard IS 15713:1998 titled "Guidelines for Recycling of Plastic" as amended from time to time.



6. Carry bag made of virgin or recycled plastic, shall not be less seventy five microns in thickness and one hundred and twenty (120) microns in thickness with effect from the 31st December, 2022.
7. The PWPs shall not engage in manufacture, stocking, distribution, selling and using of banned SUP items as listed in Amendment to PWM Rules dated August 12, 2021
8. The PWPs shall not deal with any entity not registered through on-line centralized portal developed by CPCB.
9. The unit shall maintain a record of details of procurement of plastic waste and sale of recycled products as per form prescribed by CPCB. The total quantity of plastic waste processed by plastic waste processors and attributed to PIBOs on an annual basis shall be made available on the centralized portal developed by CPCB as also on the website of PWP.
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12. The PWPs shall file annual returns on the plastic packaging waste collected and processed towards fulfilling obligations under EPR with the CPCB/SPCB/PCC as per pro forma prescribed by Central Pollution Control Board by the April 30 of the next financial year.
13. The PWP shall pay Annual fee for processing of Returns as per Guidelines by CPCB.
14. In case, at any stage it is found that the information provided by the PWP is false, the PWP shall be debarred by SPCB, as per procedure laid down by CPCB, from operating under the EPR framework for a period of one year. The PWPs whose registration has been revoked shall not be able to register afresh for the period of revocation.
15. The PWPs are required to comply with provisions of PWM Rules (as applicable) failing which necessary action as deemed fit shall be initiated against the violator. The Environment Compensation, as applicable, shall be levied by CPCB/SPCB/PCC on the violator.
16. An application for the renewal of a Registration shall be made at 90 days prior to expire of validity, along with the necessary information & documents as per the Guidelines issued by the MoEF&CC and CPCB from time to time.
17. If at any stage, information provided by the unit is found to be incorrect, then the Registration granted by SPCB/PCC shall be debarred by SPCB as per procedure laid down by CPCB, from operating under the EPR framework for a period of one year.



18. The PWP should ensure compliance with provisions of the PWM Rules, 2016, as amended. Action, as deemed fit, including revocation of registration, closure of unit, levying Environmental Compensation charges, shall be taken against violators of PWM Rules.
19. Uttar Pradesh Pollution Control Board reserves the right to take such action as deemed fit under Environment (Protection) Act, 1986 for violation of PWM Rules, 2016, as amended, if any, by the concerned PWP for the period prior to grant of registration.
20. Type of plastic and recycled content for different components of commodity to be included in the label on the commodity
21. The Unit shall obtain all other statutory clearances/ permissions regarding Occupational Safety, Health & Fire safety and implement necessary measures including Offsite/Onsite Disaster Management Measures as may be mandated by the concerned Authorities under the applicable extant Laws/Rules /Regulations etc.

Member Secretary





**REGIONAL LABORATORY BULANDSAHAR
UTTAR PRADESH POLLUTION CONTROL BOARD**
F-5, Jamuna Puram Colony, Bulandshahar



TEST REPORT: WASTE WATER LABORATORY

Ref No: 32843070/Bulandshahar/2025

Date: 17/07/2025

- 1- Name of Industry: TIRUPATIBAALAJI FIBERRS PRIVATE LIMITED, 9th Km, Bhopa Road, Muzaffarnagar (U.P.), MUZAFFARNAGAR, 251001
- 2- Address of Industry: 9th Km, Bhopa Road, Muzaffarnagar (U.P.), MUZAFFARNAGAR, 251001
- 3- District: Muzaffarnagar
- 4- Description about sampling point: Final Outlet Discharge of E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Sarvesh Kumar Junior Engineer & Ravish Pratap Singh J.R.F
- 7- Colour and Odour: Colourless None
- 8- Quantity and Packing: 1.0 L PVC
- 9- Date of Sample Collection: 11/07/2025
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 12/07/2025
- 12- Period of Analysis: 12/07/2025-15/07/2025
- 13- ULR Number: TC9613250000385F
- 14- Sampling Plan/Ref. No.: UPPCB/RL/BSR/PR/7.4.3/1a
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.91	6.5 -8.5	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	25.0	<50.0 mg/l	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	997.0	<1600.0 mg/l	10- 50000 mg/l
4	Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	1022.0	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	16.0	<20.0 mg/l	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	104.0	<150.0 mg/l	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note: 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date: 03.06.2021	Page No.: Page 1 of 3
Amendment No.: 01	Amendment Date.: 29.05.2023	Approved by: TM	Issued by: OM

Analysed by-
[Aneet Kumar(JRF)]

Authorized by
Nisha Fatima
Nisha Fatima (JRF)

Regional Officer

UPPCB/RI/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date:03.06.2021	Page No.:Page 2 of 3
Amendment No.:01	Amendment Date.:29.05.2023	Approved by: TM	Issued by: OM



Newcon Consultants & Laboratories

(GOVERNMENT APPROVED TESTING LABORATORIES)
As ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Laboratory



TC-12621

TEST REPORT

Page No.: 1 of 1

TEST REPORT No. NCL/EW-068/02/07/25		DATE OF REPORT : 07/07/2025
Name and Address of Customer	M/S TIRUPATIBALAJI FIBERS PRIVATE LIMITED 9TH K.M. STONE BHOPA ROAD MUZAFFARNAGAR, U.P.	

SAMPLING DETAIL

Sample Name	: STACK EMISSION	Analysis End Date	: 07/07/2025
Analysis Start Date	: 02/07/2025	Sampling Done By	: NCL
Date of Sampling	: 01/07/2025	Duration of Sampling	: 30 Min
Sampling Protocol	: IS : 11255	Sample ID No.	: NCL/EW-068/02/07/25
Sampling Location	: --	Area Category	: --
Equipments Used	: Vayubodhan Stack Sampler No-1 VSS-1 (S.No-321 DTC 07)		

DETAILS OF STACK

Stack Attached to	: Boiler	Capacity	: 15 TPH
Type of fuel used	: RDF & Agro Fuel	Quantity of fuel used	: 60 & 75 MT/Day
Stack height above the ground level	: 30 Mtr	Stack height above the roof top	: --
Stack dia at the top	: 765 mm	Material of Construction	: MS
Attached APCS	: See Note Below*	Normal Oprating Schedule	: 24 Hrs.
Comminssioning date	: --		

PHYSICAL OBSERVATIONS

Ambient Temperature	: 32°C	Flue gas temperature	: 112°C
Velocity of the flue gases	: 8.21 mtr/sec	Sampling Flow Rate of SPM	: 27.0 LPM
Sampling Flow Rate for Gases	: 1.9 LPM	Quantity of Emission discharged	: 10775 Nm ³ /hr

TEST RESULT

S.No.	Test Parameters	Units	Test Method	Results	Specification As Per CPCB
1	Particulate Matters (PM)	mg/Nm ³	IS:11255 (Part-1)	49	80
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS:11255 (Part-2)	287	Not Specified
3	Carbon Monoxide (CO)	%	IS:13270	0.40	Not Specified
4	Oxide of Nitrogen (NO _x)	mg/Nm ³	IS:11255 (Part-7)	305	Not Specified

End of Report

Remarks : As Per CAQM Specification/Guidelines

*Multi Cyclone & Dust Collector, Dry Pulse Jet Type Filter, Scrubber with Calcium Dosing, Wet Scrubber.

EW-068/02/07/25-1



JITENDER
Section Incharge
Checked by

FOR NEWCON CONSULTANTS & LABORATORIES



- The test report refers only to the particular sample/s submitted for testing and listed parameters.
- Endorsement of the same is neither inferred nor implied.
- Laboratory shall maintain the confidentiality of all information related to the samples & test reports.
- Complaints about this report should be communicated within 10 days of the issue date of this report.
- The report is not to be produced wholly or in part without prior permission of the Managing Partner. All disputes subject to Ghaziabad Jurisdiction.

Laboratory : A-1/156, Sector-17, (Swadeshi Compound) Kavi Nagar Industrial Area, GHAZIABAD - 201 002 (U.P.)
Mobile : 9810430345, 9205501788 | Website : www.newconlab.in
E-mail : newconlab@gmail.com, newconlabfinance@gmail.com

FORM 10
[See rule 19 (1)]
MANIFEST FOR HAZARDOUS AND OTHER WASTE

Copy for SPCB

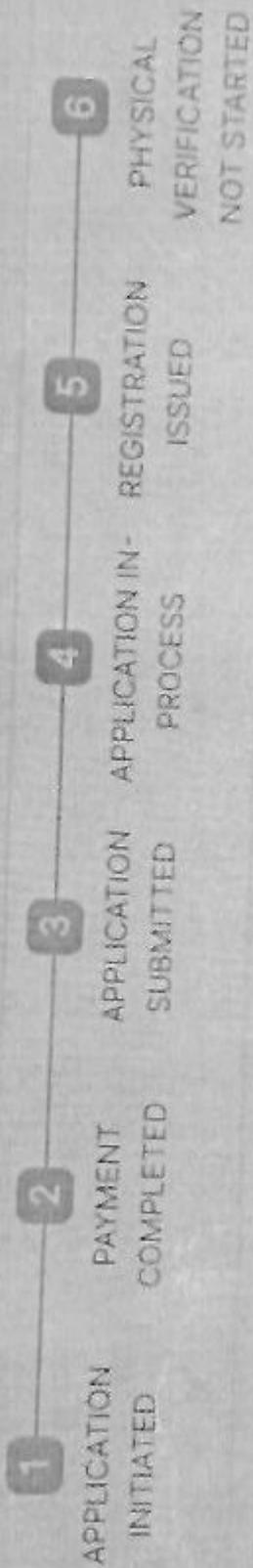
S.No#04771

1 Occupier's Name & Mailing Address (including Phone No. and email)									
2 Sender's Authorization No.									
3 Manifest Document No.	Challan No - 009	Date 27/06/25							
4 Transporter's Name & Address (including Phone No. and email)	BOWML								
5 Type of Vehicle	(Truck/Tanker / Special Vehicle)								
6 Transporter's Registration									
7 Vehicle Registration No.	DLILAC - 0282								
8 Receiver's Name & Mailing Address (including Phone No. and email)	(I) BHARAT OIL COMPANY (I) REGD. E-18, Site-IV, Sahibabad Industrial Area, Ghaziabad, UP-201010 Tel. : 9899692899 e-mail:sales@bharatoil.com								
(II) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee, Haridwar - 247664 Uttarakhand, Tel. : 8874087866 e-mail:sales@bharatoil.com	(III) BHARAT OIL & WASTE MANAGEMENT LTD. Gata# 672 & 706 Cha, Sikandra Road, NH-2, Kumbhi Vill., Tehsil Akbarpur, Kanpur Dehat, UP, Tel. : 8874207652, e-mail:sales@bharatoil.com								
9 Receiver's Authorization No.	(i) 174437/UPPCB/Ghaziabad(UPPCBRO)/CTO/Both/GHAZIABAD/2023, Valid Upto: 31/12/2027 (ii) UKPCB/HO/Con-B-84(Vol-III)/2023/233 Valid Upto: 31/03/2028 (iii) 177172/UPPCB/KanpurDehat(UPPCBRO)/CTO/Both/KANPURDEHAT/2023, Valid Upto: 31/12/2027 (iv) 186072/UPPCB/KanpurDehat(UPPCBRO)/CTO/Both/KANPUR DEHAT/2023, Valid upto: 31/12/2027								
10 Waste Description	Whitebrass	Used Sludge Oil	Waste Cloths						
11 Total Quantity No. of Containers	25 Kg	25	15 Kg						
12 Physical Formm ³ or MT Nos.								
13 Special Handling Instructions & Additional Information	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)								
14 SENDER'S CERTIFICATE	Do not throw Drums from truck. In case of leakage/ seepage, use Washing soap at point of leak to stop its leakage.								
Typed Name & Stamp	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.								
Signature :	<table border="1"> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>06</td> <td>27</td> <td>2025</td> </tr> </table>			Month	Day	Year	06	27	2025
Month	Day	Year							
06	27	2025							
15 Transporter Acknowledgement of Receipt of Waste	<table border="1"> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>06</td> <td>27</td> <td>2025</td> </tr> </table>			Month	Day	Year	06	27	2025
Month	Day	Year							
06	27	2025							
16 Receiver's Certificate of Receipt of Hazardous and other Waste	<table border="1"> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>06</td> <td>27</td> <td>2025</td> </tr> </table>			Month	Day	Year	06	27	2025
Month	Day	Year							
06	27	2025							

eprplastic.pcb.gov.in/#/epr/pwp-user-applications

for Plastic - tirupatibaalaji fiberrs private limited

Plastic Waste Processor application status:



*Note

Submitted Date: 21 Apr 2025 01:20 PM

Applications

Sr No	Company	Registered Address	State/UT	District	Submission Date	Status/Marked To	Actions
1	tirupatibaalaji fiberrs	9th km Bhopa Road,	UTTAR PRADESH	Muzaffarnagar	21 Apr 2025 01:20 PM	Application Submitted	

Showing 1 records of 1



**REGIONAL LABORATORY BULANDSAHAR
UTTAR PRADESH POLLUTION CONTROL BOARD**

F-5, Jamuna Puram Colony, Bulandshahr



TEST REPORT: WASTE WATER LABORATORY

Ref No: 32843086/Bulandshahr/2025

Date: 18/07/2025

- 1- Name of Industry: BINDALS PAPERS MILLS LTD, 8th Km Stone , Bhopa Road , Muzaffarnagar, MUZAFFAR NAGAR, 251001
- 2- Address of Industry: 8th Km Stone , Bhopa Road , Muzaffarnagar, MUZAFFAR NAGAR, 251001
- 3- District: Muzaffarnagar
- 4- Description about sampling point: Final Outlet Discharge of E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Sandhya Sharma Junior Engineer & Ravish Pratap Singh J.R.F
- 7- Colour and Odour: Colourless None
- 8- Quantity and Packing: 1.0 L PVC
- 9- Date of Sample Collection: 11/07/2025
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 12/07/2025
- 12- Period of Analysis: 12/07/2025-15/07/2025
- 13- ULR Number: TC9613250000400F
- 14- Sampling Plan/Ref. No.: UPPCB/RL/BSR/PR/7.4.3/1a
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.56	6.5-8.5	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	27.0	<30.0 mg/l	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1312.0	<1800.0 mg/l	10- 50000 mg/l
4	Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	1339.0	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	16.0	<20.0 mg/l	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	136.0	<200.0 mg/l	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

[Handwritten Signature]

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date: 03.06.2021	Page No.: Page 1 of 3
Amendment No.: 01	Amendment Date.: 29.05.2023	Approved by: TM	Issued by: QM

3074

Analysed by-
[Sandeep Kumar(JRF)]

Authorized by
Nisha Fatima
Nisha Fatima (JRF)

Regional Officer

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date:03.06.2021	Page No.:Page 2 of 3
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Newcon Consultants & Laboratories

(GOVERNMENT APPROVED TESTING LABORATORIES)
As ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Laboratory



TC-12621

TEST REPORT

Page No.: 1 of 1

TEST REPORT No. NCL/EW-006/26/06/25		DATE OF REPORT : 01/07/2025
Name and Address of Customer	M/S BINDAL PAPERS LTD. 8.5TH KM STONE, BHOPA ROAD MUZAFFARNAGAR, UTTAR PRADESH, INDIA	

SAMPLING DETAIL

Sample Name	: STACK EMISSION	Analysis End Date	: 01/07/2025
Analysis Start Date	: 26/06/2025	Sampling Done By	: NCL
Date of Sampling	: 25/06/2025	Duration of Sampling	: 30 Minutes
Sampling Protocol	: IS:11255	Sample ID No.	: NCL/EW-006/26/06/25
Sampling Location	: --	Area Category	: --
Equipments Used	: Vayubodhan Stack Sampler No-1 VSS-1 (S.No-321 DTC 07)		

DETAILS OF STACK

Stack Attached to	: Boiler	Capacity	: 100 TPH
Type of fuel used	: Coal	Quantity of fuel used	: 26 Ton/24 Hr
Stack height above the ground level	: 65 Mtr	Stack height above the roof top	: --
Stack dia at the top	: 2400 mm	Material of Construction	: RCC
Attached APCS	: ESP	Normal Operating Schedule	: 24 Hrs
Commissioning date	: --		

PHYSICAL OBSERVATIONS

Ambient Temperature	: 32°C	Flue gas temperature	: 137°C
Velocity of the flue gases	: 8.14 mtr/sec	Sampling Flow Rate of SPM	: 25.0 LPM
Sampling Flow Rate for Gases	: 1.9 LPM	Quantity of Emission discharged	: 93771 Nm ³ /hr

TEST RESULT

S.No.	Test Parameters	Units	Test Method	Results	Specification As Per CPCB
1	Particulate Matters (PM)	mg/Nm ³	IS:11255 (Part-1)	47	80
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS:11255 (Part-2)	283	Not Specified
3	Carbon Monoxide (CO)	%	IS:13270	0.45	Not Specified
4	Oxide of Nitrogen (NOx)	mg/Nm ³	IS:11255 (Part-7)	156	Not Specified

End of Report

Remarks : As Per CAQM Specification/Guidelines

EW-006/26/06/25-1



ATTENDER
Section Incharge
Checked by

FOR NEWCON CONSULTANTS & LABORATORIES



Authorized Signatory

- The test report refers only to the particular sample/s submitted for testing and listed parameters.
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Laboratory : A-1/156, Sector-17, (Swadeshi Compound) Kavi Nagar Industrial Area, GHAZIABAD - 201 002 (U.P.)
Mobile : 9810430345, 9205501788 ; Website : www.newconlab.in
E-mail : newconlab@gmail.com, newconlabfinance@gmail.com



TEST REPORT

Page No.: 1 of 1

TEST REPORT No. NCL/EW-004/26/06/25		DATE OF REPORT : 01/07/2025
Name and Address of Customer	M/S BINDAL PAPERS LTD. 8.5TH KM STONE, BHOPA ROAD MUZAFFARNAGAR, UTTAR PRADESH, INDIA	

SAMPLING DETAIL

Sample Name	: STACK EMISSION	Analysis End Date	: 01/07/2025
Analysis Start Date	: 26/06/2025	Sampling Done By	: NCL
Date of Sampling	: 25/06/2025	Duration of Sampling	: 30 Minutes
Sampling Protocol	: IS:11255	Sample ID No.	: NCL/EW-004/26/06/25
Sampling Location	: --	Area Category	: --
Equipments Used	: Vayubodhan Stack Sampler No-1 VSS-1 (S.No-321 DTC 07)		

DETAILS OF STACK

Stack Attached to	: Boiler	Capacity	: 40 TPH
Type of fuel used	: Black Liquor	Quantity of fuel used	: 26.5 Scm/Hr
Stack height above the ground level	: 65 Mtr	Stack height above the roof top	: --
Stack dia at the top	: 2000 mm	Material of Construction	: RCC
Attached APCS	: ESP	Normal Oprating Schedule	: 24 Hrs
Comminssioning date	: --		

PHYSICAL OBSERVATIONS

Ambient Temperature	: 32°C	Flue gas temperature	: 130°C
Velocity of the flue gases	: 8.12 mtr/sec	Sampling Flow Rate of SPM	: 25.0 LPM
Sampling Flow Rate for Gases	: 2.3 LPM	Quantity of Emission discharged	: 66087 Nm ³ /hr

TEST RESULT

S.No.	Test Parameters	Units	Test Method	Results	Specification As Per CPCB
1	Particulate Matters (PM)	mg/Nm ³	IS:11255 (Part-1)	42	80
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS:11255 (Part-2)	156	Not Specified
3	Carbon Monoxide (CO)	%	IS:13270	0.30	Not Specified
4	Oxide of Nitrogen (NOx)	mg/Nm ³	IS:11255 (Part-7)	74	Not Specified

End of Report

Remarks : As Per CAQM Specification/Guidelines

EW-004/26/06/25-1



Section Incharge
Checked by

FOR NEWCON CONSULTANTS & LABORATORIES

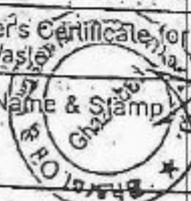
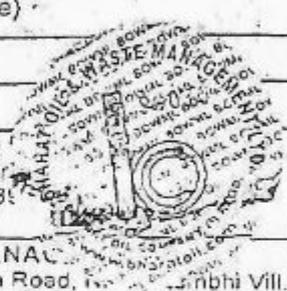


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3. Laboratory shall maintain the confidentiality of all information related to the samples & test reports.
4. Complaints about this report should be communicated within 10 days of the issue date of this report.
5. The report is not to be produced wholly or in part without prior permission of the Managing Partner. All disputes subject to Ghaziabad Jurisdiction.

FORM 10
[See rule 19 (1)]
MANIFEST FOR HAZARDOUS AND OTHER WASTE S.No.: 89190

Copy for SPCB

1 Occupier's Name & Mailing Address (including Phone No. and email)	Bmdall Pokas null 110 0th Km Phapa Road Muraffor nagar.			
2 Sender's Authorization No.				
3 Manifest Document No.	Challen no - 244590210 DT - 28-04-25			
4 Transporter's Name & Address (including Phone No. and email)	Party Salt			
5 Type of Vehicle	(Truck / Tanker / Special Vehicle)			
6 Transporter's Registration	UP12 BT 3561			
7 Vehicle Registration No.				
8 Receiver's Name & Mailing Address (including Phone No. and email)	(I) BHARAT OIL COMPANY (I) E-18, Site-IV, Sahibabad Indust Ghaziabad, UP-201010 Tel. : 98 e-mail:sales@bharatoil.com (II) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee Haridwar - 247664 Uttarakhand, Tel. : 8874087666 e-mail:sales@bharatoil.com (III) BHARAT OIL & WASTE MANA Gata# 672 & 708 Cha, Sikandra Road, ...mbhi Vill., Tehsil Akbarpur, Kanpur Dehat, UP, Tel. : 8874207652, e-mail:sales@bharatoil.com			
9 Receiver's Authorization No.	(i) 174437/UPPCB/Ghaziabad(UPPCBRO)/CTO/Bethi/GHAZIABAD/2023, Valid Upto: 31/12/2027 (ii) UKPCB/HO/Con-B-84(Vol-III)/2023/233 Valid Upto: 31/03/2028 (iii) 177172/UPPCB/KanpurDehat(UPPCBRO)/CTO/Bethi/KANPURDEHAT/2023, Valid Upto: 31/12/2027 (iv) 185072/UPPCB/KanpurDehat(UPPCBRO)/CTO/Bethi/KANPUR DEHAT/2023, Valid upto: 31/12/2027			
10 Waste Description	Used oil / Empty Barrel / Carton / Chemical containing test			
11 Total Quantity No. of Containers	130	145	48 m ³ or MT 38 Nos.	
12 Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)			
13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/ seepage, use Washing soap at point of leak to stop its leakage.			
14 SENDER'S CERTIFICATE	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.			
Typed Name & Stamp :	Signature :	Month	Day	Year
		04	20	2025
15 Transporter Acknowledgement of Receipt of Waste		Month	Day	Year
Typed Name & Stamp :	Signature :	04	20	2025
16 Receiver's Certificate for Receipt of Hazardous and other Wastes		Month	Day	Year
Typed Name & Stamp :	Signature :	04	29	2025





Regn. No.

PR-05-UTT-12-AADCBO2828-24

**Uttar Pradesh Pollution Control
Board**

 Building No TC-12V, Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010, Uttar Pradesh

Date:

06-12-2024 11:51 AM

REGISTRATION CERTIFICATE FOR RECYCLING OR PROCESSING OF PLASTIC WASTE
(Under Rule-13(3) of the Plastic Waste Management Rules, 2016, as amended)

To,
**bindals papers mills
limited ,**
8th Km., Bhopa Road,
Muzaffarnagar,
Muzaffarnagar, Uttar
Pradesh,
251001, Muzaffarnagar, Uttar
Pradesh-251001

1. With reference to the application dated **15-11-2024** regarding registration as a Recyclers/Co-processors/, your application has been processed and found in order. Now, therefore, **Uttar Pradesh Pollution Control Board** is pleased to grant the registration in favour of **bindals papers mills limited**, vide registered address **8th Km., Bhopa Road, Muzaffarnagar, Muzaffarnagar, Uttar Pradesh, 251001, Muzaffarnagar, Uttar Pradesh -251001** for processing of plastic waste, as per details given below:

Processing Code	E3	Quantity (TPA)
Processing Capacity	Cat-I	14600.0000
	Cat-II	109500.0000
	Cat-III	18980.0000
	Cat-IV	2920.0000
Production Capacity	Product	Quantity (TPA)
	Power [E3]	131400.0000

2. This certificate of registration shall be valid for a period of **One Year** from the date of issue of the letter unless revoked, suspended or cancelled.
3. The unit shall process the plastic waste (Quantity & Type) as per the Process Flow Diagram (Section 8) and using the plant machinery as per the details given at (Section 11).
4. The quantity of plastic waste processed in the unit shall be as per details given in Clause 1.0 above. The amount of plastic packaging waste recycled processed by the PWP shall not be more than installed capacity of the enterprise


 Signed
by: Sanjeev
Kumar Singh
Date:
2024.12.06
11:52:28 +05:30

5. Recycling of plastic waste shall conform to the Indian Standard: IS 14534: 1998 titled "Guidelines for Recycling of Plastic" as amended from time to time.
6. Carry bag made of virgin or recycled plastic, shall not be less seventy five microns in thickness and one hundred and twenty (120) microns in thickness with effect from the 31st December, 2022.
7. The PWPs shall not engage in manufacture, stocking, distribution, selling and using of banned SUP items as listed in Amendment to PWM Rules dated August 12, 2021
8. The PWPs shall not deal with any entity not registered through on-line centralized portal developed by CPCB.
9. The unit shall maintain a record of details of procurement of plastic waste and sale of recycled products as per form prescribed by CPCB. The total quantity of plastic waste processed by plastic waste processors and attributed to PIBOs on an annual basis shall be made available on the centralized portal developed by CPCB as also on the website of PWP.
10. Registered PWPs shall provide certificates for plastic waste processing, which shall be considered for fulfilment of EPR obligations by PIBOs. Certificates shall be issued on the centralized portal in the pro forma and as per mechanism developed by CPCB. The certificates will be for plastic packaging category-wise and shall include GST data of the enterprise.
11. Exchange of EPR credit between PWPs and PIBOs to be done as per mechanism provided by CPCB.
12. The PWPs shall file annual returns on the plastic packaging waste collected and processed towards fulfilling obligations under EPR with the CPCB/SPCB/PCC as per pro forma prescribed by Central Pollution Control Board by the April 30 of the next financial year.
13. The PWP shall pay Annual fee for processing of Returns as per Guidelines by CPCB.
14. In case, at any stage it is found that the information provided by the PWP is false, the PWP shall be debarred by SPCB, as per procedure laid down by CPCB, from operating under the EPR framework for a period of one year. The PWPs whose registration has been revoked shall not be able to register afresh for the period of revocation.
15. The PWPs are required to comply with provisions of PWM Rules (as applicable) failing which necessary action as deemed fit shall be initiated against the violator. The Environment Compensation, as applicable, shall be levied by CPCB/SPCB/PCC on the violator.
16. An application for the renewal of a Registration shall be made at 90 days prior to expire of validity, along with the necessary information & documents as per the Guidelines issued by the MoEF&CC and CPCB from time to time.



17. If at any stage, information provided by the unit is found to be incorrect, then the Registration granted by SPCB/PCC shall be debarred by SPCB, as per procedure laid down by CPCB, from operating under the EPR framework for a period of five years.
18. The PWP should ensure compliance with provisions of the PWM Rules, 2016, as amended. Action, as deemed fit, including revocation of registration, closure of unit, levying Environmental Compensation charges, shall be taken against violators of PWM Rules.
19. Uttar Pradesh Pollution Control Board reserves the right to take such action as deemed fit under Environment (Protection) Act, 1986 for violation of PWM Rules, 2016, as amended, if any, by the concerned PWP for the period prior to grant of registration.
20. Type of plastic and recycled content for different components of commodity to be included in the label on the commodity
21. The Unit shall obtain all other statutory clearances/ permissions regarding Occupational Safety, Health & Fire safety and implement necessary measures including Offsite/Onsite Disaster Management Measures as may be mandated by the concerned Authorities under the applicable extant Laws/Rules /Regulations etc.

Member Secretary





REGIONAL LABORATORY BULANDSAHAR
UTTAR PRADESH POLLUTION CONTROL BOARD
 F-5, Jamuna Puram Colony, Bulandsahar

Annexure-35



TEST REPORT: WASTE WATER LABORATORY

Ref No: 32843106/Bulandsahar/2025

Date: 17/07/2025

- 1- Name of Industry: SHREE BHAGESHWARI PAPERS PVT LTD UNIT 1, 9th Km Bhopa Road
- 2- Address of Industry: 9th Km Bhopa Road
- 3- District: Muzaffarnagar
- 4- Description about sampling point: Final Outlet Discharge of E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Sandhya Sharma Junior Engineer & Ravish Pratap Singh J.R.F
- 7- Colour and Odour: Colourless None
- 8- Quantity and Packing: 1.0 L PVC
- 9- Date of Sample Collection: 11/07/2025
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 12/07/2025
- 12- Period of Analysis: 12/07/2025-15/07/2025
- 13- ULR Number: TC9613250000388F
- 14- Sampling Plan/Ref. No.: UPPCB/RL/BSR/PR/7.4.3/1a
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.58	6.5 -8.5	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	24.0	<50.0 mg/l	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1024.0	<1600.0 mg/l	10- 50000 mg/l
4	Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	1048.0	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	16.0	<20.0 mg/l	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	136.00	<150.0 mg/l	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report refer only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of Laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Aneet Kumar(JRF)]

Authorized by
Nisha Fatima
Nisha Fatima (JRF)

[Signature]
Regional Officer

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date: 03.06.2021	Page No.: Page 1 of 2
Amendment No.: 01	Amendment Date.: 29.05.2023	Approved by: TM	Issued by: QM



3082

Newcon Consultants & Laboratories



(GOVERNMENT APPROVED TESTING LABORATORIES)
As per ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Laboratory

TC-12621
Annexure-36

TEST REPORT

Page No.: 1 of 2

TEST REPORT No. NCL/EW-002/19/06/25/A		DATE OF REPORT : 18/07/2025
Name and Address of Customer	M/S SHREE BHAGESHWARI PAPERS PVT. LTD. (UNIT-I) 9TH KM STONE, BHOPA ROAD MUZAFFARNAGAR, U.P.	

SAMPLING DETAIL

Sample Name : STACK EMISSION
 Analysis Start Date : 18/06/2025 Analysis End Date : 18/07/2025
 Date of Sampling : 18/06/2025 Sampling Done By : NCL
 Sampling Protocol : IS : 11255 Duration of Sampling : 30 Minutes
 Sample ID No. : NCL/EW-002/19/06/25
 Sampling Location : -
 Equipments Used : Vayubodhan Stack Sampler No-1 Area Category : -
 VSS-1 (S.No-321 DTC 07)

DETAILS OF STACK

Stack Attached to : Boiler
 Type of fuel used : RDF/LSF/Biomass Capacity : 36 TON
 Stack height above the ground level : 52 Mtr Quantity of fuel used : 220MTD/175MTD/170MTD
 Stack dia at the top : 1200 mm Stack height above the roof top : -
 Attached APCS : see note below Material of Construction : RCC
 Normal Operating Schedule : 24 Hrs
 Commissioning date : -

PHYSICAL OBSERVATIONS

Ambient Temperature : 39°C Flue gas temperature : 143°C
 Velocity of the flue gases : 7.31 mtr/sec Sampling Flow Rate of SPM : 22.0 LPM
 Sampling Flow Rate for Gases : 1.8 LPM Quantity of Emission discharged : 20749 Nm³/hr

TEST RESULT

S.No.	Test Parameters	Units	Test Method	Results	Specification As Per CPCB
1	Particulate Matters (PM)	mg/Nm ³	IS:11255 (Part-1)	47	80
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS:11255 (Part-2)	252	Not Specified
3	Carbon Monoxide (CO)	%	IS:13270	0.53	Not Specified
4	Carbon Dioxide (CO ₂)	%	IS:13270	8	Not Specified
5	Oxide of Nitrogen (NOx)	mg/Nm ³	IS:11255 (Part-7)	273	Not Specified

End of Report

Remarks : As Per CAQM Specification/Guidelines, BLQ = Below the Limit of Quantification. Sampling Conducted in presence of Representative from Regional Officer, Muzaffarnagar (UPPCB).

EW-002/19/06/25-1



JITENDER
Section Incharge
Checked by

Arvind Choudhary
Analyst

FOR NEWCON CONSULTANTS & LABORATORIES



- The test report refers only to the particular sample/s submitted for testing and listed parameters.
- Endorsement of the same is neither inferred nor implied.
- Laboratory shall maintain the confidentiality of all information related to the samples & test reports.
- Complaints about this report should be communicated within 10 days of the issue date of this report.
- The report is not to be produced wholly or in part without prior permission of the Managing Partner. All disputes subject to Ghaziabad Jurisdiction

Laboratory : A-1/156, Sector-17, (Swadeshi Compound) Kavi Nagar Industrial Area, GHAZIABAD - 201 002 (U.P.)
 Mobile : 9810430345, 9205501788 | Website : www.newconlab.in
 E-mail : newconlab@gmail.com, newconlabfinance@gmail.com

FORM 10
[See rule 19 (1)]

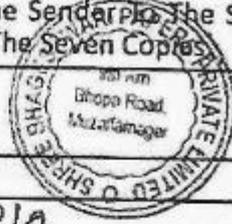
S. No. HW

10210

MANIFEST FOR HAZARDOUS AND OTHER WASTE

Copy 1 (White)

To Be Forwarded By The Sender To The State Pollution Control Board After Signing All The Seven Copies

1.	Sender's Name and Mailing Address (including Phone No. and E-mail):				
2.	Sender's Authorisation No.:	UNIT-1			
3.	Manifest Document No.:	10210	10/06/2025		
4.	Transporter's Name and Address (including Phone No. and E-mail):	S. W. M. P			
5.	Type of Vehicle:	(Truck/Tanker/Special Vehicle)			
6.	Transporter's Registration No.:				
7.	Vehicle Registration No.:	UP-17BT-0191			
8.	Receiver's Name and Mailing Address (including Phone No. and E-mail):	SHEETALA WASTE MANAGEMENT PROJECT D-26 & 37, UPSIDC Industrial Area, Tehsil-Sikandrabad Dist. Bulandshahr, Uttar Pradesh - 203206 Mob.: 9643764441 E-mail: swmp@sheetalawaste.com			
9.	Receiver's Authorisation No.:	13443/UPPCB/Bulandshahr(UPPCBRO)/HWM/ BULAND SHAHAR/2020 Dated: 08/01/2021 183555/UPPCB/Bulandshahr(UPPCBRO)/CTO/both/BULANDSHAHAR/2023 Date: 20/05/2023			
10.	Waste Description:	Waste Grease S-1	Process Sludge 33.3		
11.	Total Quantity No. of Containers:	22 Kg Grease Cotton Waste 33.2 → 10 Kg	...190. Kg Sludge...m ³ or MTNos.		
12.	Physical Form:	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)			
13.	Special Handling Instructions and Additional Information:	In case of leakage/spillage, use washing soap at the point of leakage to prevent it. All material should be properly packed in spillage proof containers. Do not throw any material from vehicle			
14.	Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and led, and are in all respects in proper conditions for transport by road according to applicable national government regulations.			
	Name and Stamp:	Signature:	Day	Month	Year
			1	0	6
			2	0	2
			5		
15.	Transporter Acknowledgement of Receipt of Wastes	Sheetala Waste Management Project D-26 & 37, UPSIDC Industrial Area, Tehsil-Sikandrabad, Bulandshahr, Uttar Pradesh - 203206 GSTIN-09ADSFS7354L1Z2			
	Name and Stamp:	Signature:	Day	Month	Year
			1	0	6
			2	0	2
			5		
16.	Receiver's certification for receipt of hazardous and other waste				
	Name and Stamp:	Signature:	Day	Month	Year



Regn. No.
PR-19-UTT-07-AAACB9178R-24

**Uttar Pradesh Pollution Control
Board**

Building No TC-12V, Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010, Uttar Pradesh

Date:
19-07-2024 05:35 PM

REGISTRATION CERTIFICATE FOR RECYCLING OR PROCESSING OF PLASTIC WASTE

(Under Rule-13(3) of the Plastic Waste Management Rules, 2016, as amended)

To,
**shree bhageshwari papers
private limited ,**
9th KM, Bhopa Road,
Muzaffarnagar,
Muzaffarnagar, Uttar
Pradesh,
251001, Muzaffarnagar, Uttar
Pradesh-251001

1. With reference to the application dated **03-07-2024** regarding registration as a Recyclers/Co-processors/, your application has been processed and found in order. Now, therefore, **Uttar Pradesh Pollution Control Board** is pleased to grant the registration in favour of **shree bhageshwari papers private limited**, vide registered address **9th KM, Bhopa Road, Muzaffarnagar, Muzaffarnagar, Uttar Pradesh, 251001, Muzaffarnagar, Uttar Pradesh -251001** for processing of plastic waste, as per details given below:

Processing Code	E3	Quantity (TPA)
Processing Capacity	Cat-I	8030.0000
	Cat-II	60225.0000
	Cat-III	10439.0000
	Cat-IV	1606.0000
Production Capacity	Product	Quantity (TPA)
	Power [E3]	52560.0000

2. This certificate of registration shall be valid for a period of **One Year** from the date of issue of the letter unless revoked, suspended or cancelled.
3. The unit shall process the plastic waste (Quantity & Type) as per the Process Flow Diagram (Section 8) and using the plant machinery as per the details given at (Section 11).
4. The quantity of plastic waste processed in the unit shall be as per details given in Clause 1.0 above. The amount of plastic packaging waste recycled processed by the PWP shall not be more than installed capacity of the enterprise



Signed
by: Sanjeev
Kumar Singh
Date:
2024.07.19
17:36:25 +05:30

5. Recycling of plastic waste shall conform to the Indian Standard: IS 14534: 1998 titled "Guidelines for Recycling of Plastic" as amended from time to time.
6. Carry bag made of virgin or recycled plastic, shall not be less seventy five microns in thickness and one hundred and twenty (120) microns in thickness with effect from the 31st December, 2022.
7. The PWPs shall not engage in manufacture, stocking, distribution, selling and using of banned SUP items as listed in Amendment to PWM Rules dated August 12, 2021.
8. The PWPs shall not deal with any entity not registered through on-line centralized portal developed by CPCB.
9. The unit shall maintain a record of details of procurement of plastic waste and sale of recycled products as per form prescribed by CPCB. The total quantity of plastic waste processed by plastic waste processors and attributed to PIBOs on an annual basis shall be made available on the centralized portal developed by CPCB as also on the website of PWP.
10. Registered PWPs shall provide certificates for plastic waste processing, which shall be considered for fulfilment of EPR obligations by PIBOs. Certificates shall be issued on the centralized portal in the pro forma and as per mechanism developed by CPCB. The certificates will be for plastic packaging category-wise and shall include GST data of the enterprise.
11. Exchange of EPR credit between PWPs and PIBOs to be done as per mechanism provided by CPCB.
12. The PWPs shall file annual returns on the plastic packaging waste collected and processed towards fulfilling obligations under EPR with the CPCB/SPCB/PCC as per pro forma prescribed by Central Pollution Control Board by the April 30 of the next financial year.
13. The PWP shall pay Annual fee for processing of Returns as per Guidelines by CPCB.
14. In case, at any stage it is found that the information provided by the PWP is false, the PWP shall be debarred by SPCB, as per procedure laid down by CPCB, from operating under the EPR framework for a period of one year. The PWPs whose registration has been revoked shall not be able to register afresh for the period of revocation.
15. The PWPs are required to comply with provisions of PWM Rules (as applicable) failing which necessary action as deemed fit shall be initiated against the violator. The Environment Compensation, as applicable, shall be levied by CPCB/SPCB/PCC on the violator.
16. An application for the renewal of a Registration shall be made at 90 days prior to expire of validity, along with the necessary information & documents as per the Guidelines issued by the MoEF&CC and CPCB from time to time.



17. If at any stage, information provided by the unit is found to be incorrect, then the Registration granted by SPCB/PCC shall be debarred by SPCB, as per procedure laid down by CPCB, from operating under the EPR framework for a period of five years.
18. The PWP should ensure compliance with provisions of the PWM Rules, 2016, as amended. Action, as deemed fit, including revocation of registration, closure of unit, levying Environmental Compensation charges, shall be taken against violators of PWM Rules.
19. Uttar Pradesh Pollution Control Board reserves the right to take such action as deemed fit under Environment (Protection) Act, 1986 for violation of PWM Rules, 2016, as amended, if any, by the concerned PWP for the period prior to grant of registration.
20. Type of plastic and recycled content for different components of commodity to be included in the label on the commodity
21. The Unit shall obtain all other statutory clearances/ permissions regarding Occupational Safety, Health & Fire safety and implement necessary measures including Offsite/Onsite Disaster Management Measures as may be mandated by the concerned Authorities under the applicable extant Laws/Rules /Regulations etc.

Member Secretary





**REGIONAL LABORATORY BULANDSAHAH
UTTAR PRADESH POLLUTION CONTROL BOARD
F-5, Jamuna Param Colony, Bulandshahr**



TEST REPORT: WASTE WATER LABORATORY

Ref No: 32843122/Bulandshahr/2025

Date: 17/07/2025

- 1- Name of Industry: SHREE BHAGESHWARI PAPERS PVT LTD UNIT 2, 9th Km Bhopa Road
- 2- Address of Industry: 9th Km Bhopa Road
- 3- District: Muzaffarnagar
- 4- Description about sampling point: Final Outlet Discharge of E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Sandhya Sharma Junior Engineer & Ravish Pratap Singh J.R.F
- 7- Colour and Odour: Colourless None
- 8- Quantity and Packing: 1.0 L PVC
- 9- Date of Sample Collection: 11/07/2025
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 12/07/2025
- 12- Period of Analysis: 12/07/2025-15/07/2025
- 13- ULR Number: TC9613250000389F
- 14- Sampling Plan/Ref. No.: UPPCB/RL/BSR/PR/7.4.3/1a
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.49	6.5-8.5	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	21.0	<50.0 mg/l	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1091.0	<1600.0 mg/l	10- 50000 mg/l
4	Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	1112.0	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	12.0	<20.0 mg/l	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	108.0	<150.0 mg/l	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1. The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Aneet Kumar(JRF)]

Authorized by
Nisha Fatima
Nisha Fatima (JRF)

[Signature]
Regional Officer

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date: 03.06.2021	Page No.: Page 1 of 2
Amendment No.: 01	Amendment Date.: 29.05.2023	Approved by: TM	Issued by: QM

3088

Annexure-40

FORM 10

[See rule 19 (1)]

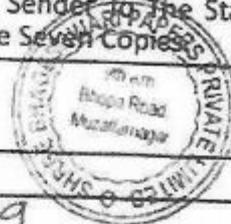
S. No. HW

10209

MANIFEST FOR HAZARDOUS AND OTHER WASTE

Copy 1 (White)

To Be Forwarded By The Sender To The State Pollution Control Board After Signing All The Seven Copies



1.	Sender's Name and Mailing Address (including Phone No. and E-mail) :	
2.	Sender's Authorisation No. :	
3.	Manifest Document No. :	10209
4.	Transporter's Name and Address (including Phone No. and E-mail) :	S.W.M.P
5.	Type of Vehicle :	(Truck/Tanker/Special Vehicle)
6.	Transporter's Registration No. :	
7.	Vehicle Registration No. :	UP-17BT-0141
8.	Receiver's Name and Mailing Address (including Phone No. and E-mail) :	SHEETALA WASTE MANAGEMENT PROJECT D-26 & 37, UPSIDC Industrial Area, Tehsil-Sikandrabad Dist. Bulandshahr, Uttar Pradesh - 203206 Mob. : 9643764441 E-mail : swmp@sheetalawaste.com
9.	Receiver's Authorisation No.:	13443/UPPCB/Bulandshahr(UPPCBRO)/HWM/ BULAND SHAHAR/2020 Dated : 08/01/2021 183555/UPPCB/Bulandshahr(UPPCBRO)/CTO/both/BULANDSHAHAR/2023 Date : 20/05/2023
10.	Waste Description :	Waste (max 5.1) Process Sludge 33-3
11.	Total Quantity No. of Containers :	18 Kg concrete Cotton Waste 33-2 → 15 Kg 185 Kg Sludge... m ³ or MT Nos.
12.	Physical Form :	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)
13.	Special Handling Instructions and Additional Information :	In case of leakage/spillage, use washing soap at the point of leakage to prevent it. All material should be properly packed in spillage proof containers. Do not throw any material from vehicle
14.	Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and led, and are in all respects in proper conditions for transport by road according to applicable national government regulations. Signature: <i>[Handwritten Signature]</i> Date: 10/06/25
Name and Stamp:		Signature : Day Month Year 1 0 0 6 2 0 2 5
15.	Transporter Acknowledgement of Receipt of Wastes	
Name and Stamp:		Signature : Day Month Year 1 0 0 6 2 0 2 5
16.	Receiver's certification for receipt of hazardous and other waste	
Name and Stamp:		Signature : Day Month Year



Regn. No.
PR-19-UTT-07-AAACB9178R-24

**Uttar Pradesh Pollution Control
Board**

Building No TC-12V, Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010, Uttar Pradesh

Date:
19-07-2024 05:35 PM

REGISTRATION CERTIFICATE FOR RECYCLING OR PROCESSING OF PLASTIC WASTE

(Under Rule-13(3) of the Plastic Waste Management Rules, 2016, as amended)

To,
**shree bhageshwari papers
private limited**,
9th KM, Bhopa Road,
Muzaffarnagar,
Muzaffarnagar, Uttar
Pradesh,
251001, Muzaffarnagar, Uttar
Pradesh-251001

1. With reference to the application dated **03-07-2024** regarding registration as a Recyclers/Co-processors/, your application has been processed and found in order. Now, therefore, **Uttar Pradesh Pollution Control Board** is pleased to grant the registration in favour of **shree bhageshwari papers private limited**, vide registered address **9th KM, Bhopa Road, Muzaffarnagar, Muzaffarnagar, Uttar Pradesh, 251001, Muzaffarnagar, Uttar Pradesh -251001** for processing of plastic waste, as per details given below:

Processing Code	E3	Quantity (TPA)
Processing Capacity	Cat-I	8030.0000
	Cat-II	60225.0000
	Cat-III	10439.0000
	Cat-IV	1606.0000
Production Capacity	Prpduct	Quantity (TPA)
	Power [E3]	52560.0000

2. This certificate of registration shall be valid for a period of **One Year** from the date of issue of the letter unless revoked, suspended or cancelled.
3. The unit shall process the plastic waste (Quantity & Type) as per the Process Flow Diagram (Section 8) and using the plant machinery as per the details given at (Section 11).
4. The quantity of plastic waste processed in the unit shall be as per details given in Clause 1.0 above. The amount of plastic packaging waste recycled processed by the PWP shall not be more than installed capacity of the enterprise



5. Recycling of plastic waste shall conform to the Indian Standard: IS 14534: 1998 titled "Guidelines for Recycling of Plastic" as amended from time to time.
6. Carry bag made of virgin or recycled plastic, shall not be less seventy five microns in thickness and one hundred and twenty (120) microns in thickness with effect from the 31st December, 2022.
7. The PWPs shall not engage in manufacture, stocking, distribution, selling and using of banned SUP items as listed in Amendment to PWM Rules dated August 12, 2021
8. The PWPs shall not deal with any entity not registered through on-line centralized portal developed by CPCB.
9. The unit shall maintain a record of details of procurement of plastic waste and sale of recycled products as per form prescribed by CPCB. The total quantity of plastic waste processed by plastic waste processors and attributed to PIBOs on an annual basis shall be made available on the centralized portal developed by CPCB as also on the website of PWP.
10. Registered PWPs shall provide certificates for plastic waste processing, which shall be considered for fulfilment of EPR obligations by PIBOs. Certificates shall be issued on the centralized portal in the pro forma and as per mechanism developed by CPCB. The certificates will be for plastic packaging category-wise and shall include GST data of the enterprise.
11. Exchange of EPR credit between PWPs and PIBOs to be done as per mechanism provided by CPCB.
12. The PWPs shall file annual returns on the plastic packaging waste collected and processed towards fulfilling obligations under EPR with the CPCB/SPCB/PCC as per pro forma prescribed by Central Pollution Control Board by the April 30 of the next financial year.
13. The PWP shall pay Annual fee for processing of Returns as per Guidelines by CPCB.
14. In case, at any stage it is found that the information provided by the PWP is false, the PWP shall be debarred by SPCB, as per procedure laid down by CPCB, from operating under the EPR framework for a period of one year. The PWPs whose registration has been revoked shall not be able to register afresh for the period of revocation.
15. The PWPs are required to comply with provisions of PWM Rules (as applicable) falling which necessary action as deemed fit shall be initiated against the violator. The Environment Compensation, as applicable, shall be levied by CPCB/SPCB/PCC on the violator.
16. An application for the renewal of a Registration shall be made at 90 days prior to expire of validity, along with the necessary information & documents as per the Guidelines issued by the MoEF&CC and CPCB from time to time.



17. If at any stage, information provided by the unit is found to be incorrect, then the Registration granted by SPCB/PCC shall be debarred by SPCB, as per procedure laid down by CPCB, from operating under the EPR framework for a period of five years.
18. The PWP should ensure compliance with provisions of the PWM Rules, 2016, as amended. Action, as deemed fit, including revocation of registration, closure of unit, levying Environmental Compensation charges, shall be taken against violators of PWM Rules.
19. Uttar Pradesh Pollution Control Board reserves the right to take such action as deemed fit under Environment (Protection) Act, 1986 for violation of PWM Rules, 2016, as amended, if any, by the concerned PWP for the period prior to grant of registration.
20. Type of plastic and recycled content for different components of commodity to be included in the label on the commodity
21. The Unit shall obtain all other statutory clearances/ permissions regarding Occupational Safety, Health & Fire safety and implement necessary measures including Offsite/Onsite Disaster Management Measures as may be mandated by the concerned Authorities under the applicable extant Laws/Rules /Regulations etc.

Member Secretary





Newcon Consultants & Laboratories

(GOVERNMENT APPROVED TESTING LABORATORIES)
An ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Laboratory

TEST REPORT

Page No.: 1 of 1

TEST REPORT No. NCL/EP-277/17/05/25	DATE OF REPORT : 22/05/2025
Name and Address of Customer	M/S GALAXY PAPERS PVT.LTD 9.4 KM,JOLLY ROAD,MUZAFFARNAGAR.

SAMPLING DETAIL

Sample Name	: STACK EMISSION	Analysis End Date	: 22/05/2025
Analysis Start Date	: 17/05/2025	Sampling Done By	: NCL
Date of Sampling	: 16/05/2025	Duration of Sampling	: 30 Min
Sampling Protocol	: IS : 11255	Sample ID No.	: NCL/EP-277/17/05/25
Sampling Location	: --	Area Category	: --
Equipments Used	: Vayubodhan Stack Sampler No-1 VSS-1 (S.No-321 DTC 07)		

DETAILS OF STACK

Stack Attached to	: Boiler	Capacity	: 12 Ton
Type of fuel used	: BAGASSE	Quantity of fuel used	: 1.6 Ton/Hr
Stack height above the ground level	: 30.0 Mtr	Stack height above the roof top	: --
Stack dia at the top	: 2500 mm	Material of Construction	: Bricks
Attached APCS	: Wet Scrubber	Normal Oprating Schedule	: 24 Hrs.
Comminssioning date	: --		

PHYSICAL OBSERVATIONS

Ambient Temperature	: 37°C	Flue gas temperature	: 120°C
Velocity of the flue gases	: 7.31 mtr/sec	Sampling Flow Rate of SPM	: 23.0 LPM
Sampling Flow Rate for Gases	: 2.2 LPM	Quantity of Emission discharged	: 95326 Nm ³ /hr

TEST RESULT

S.No.	Test Parameters	Units	Test Method	Results	Specification As Per CPCB
1	Particulate Matters (PM)	mg/Nm ³	IS:11255 (Part-1)	66	80
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS:11255 (Part-2)	20	Not Specified
3	Carbon Monoxide (CO)	%	IS:13270	0.25	Not Specified
4	Oxide of Nitrogen (NO _x)	mg/Nm ³	IS:11255 (Part-7)	42	Not Specified

End of Report

Remarks : As Per CAQM Specification/Guidelines

EP-277/17/05/25-1



J. J. J.
Section Incharge
Checked by



FOR NEWCON CONSULTANTS & LABORATORIES

Authorized Signatory



- The test report refers only to the particular sample/s submitted for testing and listed parameters.
- Endorsement of the same is neither inferred nor implied.
- Laboratory shall maintain the confidentiality of all information related to the samples & test reports.
- Complaints about this report should be communicated within 10 days of the issue date of this report.
- The report is not to be produced wholly or in part without prior permission of the Managing Partner. All disputes subject to Ghaziabad Jurisdiction.

Laboratory : A-1/156, Sector-17, (Swadeshi Compound) Kavi Nagar Industrial Area, GHAZIABAD - 201 002 (U.P.)
Mobile : 9810430345, 9205501788 | Website : www.newconlab.in
E-mail : newconlab@gmail.com, newconlabfinance@gmail.com

FORM 10
[See rule 19 (1)]
MANIFEST FOR HAZARDOUS AND OTHER WASTE

Copy for SPCB

S.No. 101077

1 Occupier's Name & Mailing Address (including Phone No. and email)	GALAXY PAPERS PVT. LTD. Jolly Road Vill-Dhandhara, Muzaffarnagar.			
2 Sender's Authorization No.				
3 Manifest Document No.	PWN-135			
4 Transporter's Name & Address (including Phone No. and email)	Party Self			
5 Type of Vehicle	(Truck / Tanker / Special Vehicle)			
6 Transporter's Registration				
7 Vehicle Registration No.	UP12BT5374			
8 Receiver's Name & Mailing Address (including Phone No. and email)	(I) BHARAT OIL COMPANY E-18, Site-IV, Sahibabad Indus. Ghaziabad, UP-201010 Tel. : 989... e-mail:sales@bharatoil.com			
(II) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee. Haridwar - 247664 Uttarakhand, Tel. : 8874087866 e-mail:sales@bharatoil.com	(III) BHARAT OIL & WASTE MANAGEMENT LTD. Gata# 672 & 706 Cha, Sikandra Road, NH-2, Kumbhi Vill. Tehsil Akbarpur, Kanpur Dehat, UP, Tel. : 8874207652. e-mail:sales@bharatoil.com			
9 Receiver's Authorization No.	(i) 174437/UPPCB/Ghaziabad(UPPCBRO)/CTO/Both/GHAZIABAD/2023, Valid Upto: 31/12/2027 (ii) UKPCB/HO/Con-B-84(Vol-III)/2023/233 Valid Upto: 31/03/2028 (iii) 177172/UPPCB/KanpurDehat(UPPCBRO)/CTO/Both/KANPURDEHAT/2023, Valid Upto: 31/12/2027 (iv) 186072/UPPCB/KanpurDehat(UPPCBRO)/CTO/both/KANPUR DEHAT/2023, Valid upto: 31/12/2027			
10 Waste Description	Oily Cotton waste / Plastic waste			
11 Total Quantity No. of Containers	25kg / 160kg Nos.			
12 Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)			
13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/seepage, use Washing soap at point of leak to stop its leakage.			
14 SENDER'S CERTIFICATE	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.			
Typed Name & Stamp For Galaxy Papers Pvt. Ltd	Signature :	Month	Day	Year
	<i>[Signature]</i>	03	26	2025
Auth. Sign.				
15 Transporter Acknowledgement of Receipt of Waste		Month	Day	Year
Typed Name & Stamp :	Signature :	03	26	2025
16 Receiver's Certificate for Receipt of Hazardous and other Waste		Month	Day	Year
Typed Name & Stamp :	Signature :	03	26	2025





REGIONAL LABORATORY BULANDSAHAR
UTTAR PRADESH POLLUTION CONTROL BOARD
 F-5, Jamuna Puram Colony, Bulandsahar



TEST REPORT: WASTE WATER LABORATORY

Ref No: 32843145/Bulandshahar/2025

Date:18/07/2025

- 1- Name of Industry: SILVERTOAN PAPERS LIMITED, 9th Km, Bhopa Road, Muzaffarnagar (U.P.),MUZAFFAR NAGAR,251001
- 2- Address of Industry: 9th Km, Bhopa Road, Muzaffarnagar (U.P.),MUZAFFAR NAGAR,251001
- 3- District: Muzaffarnagar
- 4- Description about sampling point: Final Outlet Discharge of E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Sandhya Sharma Junior Engineer & Ravish Pratap Singh J.R.F
- 7- Colour and Odour: Colourless None
- 8- Quantity and Packing: 1.0 L PVC
- 9- Date of Sample Collection: 11/07/2025
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 12/07/2025
- 12- Period of Analysis: 12/07/2025-15/07/2025
- 13- ULR Number: TC9613250000396F
- 14- Sampling Plan/Ref. No.: UPPCB/RL/BSR/PR/7.4.3/1a
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.62	6.5-8.5	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	20.0	<50.0mg/l	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	997.0	<1600.0mg/l	10- 50000 mg/l
4	Total Solids, APHA 24th Ed.2540 B: 2023	mg/l	1017.0	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	12.0	<20.0mg/l	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	96.0	<150.0mg/l	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1. The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

[Signature]

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date:03.06.2021	Page No.:Page 1 of 3
Amendment No.:01	Amendment Date.:29.05.2023	Approved by: TM	Issued by: QM

Analysed by-
[Sangeeta Sangeeta(JRF)]

Authorized by
Nisha Fatima
Nisha Fatima (JRF)

Regional Officer

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date:03.06.2021	Page No.:Page 2 of 3
Amendment No.:01	Amendment Date.:29.05.2023	Approved by: TM	Issued by: QM



3096

Annexure-45

Newcon Consultants & Laboratories

(GOVERNMENT APPROVED TESTING LABORATORIES)
As ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Laboratory

TC-12621

TEST REPORT

Page No.: 1 of 1

TEST REPORT No. NCL/EP-043/11/06/25/A		DATE OF REPORT : 15/07/2025
Name and Address of Customer	M/S SILVER TOAN PAPERS LTD 9TH KM STONE, BHOPA ROAD MUZAFFARNAGAR, U.P.	

SAMPLING DETAIL

Sample Name : STACK EMISSION
 Analysis Start Date : 11/06/2025 Analysis End Date : 15/07/2025
 Date of Sampling : 10/06/2025 Sampling Done By : NCL
 Sampling Protocol : IS : 11255 Duration of Sampling : 30 Minutes
 Sample ID No. : NCL/EP-043/11/06/25
 Sampling Location : --
 Equipments Used : Vayubodhan Stack Sampler No-1 Area Category : --
 VSS-1 (S.No-321 DTC 07)

DETAILS OF STACK

Stack Attached to : BOILER Capacity : 40 TPH
 Type of fuel used : NRSW/RDF Quantity of fuel used : 350 MT/Day
 Stack height above the ground level : 45.0 Mtr Stack height above the roof top : --
 Stack dia at the top : 1750 mm Material of Construction : MS
 Attached APCS : Bag Filter, SNCR Normal Operating Schedule : 24 Hrs
 Commissioning date : --

PHYSICAL OBSERVATIONS

Ambient Temperature : 42°C Flue gas temperature : 140°C
 Velocity of the flue gases : 8.2 Mtr/Sec Sampling Flow Rate of SPM : 25.0 LPM
 Sampling Flow Rate for Gases : 1.9 LPM Quantity of Emission discharged : 49859 Nm³/hr

TEST RESULT

S.No.	Test Parameters	Units	Test Method	Results	Specification As Per CPCB
1	Particulate Matters (PM)	mg/Nm³	IS:11255 (Part-1)	58	80
2	Sulphur Dioxide (SO₂)	mg/Nm³	IS:11255 (Part-2)	292	Not Specified
3	Carbon Monoxide (CO)	%	IS:13270	0.36	Not Specified
4	Oxide of Nitrogen (NOx)	mg/Nm³	IS:11255 (Part-7)	324	Not Specified

End of Report

Remarks : As Per CAQM Specification/Guidelines. Sampling Conducted in presence of Representative from Regional Office, Muzaffarnagar (UPPCB).

BLQ = Below the Limit of Quantification.

*Parameters are outsource parameters. Report No-EFRAC/ENV/DXN/250630003.

EP-043/11/06/25-1



JITENDER
Section Incharge
Checked by

Arvind Choudhary
Sr Analyst



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Laboratory : A-1/156, Sector-17, (Swadeshi Compound) Kavi Nagar Industrial Area, GHAZIABAD - 201 002 (U.P.)
 Mobile : 9810430345, 9205601788 | Website : www.newconlab.in
 E-mail : newconlab@gmail.com, newconlabfinance@gmail.com

FORM 10
[See rule 19 (1)]

Copy for SPCB

MANIFEST FOR HAZARDOUS AND OTHER WASTE S.No.: 105430

Occupier's Name & Mailing Address (including Phone No. and email)									
Sender's Authorization No.									
Manifest Document No. <i>Challan No - 38 Dt 02/02/25</i>									
Transporter's Name & Address (including Phone No. and email)		<i>Party self</i>							
Type of Vehicle		(Truck / Tanker / Special Vehicle)							
Transporter's Registration									
Vehicle Registration No.		<i>UP12BT3328</i>							
Receiver's Name & Mailing Address (including Phone No. and email)		(I) BHARAT OIL COMPANY (I) E-18, Site-IV, Sahibabad Industrial Area Ghaziabad, UP-201010 Tel. : 9899692899 e-mail:sales@bharatoil.com							
(II) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee, Haridwar - 247664 Uttarakhand, Tel. : 8874087866 e-mail:sales@bharatoil.com		(III) BHARAT OIL & WASTE MANAGEMENT LTD. Gata# 672 & 706 Cha, Sikandra Road, NH-2, Kumbhi Vill., Tehsil Akbarpur, Kanpur Dehat, UP, Tel. : 8874207652, e-mail:sales@bharatoil.com							
9 Receiver's Authorization No.		(i) 174437/UPPCB/Ghaziabad(UPPCBRO)/CTO/Both/GHAZIABAD/2023, Valid Upto: 31/12/2027 (ii) UKPCB/HO/Con-B-84(Vol-III)/2023/233 Valid Upto: 31/03/2028 (iii) 177172/UPPCB/KanpurDehat(UPPCBRO)/CTO/Both/KANPURDEHAT/2023, Valid Upto: 31/12/2027 (iv) 106072/UPPCB/KanpurDehat(UPPCBRO)/CTO/both/KANPUR DEHAT/2023, Valid upto: 31/12/2027							
10 Waste Description		<i>ETP Sludge / oil & Gases</i>							
11 Total Quantity No. of Containers		<i>385 kg</i> m ³ or MT <i>15 Key</i> <i>Total</i> Nos.							
12 Physical Form		(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)							
13 Special Handling Instructions & Additional Information		Do not throw Drums from truck. In case of leakage/ seepage, use Washing soap at point of leak to stop its leakage.							
14 SENDER'S CERTIFICATE		I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.							
Typed Name & Stamp :		Signature :							
									
15 Transporter Acknowledgement of Receipt of Waste		<table border="1"> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>07</td> <td>07</td> <td>2025</td> </tr> </table>		Month	Day	Year	07	07	2025
Month	Day	Year							
07	07	2025							
Typed Name & Stamp :		Signature :							
		<table border="1"> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>07</td> <td>07</td> <td>2025</td> </tr> </table>		Month	Day	Year	07	07	2025
Month	Day	Year							
07	07	2025							
16 Receiver's Certificate for Receipt of Hazardous and other Waste		<table border="1"> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>07</td> <td>07</td> <td>2025</td> </tr> </table>		Month	Day	Year	07	07	2025
Month	Day	Year							
07	07	2025							
Typed Name & Stamp :		Signature :							
									



REGIONAL LABORATORY BULANDSAHAH
UTTAR PRADESH POLLUTION CONTROL BOARD
 F-5, Jamuna Puram Colony, Bulandsahar



TEST REPORT: WASTE WATER LABORATORY

Ref No: 32843154/Bulandsahar/2025

Date:18/07/2025

- 1- Name of Industry: SILVERTOAN PAPERS LIMITED (UNIT -2), 9th KM, BHOPA ROAD, MUZAFFARNAGAR
- 2- Address of Industry: 9th KM, BHOPA ROAD, MUZAFFARNAGAR
- 3- District: Muzaffarnagar
- 4- Description about sampling point: Final Outlet Discharge of E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Sandhya Sharma Junior Engineer & Ravish Pratap Singh J.R.F
- 7- Colour and Odour: Colourless None
- 8- Quantity and Packing: 1.0 L PVC
- 9- Date of Sample Collection: 11/07/2025
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 12/07/2025
- 12- Period of Analysis: 12/07/2025-15/07/2025
- 13- ULR Number: TC9613250000399F
- 14- Sampling Plan/Ref. No.: UPPCB/RL/BSR/PR/7.4.3/1a
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.28	6.5-8.5	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	28.0	<30.0 mg/l	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1351.0	<1800.0 mg/l	10- 50000 mg/l
4	Total Solids, APHA 24th Ed.2540 B: 2023	mg/l	1379.0	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	18.0	<20.0 mg/l	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	144.0	<200.0 mg/l	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory; 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Sandeep Kumar(JRF)]

Authorized by
Nisha Fatima
Nisha Fatima (JRF)

[Signature]
Regional Officer

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date:03.06.2021	Page No.:Page 1 of 2
Amendment No.:01	Amendment Date.:29.05.2023	Approved by: TM	Issued by: QM

Analysed by-
[Aneet Kumar(JRF)]

Authorized by
Nisha Fatima
Nisha Fatima (JRF)

Regional Officer

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date:03.06.2021	Page No.:Page 2 of 3
Amendment No.:01	Amendment Date.:29.05.2023	Approved by: TM	Issued by: QM



Newcon Consultants & Laboratories

3100

(GOVERNMENT APPROVED TESTING LABORATORIES)
As ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Laboratory

Annexure-4B

TEST REPORT

Page No.: 1 of 3

TEST REPORT No. NCL/EP-043/11/06/25/B		DATE OF REPORT : 15/07/2025
Name and Address of Customer	M/S SILVER TOAN PAPERS LTD 9TH KM STONE, BHOPA ROAD MUZAFFARNAGAR, U.P.	

SAMPLING DETAIL

Sample Name	: STACK EMISSION	Analysis End Date	: 15/07/2025
Analysis Start Date	: 11/06/2025	Sampling Done By	: NCL
Date of Sampling	: 10/06/2025	Duration of Sampling	: 30 Minutes
Sampling Protocol	: IS : 11255	Sample ID No.	: NCL/EP-043/11/06/25
Sampling Location	: --	Area Category	: --
Equipments Used	: Vayubodhan Stack Sampler No-1 VSS-1 (S.No-321 DTC 07)		

DETAILS OF STACK

Stack Attached to	: BOILER	Capacity	: 40 TPH
Type of fuel used	: NRSW/RDF	Quantity of fuel used	: 350 MT/Day
Stack height above the ground level	: 45.0 Mtr	Stack height above the roof top	: --
Stack dia at the top	: 1750 mm	Material of Construction	: MS
Attached APCS	: Bag Filter, SNCR	Normal Oprating Schedule	: 24 Hrs
Comminssioning date	: --		

PHYSICAL OBSERVATIONS

Ambient Temperature	: 42°C	Flue gas temperature	: 140°C
Velocity of the flue gases	: 8.2 Mtr/Sec	Sampling Flow Rate of SPM	: 25.0 LPM
Sampling Flow Rate for Gases	: 1.9 LPM	Quantity of Emission discharged	: 49859 Nm ³ /hr

TEST RESULT

S.No.	Test Parameters	Units	Test Method	Results	Specification As Per CPCB
Dioxins & Furans					
1	1,2,3,4,6,7,8-Heptachlorodibenzo-P-Dioxin*	ng.TEQ/N m ³	USEPA 23A/QA.16.4.73	BLQ(LOQ-0.000 24)	Not Specified
2	1,2,3,4,7,8-Hexachlorodibenzo-P-Dioxin*	ng.TEQ/N m ³	USEPA 23A/QA.16.4.73	BLQ(LOQ-0.002 4)	Not Specified
3	1,2,3,6,7,8-Hexachlorodibenzo-P-Dioxin*	ng.TEQ/N m ³	USEPA 23A/QA.16.4.73	BLQ(LOQ-0.002 4)	Not Specified
4	1,2,3,7,8,9-Hexachlorodibenzo-P-Dioxin*	ng.TEQ/N	USEPA 23A/QA.16.4.73	BLQ(LOQ-0.002)	Not Specified

EP-043/11/06/25-1



Arvind Choudhary
Analyst
Checked by

FOR NEWCON CONSULTANTS & LABORATORIES



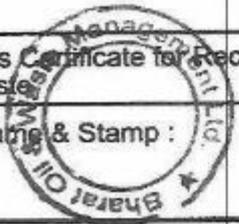
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- Endorsement of the same is neither inferred nor implied.
- Laboratory shall maintain the confidentiality of all information related to the samples & test reports.
- Complaints about this report should be communicated within 10 days of the issue date of this report.
- The report is not to be produced wholly or in part without prior permission of the Managing Partner. All disputes subject to Ghaziabad Jurisdiction

Laboratory : A-1/156, Sector-17, (Swadeshi Compound) Kavi Nagar Industrial Area, GHAZIABAD - 201 002 (U.P.)
 Mobile : 9810430345, 9205501788 | Website : www.newconlab.in
 E-mail : newconlab@gmail.com, newconlabfinance@gmail.com

FORM 10
[See rule 19 (1)]

Copy for SPCB

MANIFEST FOR HAZARDOUS AND OTHER WASTE S.No.: 105430

Occupier's Name & Mailing Address (including Phone No. and email)									
Sender's Authorization No.									
Manifest Document No. <i>Challan No - 38 Dt 02/07/25</i>									
Transporter's Name & Address (including Phone No. and email)		<i>Party self</i>							
Type of Vehicle		(Truck / Tanker / Special Vehicle)							
Transporter's Registration									
Vehicle Registration No.		<i>UP12BT3328</i>							
Receiver's Name & Mailing Address (including Phone No. and email)		(I) BHARAT OIL COMPANY (I) E-18, Site-IV, Sahibabad Industrial Area, Ghaziabad, UP-201010 Tel. : 9899692899 e-mail:sales@bharatoil.com							
(II) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee, Haridwar - 247664 Uttarakhand, Tel. : 8874087866 e-mail:sales@bharatoil.com		(III) BHARAT OIL & WASTE MANAGEMENT LTD. Gata# 672 & 706 Cha, Sikandra Road, NH-2, Kumbhi Vill., Tehsil Akbarpur, Kanpur Dehat, UP, Tel. : 8874207652, e-mail:sales@bharatoil.com							
9 Receiver's Authorization No.		(i) 174437/UPPCB/Ghaziabad(UPPCBRO)/CTO/Both/GHAZIABAD/2023, Valid Upto: 31/12/2027 (ii) UKPCB/HO/Con-B-84(Vol-III)/2023/233 Valid Upto: 31/03/2028 (iii) 177172/UPPCB/KanpurDehat(UPPCBRO)/CTO/Both/KANPURDEHAT/2023, Valid Upto: 31/12/2027 (iv) 186972/UPPCB/KanpurDehat(UPPCBRO)/CTO/both/KANPUR DEHAT/2023, Valid upto: 31/12/2027							
10 Waste Description		<i>ETP Sludge / oil & Grease</i>							
11 Total Quantity No. of Containers		<i>385 kg</i> m ³ or MT <i>15 kg</i> <i>Total</i> Nos.							
12 Physical Form		(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)							
13 Special Handling Instructions & Additional Information		Do not throw Drums from truck. In case of leakage/ seepage, use Washing soap at point of leak to stop its leakage.							
14 SENDER'S CERTIFICATE		I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.							
Typed Name & Stamp :		Signature :							
		<table border="1"> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>07</td> <td>07</td> <td>2025</td> </tr> </table>		Month	Day	Year	07	07	2025
		Month	Day	Year					
07	07	2025							
15 Transporter Acknowledgement of Receipt of Waste		<table border="1"> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>07</td> <td>07</td> <td>2025</td> </tr> </table>		Month	Day	Year	07	07	2025
Month	Day	Year							
07	07	2025							
Typed Name & Stamp :		Signature :							
		<table border="1"> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>07</td> <td>07</td> <td>2025</td> </tr> </table>		Month	Day	Year	07	07	2025
		Month	Day	Year					
07	07	2025							
16 Receiver's Certificate for Receipt of Hazardous and other Wastes		<table border="1"> <tr> <td>Month</td> <td>Day</td> <td>Year</td> </tr> <tr> <td>07</td> <td>07</td> <td>2025</td> </tr> </table>		Month	Day	Year	07	07	2025
Month	Day	Year							
07	07	2025							
Typed Name & Stamp :		Signature :							



**REGIONAL LABORATORY BULANDSAHAR
UTTAR PRADESH POLLUTION CONTROL BOARD**

F-5, Jamuna Puram Colony, Bulandsahar



TEST REPORT: WASTE WATER LABORATORY

Ref No: 32843167/Bulandshahar/2025

Date:18/07/2025

- 1- Name of Industry: BINDLAS DUPLEX LTD UNIT 1, Vill - Jat Mujhera, Bhopa Road, Muzaffarnagar, MUZAFFAR NAGAR, 251308
- 2- Address of Industry: Vill - Jat Mujhera, Bhopa Road, Muzaffarnagar, MUZAFFAR NAGAR, 251308
- 3- District: Muzaffarnagar
- 4- Description about sampling point: Final Outlet Discharge of E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Sandhya Sharma Junior Engineer & Ravish Pratap Singh J.R.F
- 7- Colour and Odour: Colourless None
- 8- Quantity and Packing: 1.0 L PVC
- 9- Date of Sample Collection: 11/07/2025
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 12/07/2025
- 12- Period of Analysis: 12/07/2025-15/07/2025
- 13- ULR Number: TC9613250000397F
- 14- Sampling Plan/Ref. No.: UPPCB/RL/BSR/PR/7.4.3/1a
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.41	6.5-8.5	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	23.0	<50.0 mg/l	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1029.0	<1600.0 mg/l	10- 50000 mg/l
4	Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	1052.0	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	16.0	<20.0 mg/l	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	120.0	<150.0 mg/l	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

[Signature]

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date:03.06.2021	Page No.:Page 1 of 3
Amendment No.:01	Amendment Date.:29.05.2023	Approved by: TM	Issued by: QM

Analysed by-
[Sandeep Kumar(JRF)]

Authorized by
Nisha Fatima
Nisha Fatima (JRF)

Regional Officer

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date:03.06.2021	Page No.:Page 2 of 3
Amendment No.:01	Amendment Date.:29.05.2023	Approved by: TM	Issued by: QM

3104



Newcon Consultants & Laboratories



(GOVERNMENT APPROVED TESTING LABORATORIES)
As per ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Laboratory

TC-12621

Annexure-51

TEST REPORT

Page No.: 1 of 2

TEST REPORT No. NCL/EW-009/26/06/25/A		DATE OF REPORT : 18/07/2025
Name and Address of Customer	M/S BINDLAS DUPLUX LIMITED (UNIT-I) 10.6 KM, Bhopa Road, Village-Jatmujhera, Muzaffarnagar, U.P.-251308	

SAMPLING DETAIL

Sample Name	: STACK EMISSION	Analysis End Date	: 18/07/2025
Analysis Start Date	: 26/06/2025	Sampling Done By	: NCL
Date of Sampling	: 25/06/2025	Duration of Sampling	: 30 Minutes
Sampling Protocol	: IS: 11255	Sample ID No.	: NCL/EW-009/26/06/25
Sampling Location	: --	Area Category	: --
Equipments Used	: Vayubodhan Stack Sampler No-1 VSS-1 (S.No-321 DTC 07)		

DETAILS OF STACK

Stack Attached to	: Boiler	Capacity	: 30 TPH
Type of fuel used	: RDF/Coal/Biomass*	Quantity of fuel used	: 300-350 TPD
Stack height above the ground level	: 45.0 Mtr	Stack height above the roof top	: --
Stack dia at the top	: 2000 mm	Material of Construction	: RCC
Attached APCS	: ESP & Dry Scrubber	Normal Operating Schedule	: AS PER REQUIREMENT
Commissioning date	: --		

PHYSICAL OBSERVATIONS

Ambient Temperature	: 36°C	Flue gas temperature	: 127°C
Velocity of the flue gases	: 7.53 mtr/sec	Sampling Flow Rate of SPM	: 23.0 LPM
Sampling Flow Rate for Gases	: 2.5 LPM	Quantity of Emission discharged	: 61745 Nm ³ /hr

TEST RESULT

S.No.	Test Parameters	Units	Test Method	Results	Specification As Per CPCB
1	Particulate Matters (PM)	mg/Nm ³	IS:11255 (Part-1)	40	60
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS:11255 (Part-2)	270	Not Specified
3	Carbon Monoxide (CO)	%	IS:13270	0.43	Not Specified
4	Carbon Dioxide (CO ₂)	%	IS:13270	8	Not Specified
5	Oxide of Nitrogen (NO _x)	mg/Nm ³	IS:11255 (Part-7)	298	Not Specified

End of Report

Remarks : As Per CAQM Specification/Guidelines, BLQ = Below the Limit of Quantification. Sampling Conducted in presence of Representative from Regional Officer, Muzaffarnagar (UPPCB)

EW-009/26/06/25-1



Arvind Choudhary
Sr. Analyst
Checked by

Arvind Choudhary
Sr. Analyst

FOR NEWCON CONSULTANTS & LABORATORIES



- The test report refers only to the particular sample/s submitted for testing and listed parameters.
- Endorsement of the same is neither inferred nor implied.
- Laboratory shall maintain the confidentiality of all information related to the samples & test reports.
- Complaints about this report should be communicated within 10 days of the issue date of this report.
- The report is not to be produced wholly or in part without prior permission of the Managing Partner. All disputes subject to Ghaziabad Jurisdiction.

Laboratory : A-1/156, Sector-17, (Swadeshi Compound) Kavi Nagar Industrial Area, GHAZIABAD - 201 002 (U.P.)
Mobile : 9810430345, 9205501788 | Website : www.newconlab.in
E-mail : newconlab@gmail.com, newconlabfinance@gmail.com

3105

FORM 10
[See rule 19 (1)]

S. No. HW

Annexure-52
10776

MANIFEST FOR HAZARDOUS AND OTHER WASTE

To Be Forwarded By The Sender To The State Pollution Control Board After Signing All The Seven Copies.

Copy 1 (White)

1.	Sender's Name and Mailing Address (including Phone No. and E-mail) :	Birdland Duplex Ltd, 10.6 Km Bhopa Road Vill- Tal Mujhera, Unit-1, Muzaffarpur Challah No-032 081072025
2.	Sender's Authorisation No. :	10776 081072025
3.	Manifest Document No. :	10776 081072025
4.	Transporter's Name and Address (including Phone No. and E-mail) :	Party Own Vehicle
5.	Type of Vehicle :	(Truck/Tanker/Special Vehicle)
6.	Transporter's Registration No. :	
7.	Vehicle Registration No. :	UPI2BT3328
8.	Receiver's Name and Mailing Address (including Phone No. and E-mail) :	SHEETALA WASTE MANAGEMENT PROJECT D-26 & 37, UPSIDC Industrial Area, Tehsil-Sikandrabad Dist. Bulandshahr, Uttar Pradesh - 203206 Mob. : 9643764441 E-mail : swmp@sheetalawaste.com
9.	Receiver's Authorisation No.:	13443/UPPCB/Bulandshahr(UPPCBRO)/HWM/ BULAND SHAHAR/2020 Dated : 08/01/2021 163555/UPPCB/Bulandshahr(UPPCBRO)/CTO/both/BULANDSHAHAR/2023 Date : 20/05/2023
10.	Waste Description :	Waste Oil, Waste Grease, Colloidal Waste, Used Filter, Trichloroethylene Waste
11.	Total Quantity No. of Containers :	15kg Waste Oil 15kg Waste Grease 2kg Trichloroethylene Waste 15kg Colloidal Wastem ³ or MT 10kg Used FilterNos.
12.	Physical Form :	(Solid/Semi-Solid/Sludge/Oily Tarry/Slurry/Liquid)
13.	Special Handling Instructions and Additional Information :	In case of leakage/spillage, use washing soap at the point of leakage to prevent it. All material should be properly packed in spillage proof containers. Do not throw any material from vehicle
14.	Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and led, and are in all respects in proper conditions for transport by road according to applicable national government regulations.
	Name and Stamp:	Signature : Day Month Year 08 07 2025
15.	Transporter Acknowledgement of Receipt of Wastes	Sheetala Waste Management Project Add. D-26 & 37, UPSIDC, Industrial Area, Sikandrabad, Bulandshahr (U.P.)-203206 GSTIN:09ADSF87345L1Z2
	Name and Stamp:	Signature : Day Month Year 08 07 2025
16.	Receiver's certification for receipt of hazardous and other waste	Name and Stamp: Signature : Day Month Year



Regn. No.
PR-03-UTT-01-AA8C62773R-25

**Uttar Pradesh Pollution Control
Board**

Building No TC-12V, Vibhuti Khand, Gomi Nagar,
Lucknow - 226 010, Uttar Pradesh

Date:
03-01-2025 11:34 AM

REGISTRATION CERTIFICATE FOR RECYCLING OR PROCESSING OF PLASTIC WASTE

(Under Rule-13(3) of the Plastic Waste Management Rules, 2016, as amended)

To,
bindias duplux limited ,
10.6 km Bhopa Road, Village
Jatmujhera, Muzaffarnagar,
Uttar
Pradesh, Muzaffarnagar, Uttar
Pradesh-251308

1. With reference to the application dated **26-12-2024** regarding registration as a Recyclers/Co-processors/, your application has been processed and found in order. Now, therefore, **Uttar Pradesh Pollution Control Board** is pleased to grant the registration in favour of **bindias duplux limited**, vide registered address **10.6 km Bhopa Road, Village Jatmujhera, Muzaffarnagar, Uttar Pradesh, Muzaffarnagar, Uttar Pradesh -251308** for processing of plastic waste, as per details given below:

Processing Code	E3	Quantity (TPA)
Processing Capacity	Cat-I	6570.0000
	Cat-II	49275.0000
	Cat-III	8541.0000
	Cat-IV	1314.0000
Production Capacity	Product	Quantity (TPA)
	Power [E3]	35040.0000

2. This certificate of registration shall be valid for a period of **One Year** from the date of issue of the letter unless revoked, suspended or cancelled.
3. The unit shall process the plastic waste (Quantity & Type) as per the Process Flow Diagram (Section 8) and using the plant machinery as per the details given at (Section 11).
4. The quantity of plastic waste processed in the unit shall be as per details given in Clause 1.0 above. The amount of plastic packaging waste recycled processed by the PWP shall not be more than installed capacity of the enterprise
5. Recycling of plastic waste shall conform to the Indian Standard: IS 14534: 1998 titled



Signed
by: Sanjeev
Kumar Singh
Date:
2025.01.03
11:35:43 +05:30

"Guidelines for Recycling of Plastic" as amended from time to time.

6. Carry bag made of virgin or recycled plastic, shall not be less seventy five microns in thickness and one hundred and twenty (120) microns in thickness with effect from the 31st December, 2022.
7. The PWPs shall not engage in manufacture, stocking, distribution, selling and using of banned SUP items as listed in Amendment to PWM Rules dated August 12, 2021
8. The PWPs shall not deal with any entity not registered through on-line centralized portal developed by CPCB.
9. The unit shall maintain a record of details of procurement of plastic waste and sale of recycled products as per form prescribed by CPCB. The total quantity of plastic waste processed by plastic waste processors and attributed to PIBOs on an annual basis shall be made available on the centralized portal developed by CPCB as also on the website of PWP.
10. Registered PWPs shall provide certificates for plastic waste processing, which shall be considered for fulfilment of EPR obligations by PIBOs. Certificates shall be issued on the centralized portal in the pro forma and as per mechanism developed by CPCB. The certificates will be for plastic packaging category-wise and shall include GST data of the enterprise.
11. Exchange of EPR credit between PWPs and PIBOs to be done as per mechanism provided by CPCB.
12. The PWPs shall file annual returns on the plastic packaging waste collected and processed towards fulfilling obligations under EPR with the CPCB/SPCB/PCC as per pro forma prescribed by Central Pollution Control Board by the April 30 of the next financial year.
13. The PWP shall pay Annual fee for processing of Returns as per Guidelines by CPCB.
14. In case, at any stage it is found that the information provided by the PWP is false, the PWP shall be debarred by SPCB, as per procedure laid down by CPCB, from operating under the EPR framework for a period of one year. The PWPs whose registration has been revoked shall not be able to register afresh for the period of revocation.
15. The PWPs are required to comply with provisions of PWM Rules (as applicable) failing which necessary action as deemed fit shall be initiated against the violator. The Environment Compensation, as applicable, shall be levied by CPCB/SPCB/PCC on the violator.
16. An application for the renewal of a Registration shall be made at 90 days prior to expire of validity, along with the necessary information & documents as per the Guidelines issued by the MoEF&CC and CPCB from time to time.
17. If at any stage, information provided by the unit is found to be incorrect, then th



Registration granted by SPCB/PCC shall be debarred by SPCB, as per procedure laid down by CPCB, from operating under the EPR framework for a period of five years.

18. The PWP should ensure compliance with provisions of the PWM Rules, 2016, as amended. Action, as deemed fit, including revocation of registration, closure of unit, levying Environmental Compensation charges, shall be taken against violators of PWM Rules.
19. Uttar Pradesh Pollution Control Board reserves the right to take such action as deemed fit under Environment (Protection) Act, 1986 for violation of PWM Rules, 2016, as amended, if any, by the concerned PWP for the period prior to grant of registration.
20. Type of plastic and recycled content for different components of commodity to be included in the label on the commodity
21. The Unit shall obtain all other statutory clearances/ permissions regarding Occupational Safety, Health & Fire safety and implement necessary measures including Offsite/Onsite Disaster Management Measures as may be mandated by the concerned Authorities under the applicable extant Laws/Rules /Regulations etc.

Member Secretary





**REGIONAL LABORATORY BULANSAHAR
UTTAR PRADESH POLLUTION CONTROL BOARD**

F-5, Jamuna Puram Colony, Bulandsahar



TEST REPORT: WASTE WATER LABORATORY

Ref No: 32843181/Bulandshahar/2025

Date:18/07/2025

- 1- Name of Industry: BINDLAS DUPLEX LTD UNIT 2, 10.6th Km stone , Bhopa Road , Muzaffarnagar,,MUZAFFARNAGAR,251001
- 2- Address of Industry: 10.6th Km stone , Bhopa Road , Muzaffarnagar,,MUZAFFARNAGAR,251001
- 3- District: Muzaffarnagar
- 4- Description about sampling point: Final Outlet discharge of E.T.P.
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Sandhya Sharma Junior Engineer & Ravish Pratap Singh J.R.F
- 7- Colour and Odour: Colourless None
- 8- Quantity and Packing: 1.0 L PVC
- 9- Date of Sample Collection: 11/07/2025
- 10- Analysis Indented by: RO MuzaffarNagar
- 11- Date of sample receipt in Lab: 12/07/2025
- 12- Period of Analysis: 12/07/2025-15/07/2025
- 13- ULR Number: TC9613250000398F
- 14- Sampling Plan/Ref. No.: UPPCB/RL/BSR/PR/7.4.3/1a
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.56	6.5-8.5	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	22.0	<50.0mg/l	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1051.0	<1600.0mg/l	10- 50000 mg/l
4	Total Solids, APHA 24th Ed.2540 B: 2023	mg/l	1073.0	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	12.0	<20.0mg/l	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	104.0	<150.0mg/l	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Handwritten signature

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date:03.06.2021	Page No.:Page 1 of 3
Amendment No.:01	Amendment Date.:29.05.2023	Approved by: TM	Issued by: QM

Analysed by-
[Sangeeta Sangeeta(JRF)]

Authorized by
Nisha Fatima
Nisha Fatima (JRF)

Regional Officer

UPPCB/RL/BSR/PR/7.8 .1a	Issue No.: 01	Issue Date:03.06.2021	Page No.:Page 2 of 3
Amendment No.:01	Amendment Date.:29.05.2023	Approved by: TM	Issued by: QM

3111

FORM 10
[See rule 19 (1)]

S. No. HW Annexure-55

10776

MANIFEST FOR HAZARDOUS AND OTHER WASTE

To Be Forwarded By The Sender To The State Pollution Control Board After Signing All The Seven Copies.

Copy 1 (White)

1.	Sender's Name and Mailing Address (including Phone No. and E-mail):	Bindal Dupluc Ltd; 10.6 Km Bhopa Road Vill-Tat Mijhera, Unit-1, Muzaffargarh			
2.	Sender's Authorisation No.:	Challan No-032 08/07/2025			
3.	Manifest Document No.:	10776 08/07/2025			
4.	Transporter's Name and Address (including Phone No. and E-mail):	Party Own Vehicle			
5.	Type of Vehicle:	(Truck/Tanker/Special Vehicle)			
6.	Transporter's Registration No.:				
7.	Vehicle Registration No.:	UP12BT3328			
8.	Receiver's Name and Mailing Address (including Phone No. and E-mail):	SHEETALA WASTE MANAGEMENT PROJECT D-26 & 37, UPSIDC Industrial Area, Tehsil-Sikandrabad Dist. Bulandshahr, Uttar Pradesh - 203206 Mob. : 9643764441 E-mail : swmp@sheetalawaste.com			
9.	Receiver's Authorisation No.:	13443/UPPCB/Bulandshahr(UPPCBRO)/HWM/ BULAND SHAHAR/2020 Dated : 08/01/2021 183555/UPPCB/Bulandshahr(UPPCBRO)/CTO/both/BULAND SHAHAR/2023 Date : 20/05/2023			
10.	Waste Description:	Waste Oil, Waste Grease, Colloidal Waste, Used Yatter, Tricresylic Waste			
11.	Total Quantity No. of Containers:	15kg Waste Oil 15kg Waste Grease 20kg Tricresylic Waste 15kg Colloidal Wastem ³ or MT 10kg Used yatterNos.			
12.	Physical Form:	(Solid/Semi-Solid/Sludge/Oily Tarry/Slurry/Liquid)			
13.	Special Handling Instructions and Additional Information:	In case of leakage/spillage, use washing soap at the point of leakage to prevent it. All material should be properly packed in spillage proof containers. Do not throw any material from vehicle			
14.	Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and led, and are in all respects in proper conditions for transport by road according to applicable national government regulations.			
	Name and Stamp:	Signature:	Day	Month	Year
			08	07	2025
15.	Transporter Acknowledgement of Receipt of Wastes	Sheetala Waste Management Project			
	Name and Stamp:	Signature:	Day	Month	Year
			08	07	2025
16.	Receiver's certification for receipt of hazardous and other waste				
	Name and Stamp:	Signature:	Day	Month	Year



Regn. No.
PR-03-UPT-01-AABC82773R-25

**Uttar Pradesh Pollution Control
Board**

Building No TC-12V, Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010, Uttar Pradesh

Date:
03-01-2025 11:34 AM

REGISTRATION CERTIFICATE FOR RECYCLING OR PROCESSING OF PLASTIC WASTE

(Under Rule-13(3) of the Plastic Waste Management Rules, 2016, as amended)

To,
bindias duplux limited ,
10.6 km Bhopa Road, Village
Jatmujhera, Muzaffarnagar,
Uttar
Pradesh, Muzaffarnagar, Uttar
Pradesh-251308

1. With reference to the application dated **26-12-2024** regarding registration as a Recyclers/Co-processors/, your application has been processed and found in order. Now, therefore, **Uttar Pradesh Pollution Control Board** is pleased to grant the registration in favour of **bindias duplux limited**, vide registered address **10.6 km Bhopa Road, Village Jatmujhera, Muzaffarnagar, Uttar Pradesh, Muzaffarnagar, Uttar Pradesh -251308** for processing of plastic waste, as per details given below:

Processing Code	E3	Quantity (TPA)
Processing Capacity	Cat-I	6570.0000
	Cat-II	49275.0000
	Cat-III	8541.0000
	Cat-IV	1314.0000
Production Capacity	Product	Quantity (TPA)
	Power [E3]	35040.0000

2. This certificate of registration shall be valid for a period of **One Year** from the date of issue of the letter unless revoked, suspended or cancelled.
3. The unit shall process the plastic waste (Quantity & Type) as per the Process Flow Diagram (Section 8) and using the plant machinery as per the details given at (Section 11).
4. The quantity of plastic waste processed in the unit shall be as per details given in Clause 1.0 above. The amount of plastic packaging waste recycled processed by the PWP shall not be more than installed capacity of the enterprise
5. Recycling of plastic waste shall conform to the Indian Standard: IS 14534: 1998 titled



Signed
By: Sanjeev
Kumar Singh
Date:
2025 01 03
11:35:49 +05:30